

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 617 OF 2022

IN THE MATTER OF:

PUSHPENDER

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & OTHERS

...RESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGE NOS.
1.	Compliance Affidavit on behalf of Respondent No. 5, Ultratech Cement Limited in compliance with the Order dated 16.05.2023	5-12
2.	<u>ANNEXURE R5/A (Colly)</u> Copy of the tabular chart showing the recommendations made and the remedial measures taken by the answering Respondent No. 5 along with supporting documents	13-25
	(a) <u>Annexure-R5/A/1:</u> Copy of the Monitoring Report of the location near the gypsum yard	26
	(b) <u>Annexure-R5/A/2:</u> Copy of the Fugitive Emission Monitoring Report of the gypsum yard and the material transfer points	27-31
	(c) <u>Annexure-R5/A/3:</u> Copy of the Compliance Reports submitted on 19.05.2023 showing	32-42

	compliance with EC conditions (without annexures)	
(d)	<u>Annexure-R5/A/4:</u> Copy of the Compliance Report submitted on 09.06.2023 showing compliance with conditions of CTOs under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 (without annexures)	43-52
(e)	<u>Annexure-R5/A/5:</u> Copies of photographs of the gypsum storage yards and material transfer points such as conveyor belt	53-61
(f)	<u>Annexure-R5/A/6:</u> Detailed list of the bag filters installed at material transfer points	62-63
(g)	<u>Annexure-R5/A/7:</u> Copies of the photographs of the sprinkling system, concrete roads	64-66
(h)	<u>Annexure-R5/A/8:</u> Copies of the photographs of the flooding and waterlogging which destroyed the green belt plantation	67-71
(i)	<u>Annexure-R5/A/9:</u> Copies of the photographs of the green belt plantation undertaken by the Answering Respondent	72-114
(j)	<u>Annexure-R5/A/10:</u> Copies of the photographs depicting the fugitive dust emission suppression measures which include regular sprinkling, deployment of water tankers	115-118

	(k) <u>Annexure-R5/A/11:</u> Copy of the flowchart of the manufacturing process depicting that the manufacturing process is dry	119
	(l) <u>Annexure-R5/A/12:</u> Copy of photographs depicting dry drainage and the storm water drain	120
3.	<u>ANNEXURE R-5/B (Colly)</u> Copy of the compliance report submitted to the MoEF & CC <i>vide</i> email dated 20.05.2023 along with annexures: a) <u>Annexure-R5/B/1:</u> Environment Monitoring Reports Stack, Ambient Air Quality, Fugitive Emission, Noise and Water Quality Monitoring Reports b) <u>Annexure-R5/B/2:</u> Green Belt Plantation Action Plan c) <u>Annexure-R5/B/3:</u> CREP Compliance status d) <u>Annexure-R5/B/4:</u> Bag filter detail e) <u>Annexure-R5/B/5:</u> Sweeping Machine Log Book f) <u>Annexure-R5/B/6:</u> Oil Spillage Release and response SOP g) <u>Annexure-R5/B/7:</u> Vehicle Fitness Check List h) <u>Annexure-R5/B/8:</u> Occupational Health Check Up Report i) <u>Annexure-R5/B/9:</u> CSR Details	121-134 135-162 163-165 166-168 169-171 172-189 190-194 195-198 199-202 203-206

4.	<p><u>ANNEXURE R-5/C (Colly)</u></p> <p>A copy of the Compliance Report dt. 09.06.2023 submitted on 24.06.2023 showing compliance with conditions of CTOs under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974</p> <p>a) <u>Annexure-R5/C/1</u>: Monitored Data showing compliance</p> <p>b) <u>Annexure-R5/C/2</u>: Details of Green Belt Development Plan dated 31.03.2023</p> <p>c) <u>Annexure-R5/C/3</u>: Bag Filter Details</p>	<p>207-217</p> <p>218-255</p> <p>256-258</p> <p>259-261</p>
5.	Proof of service	262

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NEW DELHI
DATED: 11.08.2023

5

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. NO. 617 OF 2022

**IN THE MATTER OF:****PUSHPENDER****...APPLICANT****VERSUS****STATE OF UTTAR PRADESH & OTHERS****...RESPONDENTS**

COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5,
ULTRATECH CEMENT LIMITED IN COMPLIANCE WITH THE ORDER
DATED 16.05.2023

I, Amitabh Kumar, Son of Shri Prabhu Nath Agarwal, aged about 45 years, working for gain with Respondent No. 5, UltraTech Cement Limited, Bara Cement Works, Post-Lohgara, Tehsil: Bara, Dist: Prayagraj – 212107, do hereby solemnly affirm and state as under:

1. That I am the authorized signatory of the Respondent No. 5 Company in the abovementioned Original Application and as such I am well conversant with the facts and circumstances of the present case, based on the information and knowledge as derived from the records maintained by Respondent No. 5 in the ordinary course of its business.

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2. It is prayed that the contents of the reply dated 18.04.2023 filed by the Respondent No. 5 to the Joint Committee Report ("**Reply to JC Report**") and the Additional Reply dated 15.05.2023 ("**Additional Reply**") be read as part and parcel for the purpose of the present reply. The contents of the same are not repeated herein for the sake of brevity.
3. The present affidavit is being filed in pursuance and compliance of the directions issued by this Hon'ble Tribunal in its order dated 16.05.2023 whereby this Hon'ble Tribunal has noted that it found the earlier to replies filed by the answering Respondent to be "vague/evasive".

At the outset it is humbly submitted that the answering respondent had endeavored to submit an exhaustive response as to how it has taken all the remedial measures recommended by the Committee and how it was compliant with all the conditions of EC and CTO. The answering Respondent, in pursuance of the directions of this Hon'ble Tribunal is again endeavoring to submit an exhaustive response detailing the remedial measures undertaken and the compliance with EC/CTO conditions.

Remedial measures in accordance with recommendations of Joint Committee

7

4. It is reiterated that the Joint Committee appointed by this Hon'ble Tribunal did not find the Respondent No. 5 to be a polluting unit and the report of the Joint Committee certified that the allegations made by the Applicant against the Respondent No. 5 were wholly unfounded and accordingly in their report have concluded that the pollution level during visit was "not found alarming".

However, since certain recommendations were made by the Joint Committee to obviate "possibility of adverse impact of air pollution", the Respondent No. 5 took remedial measures in accordance with such recommendations. It may be noted that the said recommendations are identical to the conditions stipulated in EC and CTO for which Six monthly compliance reports are regularly being filed before the Ministry of Environment and Forests & Climate Change (MoEF & CC) and Uttar Pradesh Pollution Control Board (UPPCB).

It is submitted that the reply to the Joint committee report filed by R-5 on 18.04.2023 dealt with how the Answering Respondent had taken remedial measures as recommended by the committee, at Pages 109-125 and had produced the supporting documents. A tabular chart showing the recommendations made and the remedial measures taken by the answering Respondent No. 5 along with supporting documents is annexed hereto and marked as ANNEXURE R5/A. (Colly)





Environmental Clearance

5. It is further submitted that the CTO and EC conditions require the answering Respondent to submit regular compliance reports showing compliance with each EC condition and CTO condition. The authorities have not raised any objection or highlighted any discrepancies with respect to the said compliance reports till date despite the fact that two compliance reports have been submitted to the Authorities i.e EC compliance report on 19.05.2023 and CTO compliance report on 9.06.2023, since the initiation of the present proceedings.
6. The EC conditions compliance reports in Tabular form for the period April 2022 to September 2022 filed with Moef & CC along with supporting documents is annexed to the Reply of Joint committee as Annexure R/9 at Pages 163-174 and the EC conditions compliance report in Tabular form for the period October 2022 to March 2023 filed with MoeF & CC along with supporting documents are annexed as Annexure A to the additional reply at Pages 577-714. Respondent no.5 craves leave to rely upon the same. The compliance report was submitted to the MoEF & CC *vide* email dated 20.05.2023, a copy of which along with annexures is annexed herewith and marked as **ANNEXURE R5/B**. In the event this Hon'ble Tribunal finds that **(Colly)** any point needs further clarification, Respondent No.5 is willing to provide the same.

7. The next six-monthly compliance report is due to be submitted to MoEF & CC in November, 2023 and is under preparation. There has been no violation of the EC conditions. The reports sought for by this Hon'ble Tribunal from Respondent Nos. 2 and 3 regarding compliance by R-5 will also verify the compliance status of the same.

Consent to Operate

8. Further, the Respondent No. 5 had filed six monthly CTO compliance reports in Tabular form for the period July 2022 to December 2022 filed with UPPCB is annexed to the Reply of Joint committee as Annexure R/10 at Pages 175-179 and the CTO conditions compliance report in Tabular form for the period April 2023 to June 2023 filed with UPPCB along with supporting documents are annexed as Annexure B to the additional reply at Pages 715-768. The said compliance report was physically submitted to the office of UPPCB on 24.06.2023 and the receipt of the same is acknowledged with the sign and seal of office of UPPCB. Copy of Compliance report (for the period of April-2023 to June-2023) duly acknowledged by office of UPPCB, along with Annexures, is annexed herewith and marked as **ANNEXURE R5/C**. Respondent no.5 **(Colly)** craves leave to rely upon the same. In the event this Hon'ble Tribunal finds that any point needs further clarification, Respondent No.5 is willing to provide the same.

9. There has been no violation of the CTO conditions. The reports sought for by this Hon'ble Tribunal from Respondent Nos. 2 and 3 regarding compliance by R-5 will also verify the compliance status of the same.

CSR Activities of the Respondent No. 5

10. As stated in the Additional Reply, the EC granted to the Respondent No. 5 also requires it to undertake CSR Activities. The CSR details forms part of the EC compliance report and is at Pages 692-714 of the Additional reply dated 15.5.2023 filed by Respondent No.5.
11. It is clear from the above and the affidavits filed earlier before this Hon'ble Tribunal that the Respondent No. 5 has ensured compliance with the conditions stipulated under the EC, the CTO as well as other applicable laws. The Respondent No. 5 has ensured remedial measures as per the recommendations of the Joint Committee even though the Joint Committee did not find the Respondent No. 5 in violation of any of its conditions under the EC, CTO or any other applicable law.
12. It is therefore, submitted that the Respondent No. 5 has duly complied with the directions of this Hon'ble Tribunal issued from time to time. It is submitted that the present affidavit is being filed without prejudice to the contentions raised in Writ Petition (C) No. 5809/2023 pending before the Hon'ble High Court of Delhi.

13. That the present affidavit has been drafted under my instructions and the contents herein are true and correct to my knowledge and belief.



14. That the annexures filed along with the present affidavit are true copies of their respective originals.

AGI.

DEPONENT

VERIFICATION

I, the Deponent abovenamed do hereby verify that the contents of foregoing affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this the ____ day of August, 2023.

AGI.

DEPONENT

[Handwritten signature]

Accounts Dr. K...
by the ... Clerk
on date ...
Compound ...
Accept ... and verified that the ...
at this ... true and correct

HYAM BISHWANDI
Notary
of Bihar ...
[Handwritten signature]

ANNEXURE R5/A(Colly)

**REMEDIAL MEASURES TAKEN IN ACCORDANCE WITH THE
RECOMMENDATIONS OF THE JOINT COMMITTEE**

S. NO.	RECOMMENDATION	MEASURES TAKEN
i.	<p><i>Gypsum handling yard was found open and requires to be covered and all transfer points are required to be equipped with air pollution control devices as well as dust extraction and suppression systems(to prevent and contain dispersion of air pollution from the area).</i></p>	<p>It is submitted that the Answering Respondent has covered the gypsum storage shed. For covering of the Gypsum sheds on the side, GI sheets and curtains have been installed on the sides of the Gypsum yard.</p> <p>It is pertinent to note that gypsum inherently contains 10% moisture content in it, due to which it does not have the tendency to fly or escape in the environment causing air pollution.</p> <p>It is also pertinent to note that the Ambient Air Quality Monitoring Report for the location near the gypsum yard also shows that air quality is within the permissible limit. The same is also evidenced in the Fugitive Emission Monitoring Report of the Gypsum Yard. A copy of the Monitoring Report of the location near the gypsum yard is annexed hereto and marked as ANNEXURE R5/A/1. A copy of the Fugitive Emission Monitoring Report of the gypsum yard and the material transfer points are annexed hereto and marked as ANNEXURE R5/A/2(Colly.). The monitoring is carried out by laboratory accredited by MoEF&CC and National Accreditation Board for Testing and Calibration Laboratory (NABL).</p> <p>It is pertinent to note that the data for ambient air, fugitive and stack emissions are required to be submitted to the Regional Office of the MoEF&CC, SPCB and CPCB on a regular basis as part of compliance of the Specific Condition No. 2 of the EC granted to the Unit. The same is being sent to the MoEF&CC bi-annually as part of the Compliance Report of the EC.</p>

	<p>Copy of the Compliance Report dt. 19.05.2023 submitted on 20.05.2023 showing compliance with EC conditions (without annexures) is annexed hereto and marked as ANNEXURE- R5/A/3.</p> <p>A copy of the Compliance Report dt. 09.06.2023 submitted on 24.06.2023 showing compliance with conditions of CTOs under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 (without annexures) is annexed hereto and marked as ANNEXURE- R5/A/4.</p> <p>Furthermore, all the transfer points of Gypsum are covered and equipped with adequate dust control systems. All the conveyor belts are covered and equipped with dust extraction system with high efficiency bag filters at all the material transfer points and raw material hoppers to prevent the fugitive dust emissions. It may be noted that as many as 35 number of bag filters have been installed at various material transfer points and raw material hoppers to prevent the fugitive dust emission.</p> <p>Copies of photographs of the gypsum storage yards and material transfer points such as conveyor belt are annexed hereto and marked as ANNEXURE- R5/A/5.</p> <p>Detailed list of the bag filters installed at material transfer points is annexed hereto and marked as ANNEXURE -R5/A/6.</p> <p>It is also pertinent to note that the Unit is also subject to regular compliance of the conditions in the Consent to Operate under the Water Act dated 25 July 2021 and under the Air Act dated 25 July 2021 which require the Unit to ensure that it is equipped with pollution control devices to deal with air pollution. Specifically, the relevant General Conditions of the CTO under the Air Act are No. 4 and 6. The Specific Conditions of the</p>
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15

		<p>CTO under Air Act are Specific Conditions No. 4,5,6,7,8,11.</p> <p>Relevant Specific Conditions in the CTO granted to the Unit under the Air Act are as follows:</p> <p><i>"4. Industry shall comply with the Ambient Air Quality Standard 2009"</i></p> <p><i>"5. The industry shall operate and maintain installed APCS in such a manner to achieve the emission standards as prescribed under Environment (Protection) Rules, 1986"</i></p> <p><i>"6. Industry shall operate and maintain water sprinkler to suppress dust inside the premises. Industry shall maintain proper housekeeping and proper dust control arrangement at loading and unloading areas."</i></p> <p><i>"7. Industry has established Ambient Air Quality Monitoring Stations at 2 locations. Industry shall establish Ambient Air Quality Monitoring Stations at 01 more locations at 120 degree apart from each other with connectivity to CPCB server within 3 months"</i></p> <p><i>"8. Industry shall install online continuous emission monitoring system and ensure its connectivity to CPCB server. Industry shall also calibrate installed OCEMS facility from recognised agency on six monthly basis."</i></p> <p><i>"11. Industry shall submit the stack/ambient air monitoring report of NABL accredited laboratory within 1 month and thereafter on quarterly basis to the Board"</i></p> <p>Additionally, General Condition Nos. 3, 11, 12 and 13 of the EC are also relevant for the aforesaid recommendation and provide for regular submission of reports highlighting the status of emissions of PM10, PM 2.5, SO2 and NOX and require that the same are subjected to the scrutiny of the Regional Office of the MoEF&CC alongwith the CPCB and the SPCB.</p>
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		Therefore, the Unit is already subjected to regular monitoring and compliance in respect of the aforesaid recommendation and observation of the Joint Committee.
ii.	<i>There are fugitive emissions from construction activities within the unit area, which should be dealt with appropriately.</i>	<p>The construction activities were for improvement of environment such as, construction of concrete roads and paved area within the premises, covering of conveyor belts, installation of water sprinklers, covered shed for raw materials, storm water drains, green belt plantations etc. They were delayed due to the Covid -19 pandemic but now the construction is over and there is no fugitive emission.</p> <p>It is submitted that the standalone Grinding Unit was taken over by the Answering Respondent in January 2020. The takeover entailed certain constructions considered appropriate and necessary for smooth functioning of the Grinding Unit by the new Management. As stated above constructions were for environment improvement.</p> <p>However, the onset of the COVID 19 pandemic followed by a complete lockdown starting from March 2020, resulted in halting of the works. Therefore, all the project activities that were initiated after the takeover in January 2020 could not be completed in a reasonable time.</p> <p>It may be noted that besides the delay attributable to COVID 19, delay in construction projects was also attributable to an unusually high level of rainfall in the region which resulted into waterlogging across the plant severely impacting project construction as well as operation. In view of the same, the storm water drain was constructed to safeguard normal operations of the plant and prevent any undue delay in other works inside the Unit.</p> <p>Once the COVID 19 pandemic settled down and the climatic conditions improved, project activities were resumed and completed entirely in December</p>

		<p>2022. The Answering Respondent has spent approximately Rs. 15 crores for the construction of the aforementioned environment improvement infrastructure.</p> <p>Copies of the photographs of the sprinkling system, concrete roads are annexed hereto and marked as Annexure- R5/A/7 (Colly.).</p> <p>Besides the aforesaid, it is pertinent to note that this recommendation of the Joint Committee has also been addressed in the General Conditions No. 4 and 6 and Specific Conditions No. 4,5,6,7,8 and 11 of the CTO under Air Act.</p> <p>The aforesaid relevant conditions of the CTO under the Air Act have been duly complied with as also detailed in the Compliance Report dated 22 December 2022 and 9.6.2023.</p> <p>Pertinently, as per General Condition No. 3 of EC, the Unit has installed 4 Ambient Air Quality Monitoring Stations and accordingly all the reports generated from the said stations are submitted periodically to the relevant authorities. However, till date, no authority has issued any notice for any violations of specified limits of emissions, including the period for when construction was underway in the Unit.</p> <p>In compliance with Specific Condition No. 11 of the EC, the Unit has installed adequate mechanisms for dealing with fugitive emissions in the plant vicinity and the same is being uploaded on the website of the Respondent No.5.</p> <p>Further, as per Specific Condition No.2 of the EC, Respondent No.5 is already submitting Fugitive Emission Reports and Ambient Air Monitoring Report along with other reports to the authorities to show that the emissions are under prescribed limit.</p>
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		<p>Furthermore, as per General Condition No.13 of the EC, Respondent No.5 is submitting the Environmental statement which captures all the reports related to Ambient Air Monitoring and Fugitive Emission Reports.</p> <p>In view of the fact that there are conditions in EC and CTO for mitigation of fugitive emissions, the same will be monitored regularly by the relevant authorities.</p>
<p>iii.</p>	<p><i>Adequate attention has not been given to plantation and its survival in and around the plant. Appropriate green belt is required to prevent pollution in the surrounding area.</i></p>	<p>The takeover of the Grinding Unit was undertaken in January 2020 which was shortly followed with the onset of the COVID 19 pandemic and the lockdown. Therefore, several projects and activities that were initiated, including that of plantation in and around the Grinding Unit could not be attended to adequately for the next few months. Thereafter, the process of green belt plantation was resumed in the month of June 2020 and a total of 9775 saplings were planted between June 2020 to September 2020.</p> <p>However, the area witnessed an unusually heavy rainfall in the month of August 2021, which largely affected the green belt plantation due to waterlogging and impacted the survival rate of the saplings severely. The rainfall was to the extent of 1275 mm and was the highest rainfall recorded in the region, in a very long time. It is pertinent to highlight that the area wherein the Grinding Unit is established is a low-lying area, therefore, water logging proved to be a big challenge in managing the survival rate of the green belt plantation. The Respondent No.5 has therefore constructed a storm water drain to arrest the flooding and waterlogging in the premises and has planted a total of 15,775 saplings of various species till date as per the Miyawaki System and is employing the best of efforts to elongate the life and survival rate of the saplings so planted.</p> <p>Copies of the photographs of the flooding and waterlogging which destroyed the green belt</p>

19

		<p>plantation are annexed hereto and marked as ANNEXURE- R5/A/8.</p> <p>Copies of the photographs of the green belt plantation undertaken by the Answering Respondent are annexed hereto and marked as ANNEXURE- R5/A/9.</p> <p>Besides the aforesaid, it is pertinent to note that the concerns of the Joint Committee pertaining to the green belt and plantation have already been included in the EC as Specific Condition Nos. 4 and 7, which are reproduced hereinbelow:</p> <p><i>“iv. A green belt of 50 to 100 meters width shall be provided all along the boundary of the plant. 3 to 4 layers of local trees shall be planted in the green belt.”</i></p> <p><i>“vii. Green belt (3-tier) approximately 15-20m width shall be developed in vacant areas, transfer points covering a total area of 33% of total plant area. Tree plantation shall be in down wind based on the prevalent wind direction at the site. The details of these including photographs taken in time series consistent for the same season every year shall be submitted as a part of six-monthly compliance report.”</i></p> <p>The Unit of the Respondent No.5 is continuously striving to ensure compliance with the aforesaid relevant specific EC conditions and the future action plan for the same have been provided in the Compliance Report, for EC conditions, dated 23.11.2023 and 19.5.2023.</p>
<p>iv.</p>	<p><i>Movement of vehicles should be followed by dust separation system within the plant.</i></p>	<p>It is submitted that the roads inside the plant premises are all concrete roads and regular sweeping is carried out on the roads by mechanized vacuum sweeping machines to minimize the fugitive dust emissions. Furthermore, as described in the preceding paragraphs, an elaborate sprinkling system has been installed in the plant for the purpose of sprinkling water which <i>inter alia</i> helps in</p>

		<p>suppression of dust and arresting fugitive emissions.</p> <p>Besides the sprinkling system, water tankers are also deployed to spray water on the haul roads and the unpaved areas around the Grinding Unit. This serves the purpose of suppression of dust and arresting fugitive emissions in the neighboring areas.</p> <p>Copies of the photographs depicting the fugitive dust emission suppression measures which include regular sprinkling, deployment of water tankers are annexed hereto and marked as ANNEXURE-R5/A/10.</p> <p>Besides the aforesaid, it must be noted that the maximum speed permissible for vehicles in the premises is 10km/h which largely decreased the potential for pollution to be caused by movement of vehicles.</p> <p>Specific Condition No.6 of the CTO under Act is relevant for the purpose of the aforesaid recommendation wherein it is provided that: <i>“Industry shall operate and maintain water sprinkler to suppress dust inside the premises. Industry shall maintain proper housekeeping and proper dust control arrangement at loading and unloading areas.”</i> In compliance of the same, as already submitted hereinabove, water tankers are being used for suppression of dust. Further, vacuum sweeping machines are being used for regular cleaning.</p> <p>Specific Condition Nos. 11, 12 and 16 of the EC are also relevant for the purpose of the aforesaid recommendation of the joint Committee along with the status of their compliance as detailed in the Compliance Report dated 23.11.2022 and are reproduced hereinbelow:</p>
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21

	<p><i>“xi. Dry fog system shall be adopted to control fugitive emission in screening plant, transfer points. Wet system like water sprays/sprinklers shall be provided for dust suppression at Belt Conveyor Discharge and Screen Discharge locations. The raw material handling and processing area shall be provided with dust suppression systems. Water sprinkling arrangement shall be provided at raw material heaps.”</i></p> <p>Compliance: As per the Central Pollution Control Board Guideline for control of Fugitive Dust Emission in Cement Plant, unit has installed adequate number of dust controlling systems in the form of bag filters at every material transfer point. All the raw materials are stored in covered silos and shed. The raw material handling and processing is provided with dust suppression system. Water sprinkling is routinely carried out in roadsides and main gate.</p> <p><i>“xii. Work zone floor shall be made concreted/asphalted. Internal roads shall be black topped. Regular sweeping/cleaning of roads shall be carried out to avoid accumulation of fine dust. Ensuring that road ways and vehicle wheels are kept clean”</i></p> <p>Compliance: Work zone floors are concreted. Roads are regularly swept to avoid accumulation of fine dust and fugitive emissions by using sweeping machine continuously.</p> <p><i>“xvi. Diesel powered vehicles and construction machinery are properly maintained to minimize the exhaust emission as well as noise generation. There shall be a separate area for their parking.”</i></p> <p>Compliance: All diesel-powered vehicles and construction machinery are maintained properly in order to minimize noise generated during vehicle</p>
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		<p>movement. Separate parking areas are provided for heavy and light vehicles.</p> <p>The same is also submitted to the MoEF&CC as part of the Compliance Report of EC Conditions which shows that the Respondent No.5 is working to ensure minimal air pollution through vehicular movements and that dust separation system is followed pursuant to the said vehicular movement.</p>
v.	<p><i>Storm water drain should not be used for discharging waste water and waste water should be delivered to ETP for treatment.</i></p>	<p>It is submitted that the process of cement manufacturing undertaken at the unit of the Answering Respondent is a completely dry process which uses state of the art technology for grinding of clinker and Gypsum and mixing of fly ash. There is absolutely no waste water generated from the manufacturing of cement in the Unit of the Answering Respondent. Therefore, there is no possibility of waste water, which is a byproduct of the manufacturing process, being discharged through the storm water drains.</p> <p>Furthermore, all the domestic sewage generated from the Unit of the Answering Respondent is being discharged and dealt with through a soak pit. Therefore, it must be noted that there is no waste water that is being generated by the Unit at all.</p> <p>The Unit is constructed in a low-lying area. Therefore, often times, water from adjacent areas comes flowing into the storm water drain created for the purpose of safeguarding the Unit and its operations from water logging. However, it must be noted that there is absolutely no waste water which is generated from the plant and therefore, there is no question of waste water being discharged in the storm water drain and the requirement of sending it to ETPs.</p> <p>A flowchart of the manufacturing process depicting that the manufacturing process is dry is annexed hereto and marked as ANNEXURE-R5/A/11.</p>

	<p>Copy of photographs depicting dry drainage and the storm water drain is annexed hereto and marked as ANNEXURE- R5/A/12.</p> <p>Besides the aforesaid, it is submitted that the said recommendation of the Joint Committee has also been addressed by General Condition No.4 of the EC, which is reproduced hereinbelow:</p> <p><i>“iv. Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th may, 1993 & 31st December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.”</i></p> <p>In the latest Compliance Report submitted to the MoEF&CC dated 19.05.2023 as well, it has been submitted that the present condition is inapplicable as the Cement Grinding is carried out through an entirely dry process in a closed circuit, hence, no waste water is generated. Additionally, the domestic waste is disposed in a soak pit. There have been no objections flagged to the same by the MoEF&CC, the SPCB or the CPCB. Therefore, the said recommendation is inapplicable and is misplaced.</p> <p>In addition to the aforesaid, the General Condition Nos. 2, 3 and 6 of the CTO under Water Act and the Specific Condition Nos. 9 of the EC are also relevant for the said recommendation. The said conditions have been reproduced hereinbelow along with the status of their compliance as also submitted in the Report dated 22.12.2022 and 9.6.2023 of CTO compliance and 23.11.2022 and 19.05.2023 of EC compliance:</p> <p>General Condition No.2, 3 and 6 of the CTO under Water Act:</p> <p>2. The quantity of maximum daily effluent discharge should not be more than 9.0 KLD per</p>
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	<p>day which is described as domestic effluent to be discharged in the septic tank.</p> <p><i>“3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain.”</i></p> <p>Compliance: The Unit is entirely compliant as it is a zero liquid discharge industry. No industrial effluent is generated.</p> <p><i>“6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry.”</i></p> <p>Compliance: The Unit is compliant.</p> <p>Specific Conditions 9 of the EC: <i>“9. The Plant shall operate on a zero-discharge basis. Rainwater harvesting shall be adopted and the extent of requirement of water for the project from mines would be reduced. The detailed rain water harvesting plan including regular desilting operations carried out during pre-monsoon season shall be submitted as part of the 6 monthly compliance report.”</i></p> <p>Compliance: The Unit is a cement-grinding unit and will operated on a zero-discharge basis. No mine is associated with the project. Hence, utilization of mines water is not applicable. The</p>
--	---

25

		rain water harvesting system has been adopted for the plant.
vi.	<i>Project Proponent must ensure development of dust separation and extraction systems appropriately covering all transfer and handling points.</i>	<p>As submitted in the preceding paragraphs, it is submitted that a total of 35 number of bag filters are installed to prevent the fugitive dust emission. Furthermore, all transfer points are covered by sheeting as well as all belt conveyors are covered by canopies. Therefore, adequate provisions have been made for covering the material transfer points adequately to arrest fugitive emissions.</p> <p>It may also be noted that a dust load study is also planned for the Grinding Unit of the Answering Respondent and any further appropriate steps required for arresting fugitive emissions shall be undertaken and updated routinely.</p> <p>Besides the above, the Specific Condition Nos. 2, 6 and 9 of the CTO under the Air Act are also relevant for the present recommendation. While Specific Conditions Nos. 2 and 9 provide for compliance with the EC and ensuring that there is no air, water or soil pollution takes place on account of disposal of fly ash; Specific Condition No.6 as described in preceding paragraphs provides for employment of dust sprinklers and proper housekeeping practices to arrest fugitive emissions. As described in detail in the preceding paragraphs, the same has been complied with meticulously.</p>

26

ANNEXURE R5/A/1



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number	JME/BCW/A/02	Report No	JME/A/230317126
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
		Party Reference No	NII
		Reporting Date	22/03/2023
Sample Description	AMBIENT AIR QUALITY MONITORING	Receipt Date	17/03/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Near Gypsum Yard
Latitude	25°11'29.78" N
Longitude	81°38'47.17" E
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/45, JME/FPS/01/39
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	12/03/2023 To 13/03/2023
Time of Monitoring	10:10 to 10:10 Hrs.
Actual duration of Monitoring. (minutes)	1440.0
Ambient Temperature (°C)	Max 33°C, Min 18°C
Surrounding activity	Trucks movement & Gypsum Yard Loading-Unloading
Control measure if Any	-
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	31.02	µg/m ³	60
2	PM10	IS.5182. (P-23) 2017	78.93	µg/m ³	100
3	Nitrogen Dioxide	IS 5182 (P-6) 2018	19.38	µg/m ³	80
4	Sulphur Dioxide	IS 5182 (P-2) 2017	9.83	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.55	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards Schedule-VII [Rule 3 (3B)] [Part-II sec -3(i)] 16.11.2009

End of Report

Kumari Parvati
Kumari Parvati
Tested by

Sita Ram Yadav
Sita Ram Yadav

Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

1. This report is valid only for the test results reported in the report & is not valid for any other purpose.
2. The report is valid only for the test results reported in the report & is not valid for any other purpose.
3. Any dispute regarding the test results reported in the report shall be referred to the concerned laboratory.

Reg. Office & Lab.
424, Ground Floor, Udyog Vihar,
Phase IV, Gurugram-122015 (Haryana)

(T.C)

27

Annexure R5/A/2



J. M. ENVIROLAB PVT. LTD.

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TEST REPORT

Sample Number	JME/BCW/FD/01	Report No	JME/FD/230317078/N
Name & Address of Unit:	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No.	Nil
		Reporting Date	22/03/2023
		Receipt Date	17/03/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Packing Plant
Latitude	25°11'45.10" N
Longitude	81°38'45.20" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	12/03/2023 To 12/03/2023
Time of Monitoring	11:00 to 19:05 Hrs.
Actual duration of Monitoring, (minutes)	485.0
Ambient Temperature (OC)	Max 33°C, Min 28°C
Surrounding activity	Nearby Truck loading and Cement Packing processing
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS:5182 (Part-4) 2019	1982.0	µg/m

End of Report

Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

1. The test report is valid only for the samples tested at the laboratory.
2. The test report is valid only for the samples tested at the laboratory.
3. The test report is valid only for the samples tested at the laboratory.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number:	JME/BCW/FD/02	Report No	JME/FD/230317079/N
Name & Address of Unit:	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagra, Uttar Pradesh	Format No	7.5 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	22/03/2023
		Receipt Date	17/03/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Cement Mill
Latitude	25°11'40.76" N
Longitude	81°38'46.52" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	13/03/2023 To 13/03/2023
Time of Monitoring	10:10 to 18:16 Hrs.
Actual duration of Monitoring. (minutes)	486.0
Ambient Temperature (0C)	Max 33°C, Min 27°C
Surrounding activity	Cement Mill Running & Nr. by Plant Transportation Road
Control measure if Any	-
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	812.0	µg/m

End of Report

Kumari Aparna
Kumari Aparna
Tested by

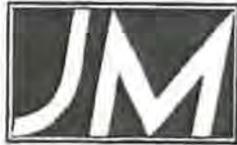
Sita Rajan Yadav
Sita Rajan Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

1. This report is prepared by the client at their own risk and the client is responsible for the accuracy of the data.
2. The report is prepared by the client at their own risk and the client is responsible for the accuracy of the data.
3. Any dispute regarding the report shall be referred to the client at their own risk and the client is responsible for the accuracy of the data.

Reg. Office & Lab,
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Phase-IV, Gurgaon-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.com

29



J. M. ENVIROLAB PVT. LTD.

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TEST REPORT

Sample Number:	JME/BCW/FD/03	Report No.	JME/FD/230317080/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No.	7.5 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	22/03/2023
		Receipt Date	17/03/2023

General Information

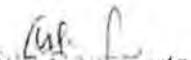
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Gypsum Yard
Latitude	25°11'29.77" N
Longitude	81°38'47.17" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	14/03/2023 To 14/03/2023
Time of Monitoring	09:55 to 18:00 Hrs.
Actual duration of Monitoring, (minutes)	485.0
Ambient Temperature (0C)	Max 33°C, Min 29°C
Surrounding activity	Cement Mill Running & Nr. by Plant Transportation Road
Control measure if Any	
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	784.0	µg/m ³

End of Report


Kurnali Aparna
Tested by


Sita Ranjit Yadav
Checked by


Raj Kumar Yadav
Authorized Signatory

1. This report is prepared by J.M. ENVIROLAB PVT. LTD. and is not to be used for any other purpose.
2. This report is valid only for the purpose mentioned in the report.
3. Any discrepancy in the test results should be reported to the client immediately.

Reg. Office & Lab.

474, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-120015 (Haryana)

Email: enquiry@jmepl.com | jmepl@gmail.com | www.jmepl.com



J. M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: JME/BCW/FD/04 Report No. JME/FD/230317081/N
 Name & Address of Unit: M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh Formal No. 7.5 F-02 Party Reference No Nil
 Sample Description: FUGITIVE DUST EMISSION Reporting Date 22/03/2023 Receipt Date 17/03/2023

General Information

Client Representative (Name & Designation) Mr. Gopikisan Tiwari (Environment Officer)
 Sample collected by JMEPL Team
 Sampling Location Clinker Tippler
 Latitude 25°11'37.54" N
 Longitude 81°38'51.85" E
 Instrument used RDS
 Instrument code JME/RDS/01/12
 Instrument calibration status Calibrated
 Meteorological condition during monitoring Clear Sky
 Date of Monitoring 15/03/2023 To 15/03/2023
 Time of Monitoring 10:00 to 17:05 Hrs.
 Actual duration of Monitoring (minutes) 480.0
 Ambient Temperature (OC) Max 33°C, Min 26°C
 Surrounding activity Nr. By Truck Unloading and Tippler Running
 Control measure if Any -
 Sampling & Analysis Protocol IS-5182
 Parameter Required Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	665.0	µg/m ³

End of Report

Kumari Parvati
Tested by

Sita Ram Yadav
Checked by

Rajwinder Yadav
Authorized Signatory

31



J. M. ENVIROLAB PVT. LTD.

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TEST REPORT

Sample Number	JME/BCW/FD/05	Report No	JME/FD/230317082/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Formal No	7.5 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	22/03/2023
		Receipt Date	17/03/2023

General Information

Client Representative (Name & Designation)

Mr. Gopikisan Tiwari (Environment Officer)

Sample collected by

JMEPL Team

Sampling Location

Packer Floor

Latitude

--

Longitude

--

Instrument used

RDS

Instrument code

JME/RDS/01/08

Instrument calibration status

Calibrated

Meteorological condition during monitoring

Clear Sky

Date of Monitoring

15/03/2023 To 15/03/2023

Time of Monitoring

10:55 to 17:56 Hrs.

Actual duration of Monitoring, (minutes)

480.0

Ambient Temperature (°C)

Max 33°C, Min 28°C

Surrounding activity

Nr. By Truck Unloading and Tippler Running

Control measure if Any

--

Sampling & Analysis Protocol

IS-5182

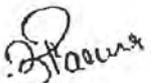
Parameter Required

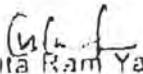
Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	2086.0	µg/m ³

End of Report

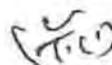

Kumari Aparna
Tested by


Sita Ram Yadav
Checked by


Rajkumar Yadav
Authorized Signatory

1. This report is valid only for the purpose for which it is issued and should not be used for any other purpose.
2. The results are for information only and not to be used for any legal purpose.
3. Any dispute regarding the test results should be referred to the client for resolution.

Reg. Office & Lab.
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Phase-IV, Gurugram-122015 (Haryana)



UltraTech Cement Limited

UNIT-BARA CEMENT WORKS

At Bara Village –Khansemra, Post- Lohgara ,
Tehsil- Bara, Distt. Prayagraj (U.P)

Environmental Clearance Compliance Report



SIX MONTHLY EC COMPLIANCE REPORT
OCTOBER 2022 TO MARCH-2023



M/s UltraTech Cement Ltd. Unit Bara Cement Works
Six Monthly EC Compliance Report for the period of
 Oct 2022 to March-2023

Name of the project	UltraTech Cement Ltd. (Unit-Bara Cement Works) At Bara Village –Khansemra, Post- Lohgara , Tehsil- Bara, Distt. Prayagraj
EC Letter no.	F No. J-11011/135/2012-IA II (I), dated 28.11.2014. EC Transferred from M/s Praygaraj Power Generation Co. Ltd. to M/s UltraTech Cement Ltd. vide letter no. F No. J-11011/135/2012-IA II (I), dated 17.09.2019
Reporting Period	01-Oct-2022 to 31-March- 2023

S. No.	SPECIFIC CONDITION	COMPLIANCE STATUS																					
i	The standards prescribed for cement plant vide the recent MOEF & CC Notification –GSR612(E) dated 25.08.2014 shall be implemented.	<p>The standards prescribed for cement plant vide the recent MOEF & CC Notification –GSR612(E) dated 25.08.2014 are being complied and emission level well below the 30 mg/Nm³. We have provided online continuous emission monitoring system for monitoring of particulate matter (PM) emission from the process stack of cement mill. The stack emission results of last six months are given below:-</p> <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Month</th> <th>Stack-1 PM(mg/nm³)</th> <th>Stack-2 PM(mg/nm³)</th> </tr> </thead> <tbody> <tr> <td>Oct-22</td> <td>13.37</td> <td>14.95</td> </tr> <tr> <td>Nov-22</td> <td>17.57</td> <td>13.44</td> </tr> <tr> <td>Dec-22</td> <td>14.34</td> <td>16.16</td> </tr> <tr> <td>Jan-23</td> <td>13.6</td> <td>17.78</td> </tr> <tr> <td>Feb-23</td> <td>11.59</td> <td>14.94</td> </tr> <tr> <td>March-23</td> <td>12.88</td> <td>16.26</td> </tr> </tbody> </table>	Month	Stack-1 PM(mg/nm ³)	Stack-2 PM(mg/nm ³)	Oct-22	13.37	14.95	Nov-22	17.57	13.44	Dec-22	14.34	16.16	Jan-23	13.6	17.78	Feb-23	11.59	14.94	March-23	12.88	16.26
Month	Stack-1 PM(mg/nm ³)	Stack-2 PM(mg/nm ³)																					
Oct-22	13.37	14.95																					
Nov-22	17.57	13.44																					
Dec-22	14.34	16.16																					
Jan-23	13.6	17.78																					
Feb-23	11.59	14.94																					
March-23	12.88	16.26																					
ii	The Project shall comply with the new MOEF standards for particulate emission of for cement sector by installing adequate air pollution control system viz. Bag filters and stacks of adequate height etc. Data of ambient air, fugitive and stack emissions shall be submitted to the Ministry Regional office, SPCB and CPCB regularly.	We have Installed 35 Nos. of Bag filters at various material transfer points to control of fugitive dust emission and provided 04 nos of high efficiency Baghouse attached with Cement mill with adequate height of stack to comply the same. Data on stack emission, AAQ and fugitive emissions are being monitored regularly and the same are being submitted to the Ministry Regional office, CPCB and SPCB regularly. Monitoring reports of the MOEF approved laboratory are attached as Annexure-1																					

Cement Mill Bag House with Adequate Stack Height

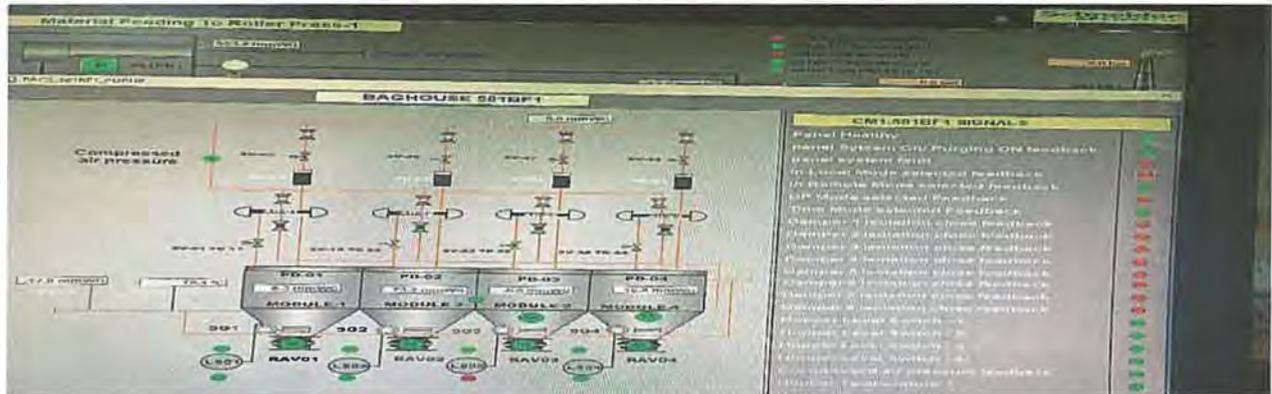


Bag filter at material transfer tower



S. No. SPECIFIC CONDITION 34 COMPLIANCE STATUS

iii	The proponent shall provide an interlocking system to ensure that whenever the ESP is not in operation, the raw material feeder will automatically stop & restart only With the restart of ESP.	We have provided interlocking in system that whenever the Bag House is not in operation, the raw material feeder will automatically stop & restart only with the restart of Bag House.
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Bag house interlocking System

iv	A green belt of 50 to 100meter width shall be provided all along the boundary of the plant. 3 to 4 layer of local trees shall be planted in the green belt.	UltraTech has taken over the said Cement Grinding unit from Jaiprakash Associate Limited in the year 2020, after that we have developed the Green belt of 50 to 100-meter width all along theplant boundary with 3-4 layers of local plant species trees.However, due to natural calamity of flood situation in the area in the 01-08-2021 the plantation was demolished. Till now we planted 15,775 numbers of plants local plant species within the plant premises. We are in process to restore it and try to complete it by coming monsoon season. Action plan is attached as Annexure-2 .
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Green Belt Plantation Photographs

S. No.	SPECIFIC CONDITION	35 COMPLIANCE STATUS
v	All internal roads shall be paved to prevent dust emission within the plant premises. Strengthening of 1km approach road shall be taken up and avenue plantation developed.	Complied, all internal roads are paved to prevent dust emission within the plant premises and avenue plantation along the 1 km approach road has been done.
 <p style="text-align: center;">Concrete Road within the Plant Premises</p>		
vi	Closed conveyor belt be installed for transport of limestone to the plant. Dust collected in various pollution control equipment will be recycled.	It's standalone cement grinding unit, hence no limestone is used in process. The clinker sourced from our Integrated units through rail and automatically unloaded through the wagon tippler and stored in the closed storage Silo. The dust collected in various pollution control equipment is being recycled back in the process.
 <p style="display: flex; justify-content: space-around;">Closed Silo for Storage of Clinker Covered Conveyor Belt</p>		
vii	Green belt (3-tier) of approximately 15-20m width shall be developed in vacant areas, transfer points covering a total area of 33% of total plant area. Tree plantation shall be in downwind based on the prevalent wind direction at site. The details of	UltraTech has taken over the said Cement Grinding unit from Jaiprakash Associate Limited in the year 2020, after that we have developed 3-tier Green Belt plantation in vacant areas, and along the roads and transfer points covering a total area of 6.6 hectare

S. No.	SPECIFIC CONDITION	36 COMPLIANCE STATUS
	these including photographs taken in time series consistent for the same season every year shall be submitted as part of six- monthly compliance report.	i.e.33% of the total plant area of 20 hect. However, due to natural calamity of flood situation in the area in the August-2021 the plantation was demolished. Till now we planted 15,775 numbers of plants local plant species within the plant premises. We are in process to restore it and try to complete it by coming monsoon season. Action plan is attached as Annexure-2 The photographs of the same are given in condition no. iv above.
viii	Details shall be submitted with six monthly compliance reports in addition conditions provided in CREP guidelines for cement sector shall be followed.	It's standalone Cement Grinding unit and all applicable CREP guidelines for grinding unit are complied with. The compliance status of the same is attached as Annexure-3
ix	The plant shall operate on zero discharge basis. Rain water harvesting shall be adopted & the extent of requirement of water for the project from mines would be reduced. The detailed rain water harvesting plan including regular desilting operation carried out during pre-monsoon season shall be submitted as part of six monthly compliance reports.	No waste water is being generated from the cement manufacturing, as the cement manufacturing is based on dry process technology. We are maintaining zero discharge. Only very less quantity of domestic waste water generated from the office toilets, which is being disposed of in soak pit. No mine is associated with the project. Hence utilization of mines water is not applicable. Water is being used for cooling purpose which is recycled back through cooling tower. We have implemented the rain water harvesting plan within our plant premises and regular desilting operation are carried out during pre-monsoon season.
x	Emergency preparedness and disaster management plan with focus of disaster prevention shall be prepared and implemented.	Emergency preparedness and disaster management plan has been prepared and implemented in consultation with the concerned authority and local administration.
xi	Dry fog system shall be adopted to control fugitive emission in screening plant, transfer points. Wet system like water spray/sprinklers shall be provided for dust suppression at belt conveyor discharge & screen discharge locations. The raw material handling and processing area shall be provided with dust suppression system. Water sprinkling arrangement shall be provided at raw material heaps.	It's standalone cement grinding unit, there is no screening plant. We have provided 35 number of bag filters at various material transfer points for control of fugitive dust emission. Bag filter detail is attached in Annexure-4 . All the Raw materials (Gypsum & Clinker) stored in covered Silos & shed with adequate de-dusting system. Water sprinkling system and water tanker has been provided dust suppression on haul roads and unpaved area.
		
	Water Sprinkler system	Water Spray Machine

S. No.		SPECIFIC CONDITION	37 COMPLIANCE STATUS
			
xii	<p>Work zone floor shall be made concreted/asphalted. Internal roads shall be black topped. Regular sweeping/cleaning of roads shall be carried out to avoid accumulation of fine dust. Ensuring that road ways and vehicle wheels are kept clean.</p>	<p>The work zone floors area and internal roads are concreted. Regular sweeping/cleaning of roads and internal area is being carried out by vacuum sweeping machine to avoid accumulation of fine dust. We ensured that road ways and vehicle wheels are kept clean. Attached in Annexure-5</p>	
			
	<p>Concreted Cement Mill & Packing Plant Work Zone Area</p>		
			
	<p>Concreted Roads within the Plant Area</p>	<p>Vacuum Road Sweeping Machine</p>	
xiii	<p>The proponent shall monitor the ground water regime of the study area, by installing piezometers in and around the impact zone of the project site and collect data of groundwater (level as well characteristics) and the same shall be furnished as part of the compliance report to MOEF, RO, Lucknow. In case of declining levels, prior approval shall be obtained from the State Ground Water Board.</p>	<p>We have installed Piezometer with digital water level data recorder for monitoring groundwater (level as well characteristics) of the area. The monitoring data are being submitted to MoEF Regional office and State Ground water department. The Ground water level 1.3 meter and water quality reports are enclosed as Annexure-1</p>	

S. No. SPECIFIC CONDITION		38 COMPLIANCE STATUS
	 <p>Piezometer With DWLR</p>	 <p>Digital Water Level Recorder</p>
xiv	Out of 2 million ton of ash, 1.36 shall be utilized and remaining ash shall be sent to the cement plant.	We are utilizing the fly ash generated from the Praygaraj Power Generation Co. Ltd. During the FY 2022-23 we have utilized 718596.78. MT Fly ash for manufacturing of PPC (2112937.11 MT).
xv	Accidental spillages of oil from construction equipment and storage sites shall be prevented.	<p>The unit is under operation stage, measures are being taken to avoid any accidental spillages of oil from the equipment and storage sites. We have provided separate facility for storage of used oil generated from the plant and machineries and sold to the CPCB authorized recyclers. Attached in Annexure-6</p> <div style="text-align: center;">  <p>Hazardous Waste Room</p> </div>
xvi	Diesel powered vehicles and construction machinery are properly maintained to minimize the exhaust emission as well as noise generation. There shall be a separate area for their parking.	<p>The unit is in operation and all the diesel-powered vehicles and machinery are maintained properly in order to minimize exhaust emission as well as noise generated during vehicle movement. We provided separated parking areas for parking of heavy and light vehicles.</p> <p>Only PUC and fitness parameter certified vehicles are allowed in our plant premises as per attached Check list in Annexure-7</p>
xvii	Workers protective gears shall be provided. Spirometry, audiometry tests shall be conducted for workers.	All staff and workman working in the plant premises are provided with Personal Protective Equipment (PPEs) at all times 15 lacs spend in every year for the same. Spirometry and audiometry tests conducted for all workers (396) and employee (50) on regularly as per the factory Act. No abnormality is observed. Sample copy attached in Annexure-8

S. No.	SPECIFIC CONDITION	39 COMPLIANCE STATUS
xviii	<p>A CSR plan shall be prepared and implemented in consultation with the local villages and administration. Issues raised/covered during public hearing and incorporated in the EMP and CSR plan. During construction phase of the project, an expenditure of about minimum 5% of the capital expenditure shall be earmarked for CSR activity spread over 5 years/period of construction of project. During operation phase of the project, the CSR activity will be funded based on 2% of the profit during operation phase of the project. 70% of the employment shall be made from the local population. The annual capital and recurring expenditure on CSR village-wise and activity-wise shall be uploaded on the company website and also included in the annual report of the company.</p>	<p>Since the handover and operations of Unit from March, 2020, Unit is doing CSR Activities at Unit level (details are mentioned at Annexure-9). Further in addition, Company is also doing substantial CSR activities and actively contributing to social and economic development of the communities in which it operates, as per provisions of Companies Act, details of which are available in our annual reports (relevant pages of Annual Report are mentioned at Annexure-10).</p> <p>Following are some of the CSR activities which have been done by Unit:</p> <ol style="list-style-type: none"> 1. RO plant installation in shankargarh hospital . 2. Green belt and road construction near railway gate at Bemra station for protection of flood condition to nearby villager/farmer. 3. Hand pump installation for villager as due to rocky area water availability is very low. ladies are going 2 to 3km for water 4. Health Camp for nearby villagers 5. Bags/books distribution for School children 6. Women help line cell. 7. More than 70% employment given to local community 280 out of 396. 8. Training for livelihood and skill enhancement given to local community. <p>CSR Activities already undertaken for FY-2020-21, 2021-22 and 2022-23(with photographs), along with proposed CSR Activities for FY 2023-24 and 2024-25 along with budget, is attached at Anexure-9.</p> <p>Relevant pages of Annual Report of Company for FY-2021-22, is attached at Annexure-10</p>
S. No.	GENERAL CONDITIONS	COMPLIANCE STATUS
i	<p>The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.</p>	<p>All the statutory clearances like CTE, CTO and HWM, from UP Pollution Control Board & Ground water withdrawal permission from UPGWD etc.</p>
ii	<p>No further expansion or modifications in the plant shall be carried out without prior approval of Ministry of Environment, Forests and Climate Change (MOEF&CC).</p>	<p>Noted, No further expansion or modifications in the plant shall be carried out without prior approval of Ministry of Environment, Forests and Climate Change (MOEF&CC).</p>
iii	<p>At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of PM10, PM2.5, SO2, & NOx are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional office at Lucknow & the SPCB/CPCB once in six months.</p>	<p>Four ambient air quality monitoring stations has been established in the downward direction as well as considering where the maximum ground level concentration are anticipated in consultation with SPCB. Data on ambient air quality and stack emission regularly submitted to this Ministry including its Regional office at Lucknow & the SPCB/CPCB once in six months. Last six months ambient air quality and stack emission are attached as Annexure-1</p>

S. No.	SPECIFIC CONDITION	40 COMPLIANCE STATUS
iv	Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th may, 1993 & 31st December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.	No industrial waste water is generated from the cement manufacturing, as the cement manufacturing is based on dry process technology. We are maintaining zero discharge. Only very less quantity of domestic waste water generated from the office toilets, which is being disposed of in soak pit.
v	The overall noise level in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	Ensured the overall noise level in plant work zone area conform to the standards below the 85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all high noise generating machineries like compressor house etc. The ambient noise levels are well below the standards prescribed under EPA rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).The noise monitoring report is attached as Annexure-1
vi	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.	Occupational health surveillance of the workers is being done on a regular basis and records maintained as per factories Act. No abnormality is observed. Sample copy attached as Annexure-8
vii	The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.	RWH pond and Roof harvesting has been done to harvest the rain water for utilization in the lean season.
viii	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.	All the environmental protection measures and safeguards proposed in the EIA/EMP report has been implemented and socio-economic development activities are being undertaken under the CSR program in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.
ix	Requisite funds shall be earmarked towards capital cost & recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forests and Climate Change (MoEF & CC) as well as the state Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the regional office of the Ministry Lucknow. The funds so provided shall not be diverted for any other purpose.	Funds earmarked towards capital cost & recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forests and Climate Change (MoEF & CC) as well as the state Government. Total Capital cost of Rs. 54 crores earmarked for Environmental Pollution control Measures The recurring cost for EMP during the FY 2022-23 is.300 lacs.
x	A copy of clearance letter shall be sent by the proponent to concerned panchayat, zilaparishad /municipal corporation, urban local body & the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.	EC copy was send to the concerned authority and the same has been uploaded on the website of UltraTech Cement Limited https://www.ultratechcement.com
xi	The project proponent shall upload the status of compliance of the stipulated Environment Clearance	We uploaded the status of compliance of the stipulated Environment Clearance conditions along with the

S. No.	SPECIFIC CONDITION	41 COMPLIANCE STATUS
	<p>conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the regional office of the MOEF&CC at Lucknow. The respective zonal office of CPCB and the SPCB. The criteria pollutant levels namely; PM10, SO2, NOx (ambient levels as well as stack emission) or critical sectorial parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.</p>	<p>monitored data on our company website https://www.ultratechcement.com/ and the same are being submitted to the Regional office of the MOEF&CC at Lucknow. The respective zonal office of CPCB and the SPCB.</p> <p>The criteria pollutant levels namely; PM10, PM 2.5 (ambient levels as well as stack emission) are displayed at a convenient location near the main gate of the company in the public domain.</p> 
xii	<p>The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the regional office of MOEF & CC, the respective Zonal office of CPCB and the SPCB. The regional office of this ministry at Lucknow/CPCB/SPCB shall monitor the stipulated conditions.</p>	<p>We are regularly submitting the six monthly compliance status of environment clearance report including results of monitored data to the regional office of MOEF & CC, the respective Zonal office of CPCB and the SPCB through E-mail as per the MoEF Notification.</p>
xiii	<p>The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (protection) rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective regional office of the MOEF&CC at Lucknow by e-mail.</p>	<p>The environmental statement for each financial year ending 31st March in Form-V is being submitted to the Regional office of the MOEF&CC at Lucknow by e-mail. We have submitted the last FY 2021-22 Environmental Statement vide our letter no UTCL/BARA/UPPCB/005/2022 Dated 23/09/2022.</p>
xiv	<p>The project proponent shall inform the public that the project has been accorded environmental clearance by the ministry and copies of the clearance letter are available with the SPCB and may also be seen at website of the Ministry of Environment, Forests and Climate Change (MOEF&CC) at http://envfor.nic.in. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional Office at Lucknow.</p>	<p>UltraTech Bara Cement Grinding Unit is acquired from M/s. JAY PEE ASSOCIATES Ltd., as per the information provided by M/s JAYPEE ASSOCIATES advertisement was Published in local newspaper named as Amar Ujala and Times of India within seven days & same information already been submitted to good office vide letter no PPGCL/Bara/MOEF/15/10/779 dtd.31.10.2015.</p>

S. No.		SPECIFIC CONDITION	42 COMPLIANCE STATUS
			
xv	Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	We have informed the Regional Office as well as the Ministry on the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.	

43

Annexure R5/A/4

CTO Compliances for reference Letter No.-

168342/UPPCB/Allahabad(UPPCBRO)/CTO/both/PRAYAGRAJ/2022, dated: 12/01/2023.

CCA is hereby granted to ULTRATECH CEMENT LIMITED located at Ultratech Cement Limited, Unit Bara Cement Works,P.O. Lohgara,Tehsil Bara, District Allahabad 212107 (Uttar Pradesh),ALLAHABAD,212107. Subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions:-

<p>1. This CCA ULTRATECH CEMENT LIMITED granted for the period from 01/01/2023 to 31/12/2027 and valid for manufacturing of following products.</p> <table border="1" data-bbox="360 781 900 898"> <thead> <tr> <th>S No</th> <th>Product</th> <th>Quantity</th> <th>Unit</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Cement</td> <td>4.0</td> <td>Million Tonnes/Year</td> </tr> </tbody> </table>	S No	Product	Quantity	Unit	1	Cement	4.0	Million Tonnes/Year	<p>Agreed & Complied aligned with aforesaid condition, Plant capacity is 4 MTPA ,production in FY22-23 is 2112937.11 which 50% of plant capacity.</p>
S No	Product	Quantity	Unit						
1	Cement	4.0	Million Tonnes/Year						
<p>2. Conditions under Water (Prevention and Control of Pollution) Act -1974 as amended :- (i) The daily quantity of effluent discharge (KLD) :-</p> <table border="1" data-bbox="272 1048 900 1200"> <thead> <tr> <th>Kind of Effluent</th> <th>Quantity(KLD)</th> <th>Treatment facility</th> <th>Discharge point</th> </tr> </thead> <tbody> <tr> <td>Domestic</td> <td>9.0 KLD</td> <td>Septic Tank</td> <td>Soak Pit</td> </tr> </tbody> </table>	Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point	Domestic	9.0 KLD	Septic Tank	Soak Pit	<p>Agreed & Complied aligned with aforesaid condition ,</p>
Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point						
Domestic	9.0 KLD	Septic Tank	Soak Pit						
<p>(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality. In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.</p>	<p>No Effluent is generated as Cement grinding is Dry Process & Zero Liquid discharge industry .Water is being used in cooling process which is recycled through Cooling tank in close loop system .</p>								
<p>(ii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :- Industrial Effluent Quality Standard</p> <table border="1" data-bbox="440 1865 863 1899"> <thead> <tr> <th>S.No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> <tbody> </tbody> </table>	S.No.	Parameter	Standard	<p>Not applicable as no effluent is generated from our plant as Cement Grinding is dry process.</p>					
S.No.	Parameter	Standard							
<p>(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of</p>	<p>Soak Pits/Septic tanks are being used for domestic Effluent.</p>								

functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately	Not applicable.																																	
(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.	NA																																	
<table border="1" data-bbox="448 633 866 674"> <thead> <tr> <th>S.No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> </table> <p data-bbox="316 678 890 965">3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :- i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.</p> <p data-bbox="485 976 655 994" style="text-align: center;">Air Pollution Source Details</p> <table border="1" data-bbox="344 1008 794 1173"> <thead> <tr> <th>S.No.</th> <th>Air Pollution Source</th> <th>Type of fuel</th> <th>Stack no</th> <th>Control Device</th> <th>Height of Stack</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ball Mill</td> <td></td> <td>01</td> <td>Particulate Matter</td> <td>55 meter high stack from GL and bag house filter.</td> </tr> <tr> <td>2</td> <td>Ball Mill</td> <td></td> <td>02</td> <td>Particulate Matter</td> <td>46 meter high stack from GL and bag house filter.</td> </tr> </tbody> </table> <p data-bbox="478 1193 660 1214" style="text-align: center;">Emission Quality Standards</p> <table border="1" data-bbox="344 1227 794 1312"> <thead> <tr> <th>S.No.</th> <th>Stack no</th> <th>Parameters</th> <th>Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>01</td> <td>Particulate Matter</td> <td>As per E(P) Act 1986</td> </tr> <tr> <td>2</td> <td>02</td> <td>Particulate Matter</td> <td>As per E(P) Act 1986</td> </tr> </tbody> </table> <p data-bbox="316 1323 855 1496">In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately</p>	S.No.	Parameter	Standard	S.No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack	1	Ball Mill		01	Particulate Matter	55 meter high stack from GL and bag house filter.	2	Ball Mill		02	Particulate Matter	46 meter high stack from GL and bag house filter.	S.No.	Stack no	Parameters	Standards	1	01	Particulate Matter	As per E(P) Act 1986	2	02	Particulate Matter	As per E(P) Act 1986	<p data-bbox="927 678 1326 947">Complied in line with aforesaid condition , No fuel is being used and 35 nos of bag filter 4 Nos of Bag house were installed for controlling and minimising the dust emission .list bag filters are attached annexure-3.</p> <p data-bbox="927 958 1326 1305">Two stacks are installed as per E(P) Act 1986 which are connected through bag house and Emission data is being Monitored through CEMS(continuously) and manually by Isokinetic process on regular basis. Monitored data is attached in annexure-1</p>
S.No.	Parameter	Standard																																
S.No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack																													
1	Ball Mill		01	Particulate Matter	55 meter high stack from GL and bag house filter.																													
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S.No.	Stack no	Parameters	Standards																															
1	01	Particulate Matter	As per E(P) Act 1986																															
2	02	Particulate Matter	As per E(P) Act 1986																															
(ii) The unit will not use any type of restricted fuel.	Agreed																																	
<p data-bbox="268 1547 895 1798">Iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :- Day time : from 6.00 a.m. To 10.00 p.m., Night time: from 10.00 p.m. To 6.00 a.m.</p> <table border="1" data-bbox="284 1809 858 1928"> <thead> <tr> <th rowspan="2">Standards for Noise level in db(A) Leq</th> <th colspan="2">Industrial Area</th> <th colspan="2">Commercial Area</th> <th colspan="2">Residential Area</th> <th colspan="2">Silence Zone</th> </tr> <tr> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> </tr> </thead> <tbody> <tr> <td></td> <td>75</td> <td>70</td> <td>65</td> <td>55</td> <td>55</td> <td>45</td> <td>50</td> <td>40</td> </tr> </tbody> </table>	Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time		75	70	65	55	55	45	50	40	<p data-bbox="927 1547 1246 1619">Complied report is attached annexure-1</p>							
Standards for Noise level in db(A) Leq		Industrial Area		Commercial Area		Residential Area		Silence Zone																										
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time																										
	75	70	65	55	55	45	50	40																										
4. Essential documents to be submitted by the Industry/Unit as Applicable :-	Complying																																	

45

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986. (ii) Quarterly compliance report of the CCA, photograph of ETP/apcs/Waste Storage Area.	Submitted report on time to UPPCB regional office Jhunshi, Prayagraj and head office Lucknow.
5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA	Agreed
6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.	Agreed Complying all specific & general conditions. of CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 .
7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:- http://www.upecp.in/trainingsession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of noncompliance of this direction, your consent will be revoked by the Board	Agreed & Complying Miyawaki System is implementing in 1500 sq. Meter area in our plant in FY23-24.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked	Permission Granted By UPGWD. 1 PIEZOMETER with DLWR & 5 Nos. of Borewell are installed in the plant.

General Conditions: -

Condition	Compliance status
1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory	Complying by NABL and MoEF recognized lab emission monitoring report is attached in annexure-1

46

recognized by the MoEF and shall report to the UPPCB.	
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit	Agreed Without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit will be not done
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point	No Industrial waste water is generated . for domestic waste water septic tank is being used. Drainage is made for storm water discharge.
	
Dry drainage System	After rain
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant	Complied All CCA condition were fulfilled and complying by our unit prior information is being provided to concern authority on time basis (UPPCB)
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. Must be leak-proof	Complied For maintaining proper house keeping Men power , Sweeping machine is being deployed in every shift round o'clock

47

	
Sweeping Machine	Sweeping Machine
<p>6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.</p>	<p>Soak pit for domestic effluent is being used For smooth sampling/monitoring of efficiency access & approach is available at stacks</p>
<p>7. The industry shall provide Inspection Book at the time of inspection to the Board's officials</p>	<p>Agreed All records were maintained and compliance submitted to UPCB (Regional & Head office on time basis)</p>
<p>8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.</p>	<p>Online monitoring system is available which is connected to UPPCB & CPCB .prior information is providing to concern authority</p>
<p>9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.</p>	<p>Compiled all emissions be emitted through designated chimney/stack only.</p>
<p>10. In case of any damage to the agriculture productivity, human habitation etc. By the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.</p>	<p>Agreed No agriculture and human habitation at near by site of plant . All protective measurers are taken to control Environment pollution Like (APS system bag filter baghouse water sprinkling etc) covering of all transfer points .</p>



Closed Conveyor Belt



Covered Cement & packing Plant



Closed Clinker Silo



Closed Transfer point With Bag filter

11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. Or any change in effluent discharge point or emission point

Agreed
 Prior consent will be taken before expiry of the licence .
 Any deviation/change will be communicated to Authority well in advance manner after getting permission any alteration will be done .

12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Agreed

49

Specific Conditions:-

Conditions	Compliance status
1. This consent is valid for production of Cement-4.0 (2x2) Million Ton/Year (Cement Grinding Unit) using Clinker, Fly Ash, Gypsum, Slag as raw material.	Agreed Aligned with afore condition For cement grinding Clinker, Fly Ash, Gypsum, Slag as raw material is being used, any change apart from that will be notify to concern authority .
2. Industry shall comply with the conditions of Environmental Clearance issued by moef& CC vide letter J11011/135/2012-IA II(I) dated 28-11-2014.	Agreed Complying with the conditions of Environmental Clearance issued by moef& CC vide letter J11011/135/2012-IA II(I) dated 28-11-2014. Submitting reports to moef & CC on half yearly basis.
3. Industry shall comply with the conditions of CTE issued by UPPCB vide letter no. F 59069/C-9/NOC244/2015 dated 16-04-2015.	Agreed CTE issued by UPPCB vide letter no. F 59069/C-9/NOC244/2015 dated 16-04-2015 complied.
4. Industry shall comply with the Ambient air quality standard 2009.	Agreed Ambient air quality standard 2009. Is being complied report is attached in annexure -1
5. The industry shall operate and maintain installed APCS in such a manner to achieve the emission standards as prescribed under Environment (Protection) Rules, 1986.	Complied 35 no. Bag filters 4 Nos of baghouse are installed .all the transfer point and conveyor belt is covered to avoid any emission . Regular maintenance of bag filters is being Done.
6. Industry shall operate and maintain water sprinkler to suppress dust inside the premises. Industry shall maintain proper housekeeping and proper dust control arrangement at loading and unloading areas.	Sweeping Machine Water tanker and Sprinkling system is being used for controlling the dust emission .
7. Industry has established Ambient Air Quality Monitoring Stations at 02 locations. Industry shall establish Ambient Air Quality Monitoring Stations at 01 more location at 120 degree apart from each other with connectivity to CPCB server within 06 months.	Continuous Ambient Air Quality Monitoring Stations at 02 locations installed. at 01 more location at 120 degree apart from each other with connectivity to CPCB server is started .

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Ambient Air Quality Display at main Gate

8. Industry shall install online continuous emission monitoring system and ensure its connectivity to CPCB server. Industry shall also calibrate installed OCEMS facility from recognized agency on six monthly basis	Installed online continuous emission monitoring system connected to CPCB server. Calibration of installed OCEMS facility is being done recognized agency on six monthly basis.
9. Fly Ash/Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place. Industry shall comply with provisions of Fly Ash notification no. S.O. 254(E) dated 25-01-2016 and submit the compliance report quarterly.	FLY ASH is being consumed for cement manufacturing .7 lacs MT fly ash utilised in this FY22-23 .We do not produce any flyash we consumed flyash from Prayagraj Power generation limited.
10. Industry and shall ensure the compliance of provisions of Noise Pollution (Regulation and Control) Rules 2000.	COMPLIED Noise pollution as per norms is being complied report is attached in annexure-1
11. Industry shall submit the Stack/Ambient Air monitoring report of NABL accredited laboratory with 01 Months and thereafter on quarterly basis to the Board.	COMPLIED Report is submitted
12. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.	COMPLIED Provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.- is being complied authorised vendor Bharat Oil is procuring waste oil and grease in category of 5.1 and 5.2
13. Industry shall install/maintain Electro Magnetic Flow meters at Water withdrawal source and logbook of its reading shall be maintained properly	COMPLIED Flow meters at Water withdrawal source and logbook of its reading shall maintained properly 1 piezometer with DWLD and 5 flowmeters with telemetry installed in the 5 borewell.log book is maintained.

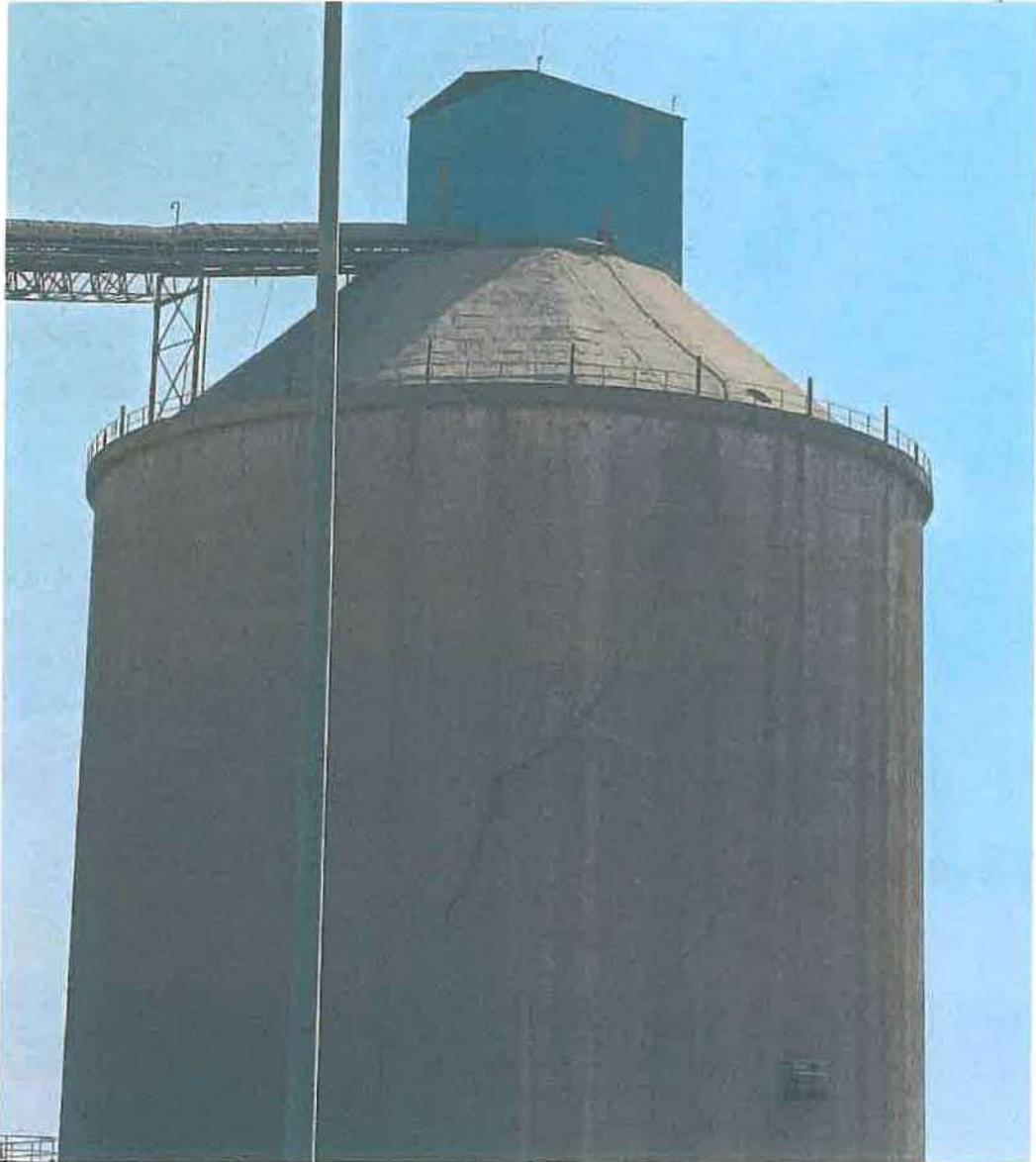
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14. Industry shall treat domestic effluent through Septic tank/soak pit.	COMPLIED For domestic effluent Soak Pit is being used
15. Industry shall not discharge treated sewage water outside the industry premises.	Not applicable to us as Cement grinding is a dry process.
16. Industry shall obtain necessary permission from UPGWA for withdrawal of ground water and shall install rain water harvesting system as per design of Ground Water Authority.	Permission granted by UPGWD Installed rain water harvesting system as per design of Ground Water Authority.
17. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.	Due heavy rainfall in the month of August 2021, the green belt plantation was destroyed. The rainfall was to the extent of 1275 mm and was the highest rainfall recorded in the region, in a very long time. Further the area wherein the Grinding Unit is established is a low-lying area, therefore, water logging proved to be a big challenge in managing the survival rate of the green belt plantation. After that restoration process of green belt is going on till now Total 15775 saplings were planted inside plant premises ,Miyawaki system for plantation in 1500 square meter(45 meter length *36 meter width) is adopted by plant. In mansoon FY23-24 complete green belt implementation will be done. Annexure-2
18. Industry shall abide by directions given by Hon'ble Courts, moef&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.	Agreed Abided by directions given by Hon'ble Courts, moef&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time
19. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.	Complied and submitted Environmental Statement vide our letter no UTCL/BARA/UPPCB/005/2022 Dated 23/09/2022.
20. Consent fees if revised, shall be payable by industry from the date of its applicability.	Agreed Consent fees if revised, shall be payable by Ultratech Bara Cement Works
21. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.	Agreed with aforesaid condition

22. Industry shall comply with the relevant provisions of Environmental Laws.	COMPLYING
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Annexure R5/A/5



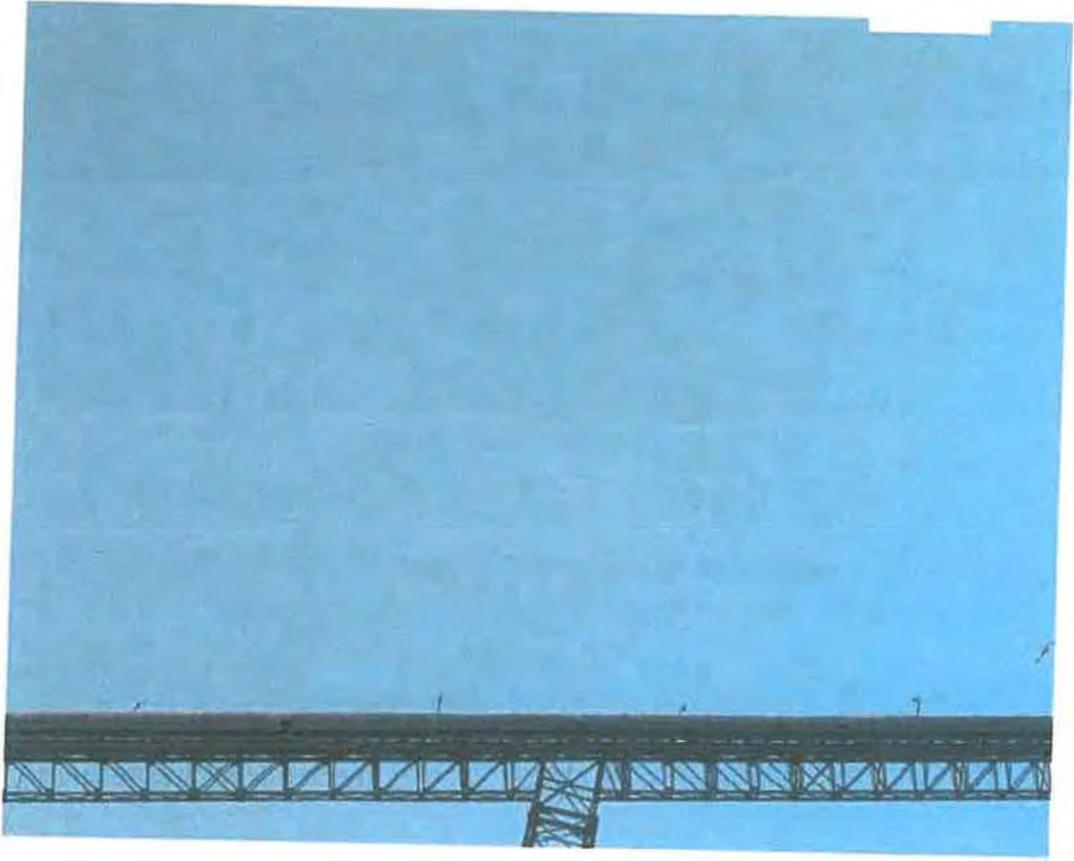






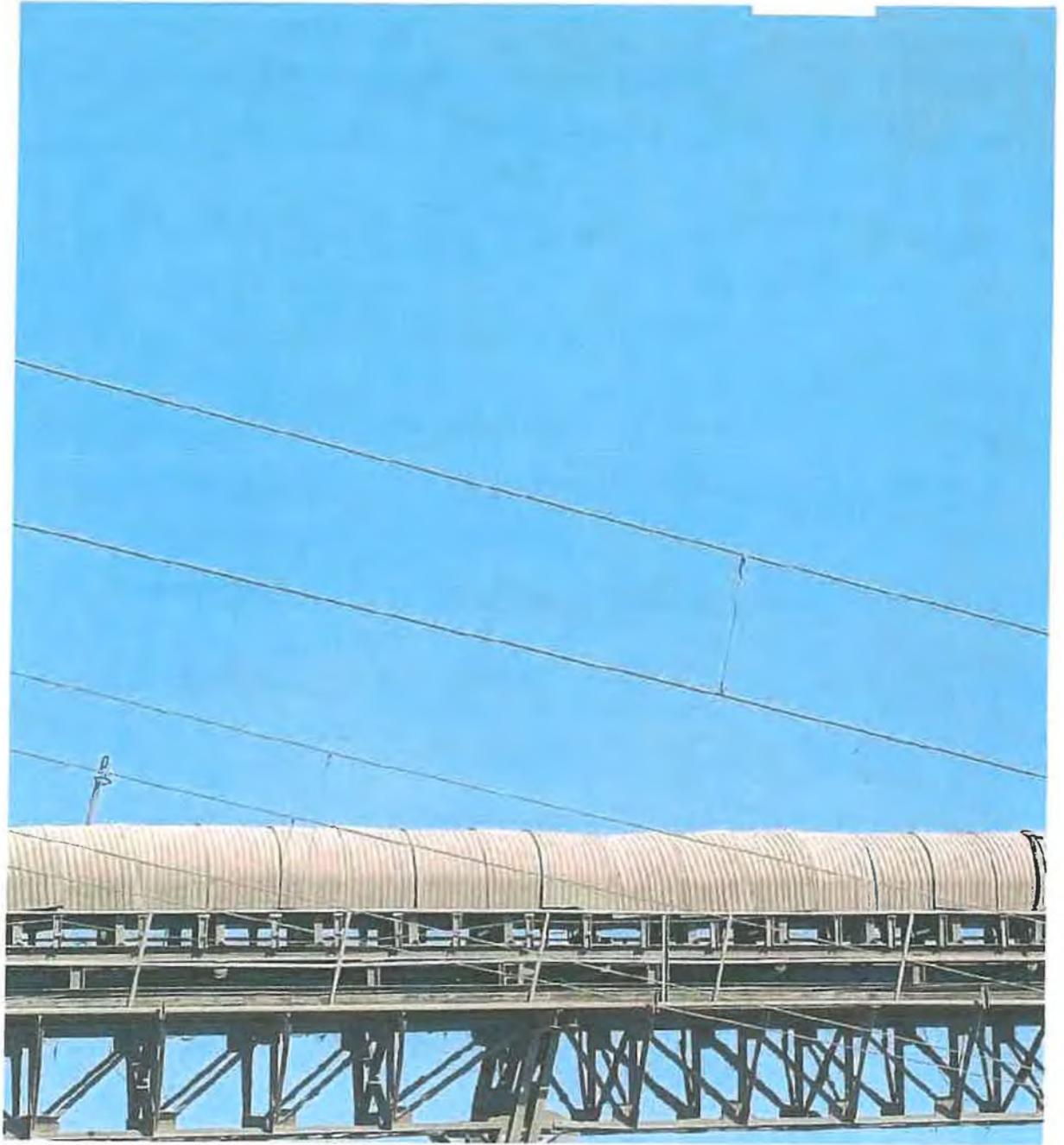
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(P.C.)

Annexure R5/A/6

Cement Mill Bag filter details- Bara Cement Works			
SN	TAG No.	Location	Capacity (M3/Hr)
1	491BF2	Truck Tippler-1	25000
2	491BF3	Truck Tippler-2	25000
3	491BF4	Clinker transport	9000
4	491BF7	Clinker Silo	18000
5	511BF1	Clinker Silo extraction belt discharge	18000
6	511 BF2	Clinker Hopper top	10000
7	512BF1	Clinker Hopper top	10000
8	K31 BF3	Gypsum Hopper	6500
9	K32BF1	Gypsum Hopper	6500
10	532BF1	Weigh Feeder discharge Bag Filter	18000
11	542BF1	RP Recirculation	14000
12	542BF2	Roller Press	35000
13	542BF3	Roller Press	25000
14	552BF1	Roller Press-2 Aux.	8500
15	582BF1	Seperator Bag Filter	76000
16	592BF1	Cement Transport to Silo-2	8500
17	592BF4	Cement Silo Top	8500
18	562BF1	Mill Vent Bag Filter	80000
19	572BF1	Mill Recirculation Bag Fiter	8500
20	K42BF1	Fly Ash Silo Top	20000

Ultratech Cement Limited
 (Unit: Bara Cement Works)
 Post-Lohgara, Tahsil-Bara

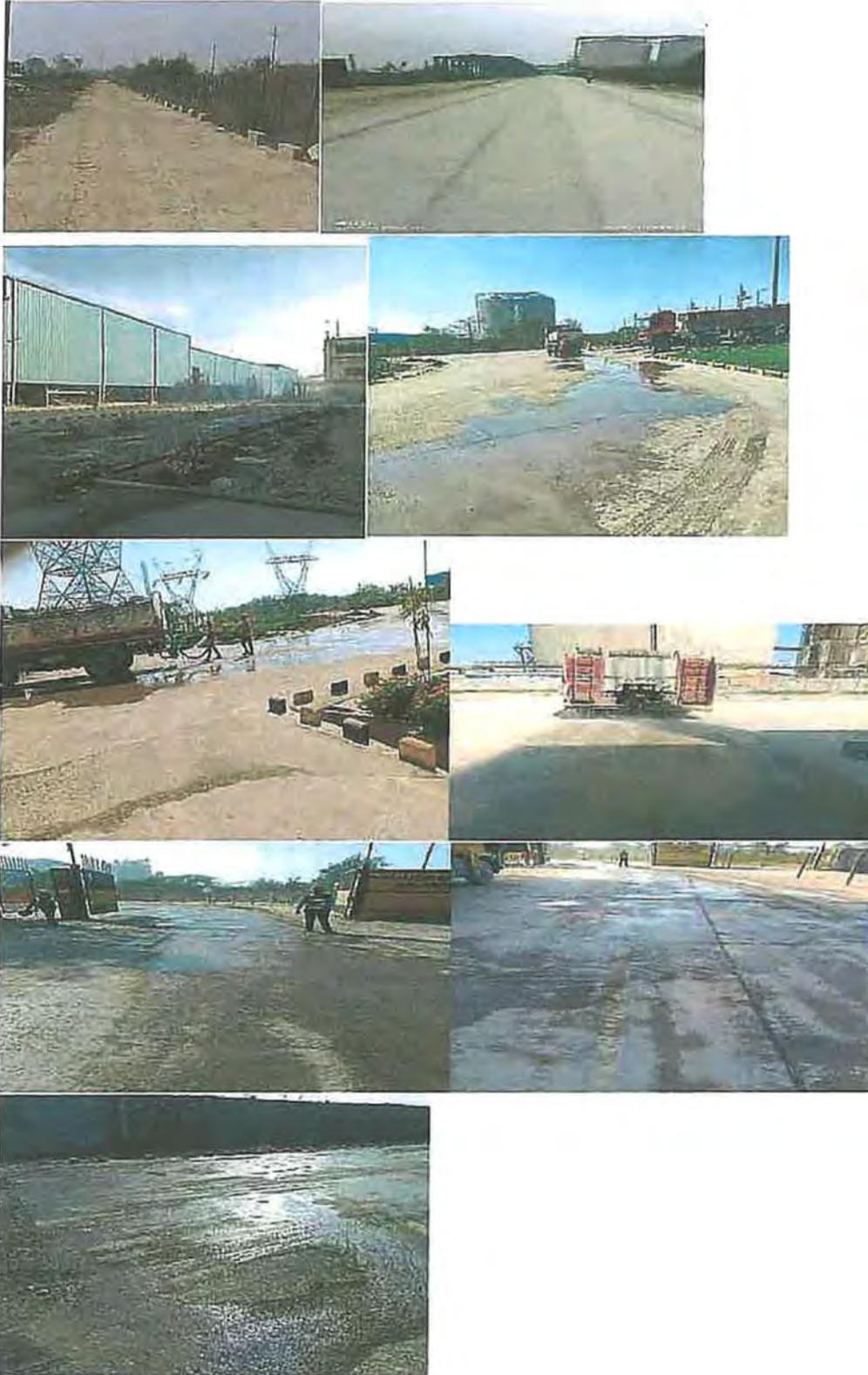
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SN	TAG No.	Location	Capacity (M3/Hr)
21	K72FB1	Fly Ash Bin	8500
22	K72BF2	Fly ash Feed	5000
23	611 BF1	Cement Silo Extraction Bin	15000
24	641 BF1	Packer-1	36000
25	641 BF2	Packer-1	15000
26	642 BF1	Packer-2	36000
27	642 BF2	Packer-2	15000
28	643 BF1	Packer-3	36000
29	643 BF2	Packer-3	15000
30	644 BF1	Packer-4	36000
31	644 BF2	Packer-4	15000
32	645 BF1	Packer-5	36000
33	645 BF2	Packer-5	15000
34	646 BF1	Packer-6	36000
35	646 BF2	Packer-6	15000

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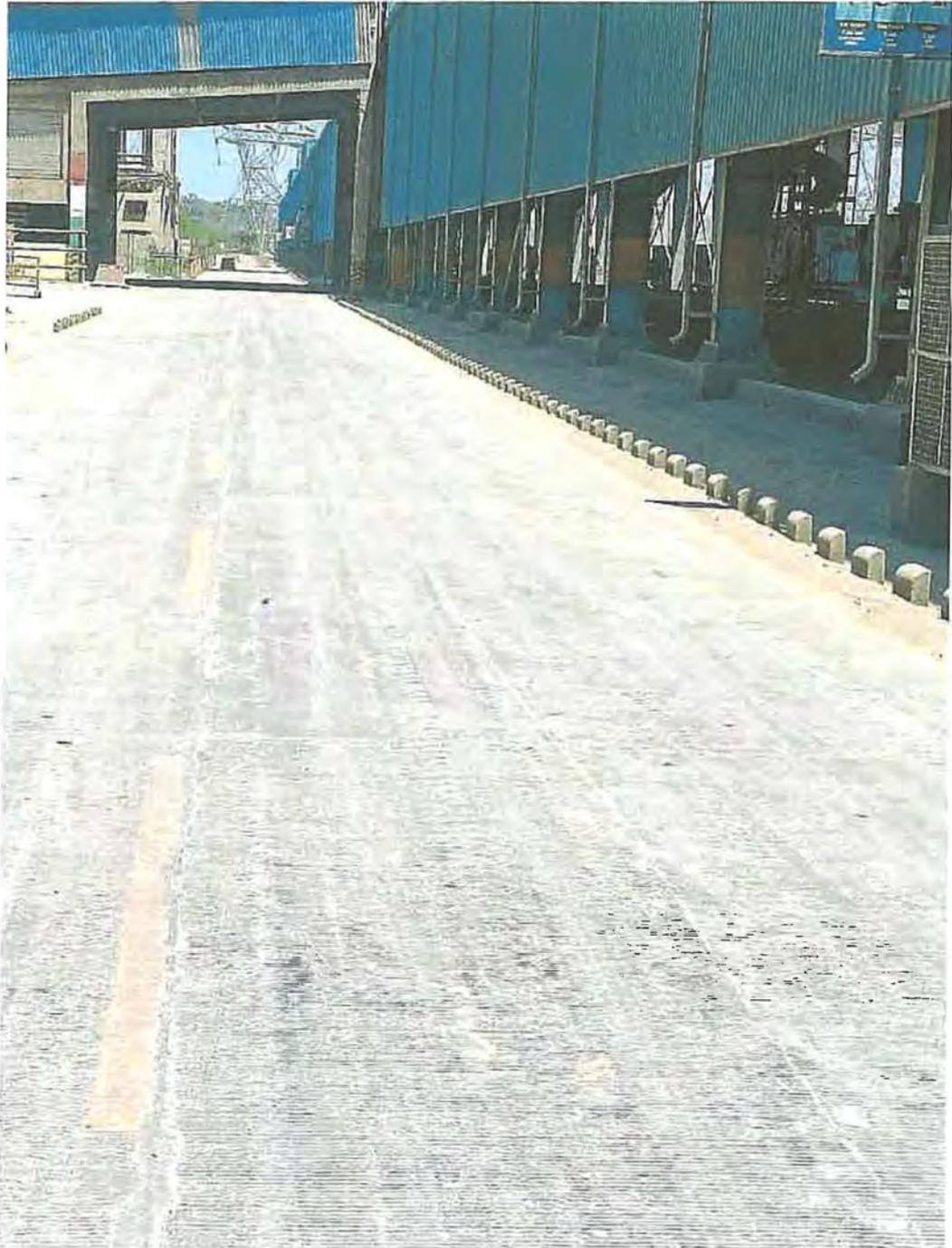
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 Ultratech Cement Limited
 (Unit: Bara Cement Works)
 Post-Lohgara, Tahsil-Bara
 Distt-Prayagraj, UP-212110

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Annexure R5/A/8



ANNEX
URE
R5/A/8







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Annexure R5/A/9



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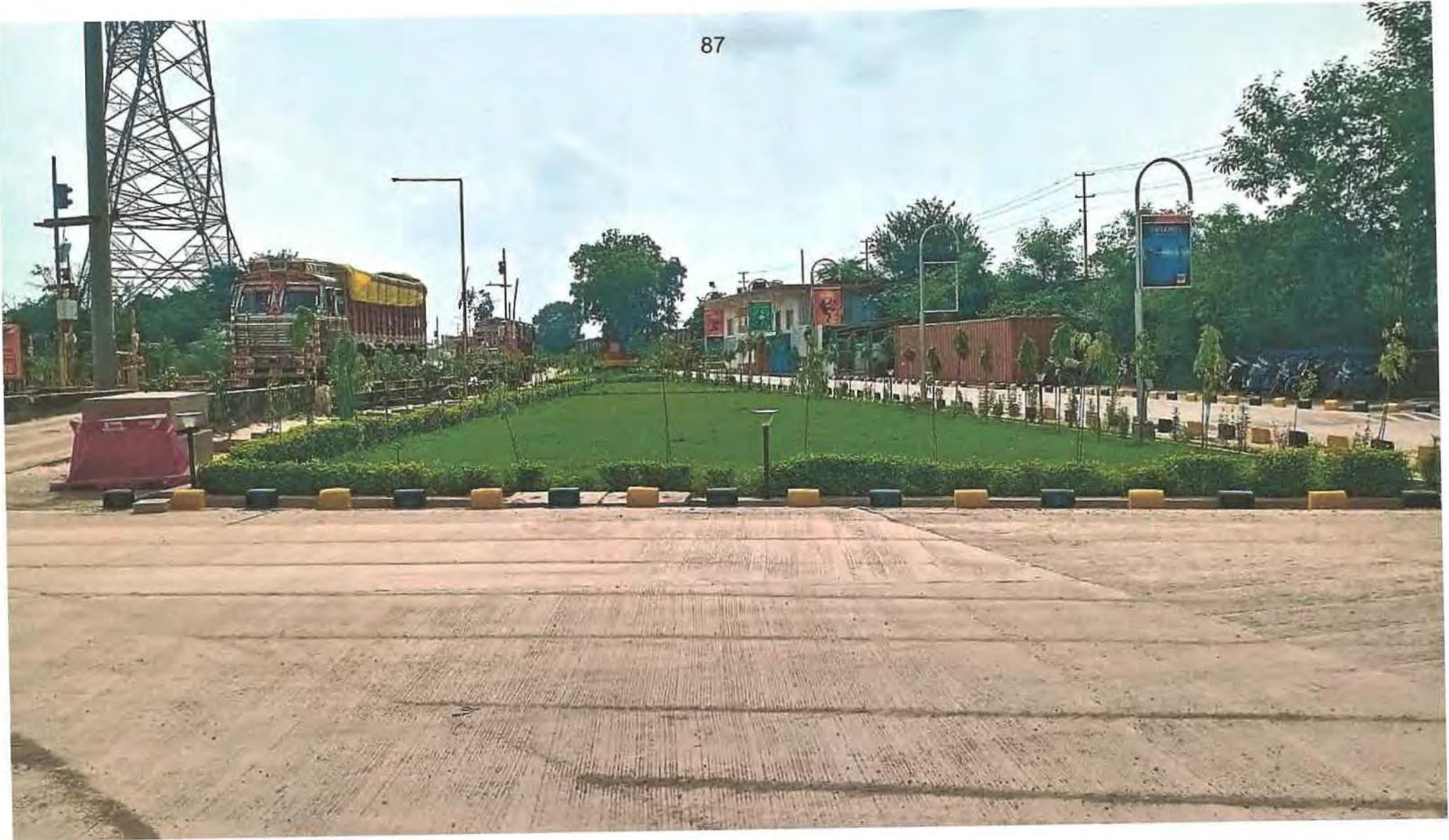




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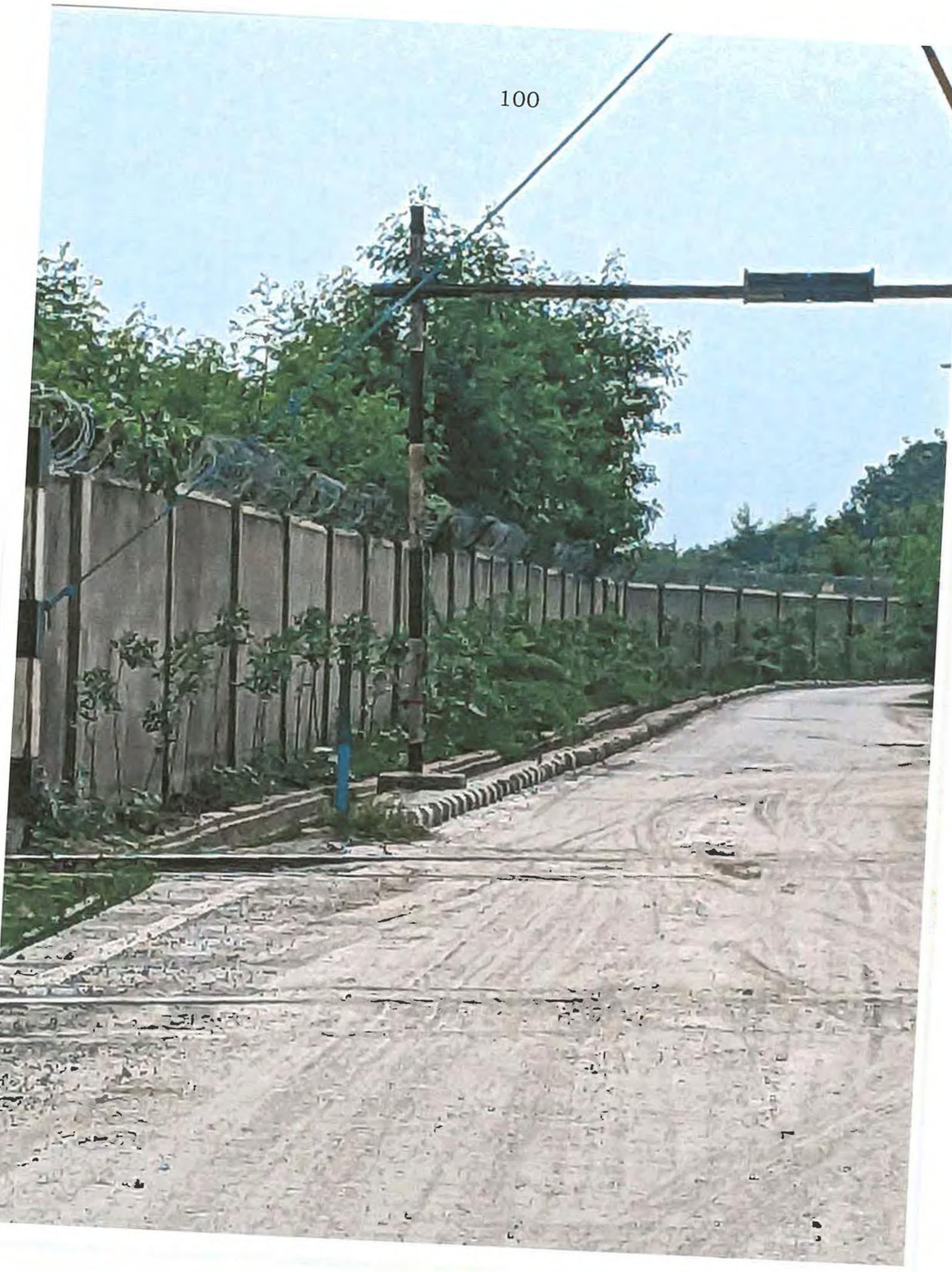




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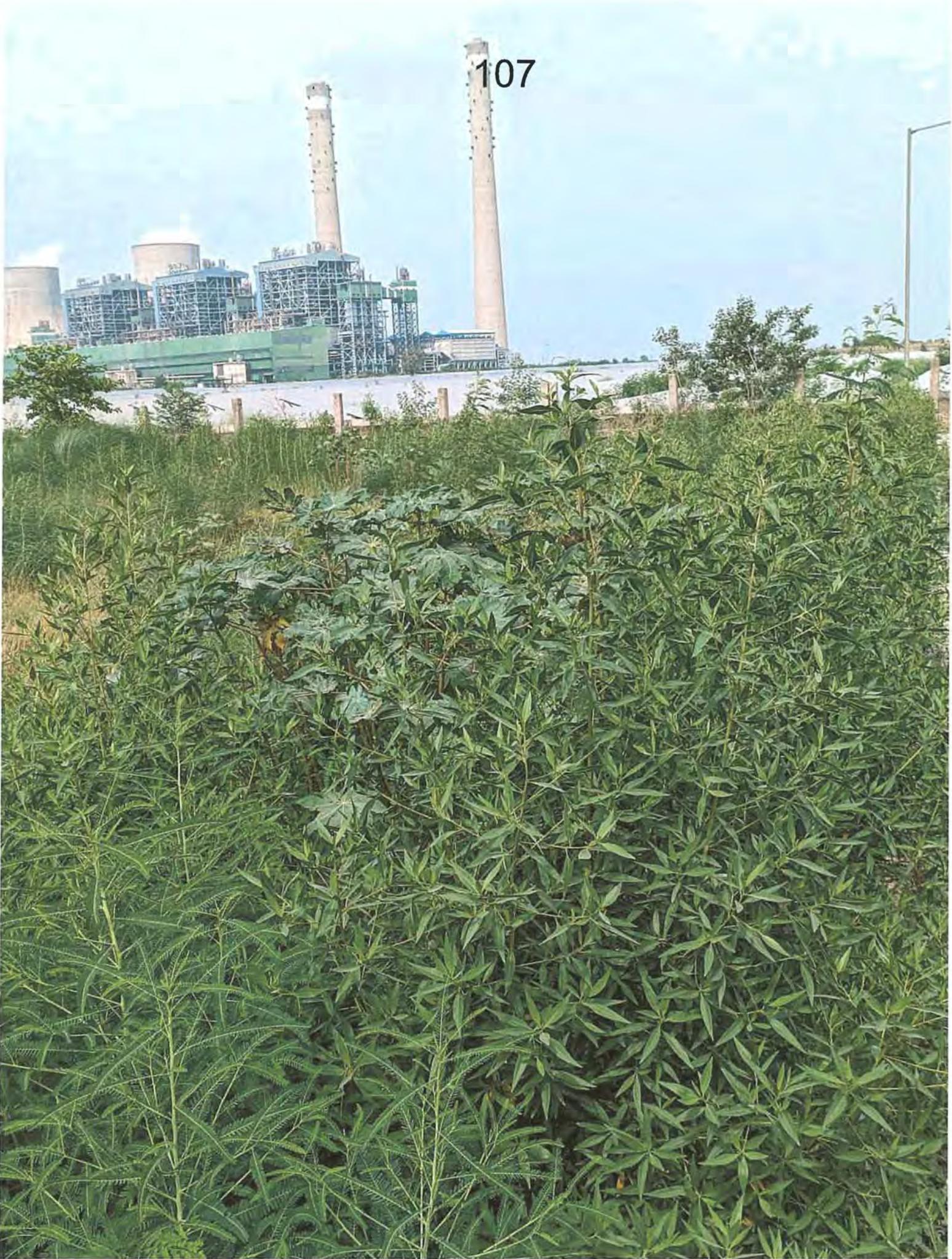


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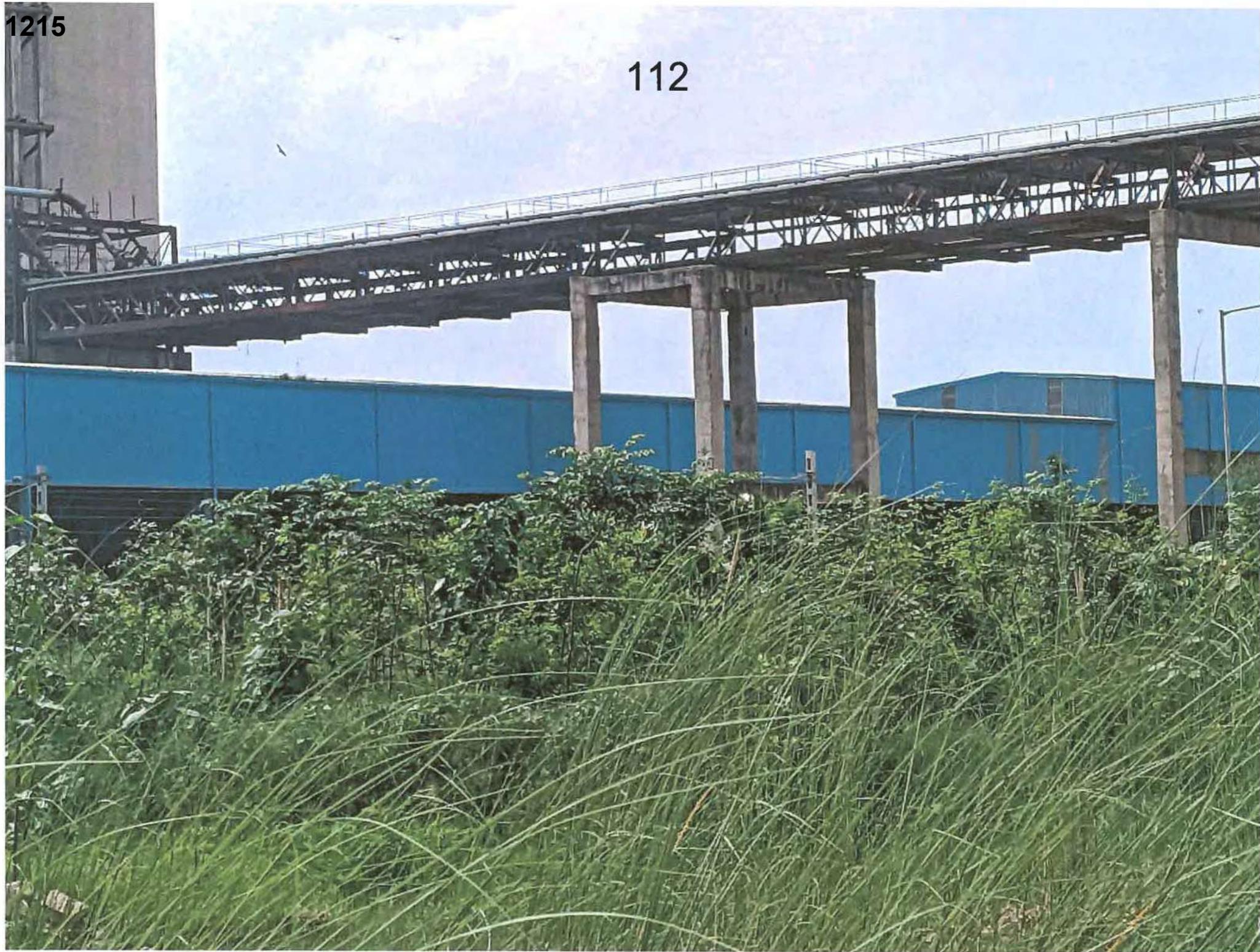


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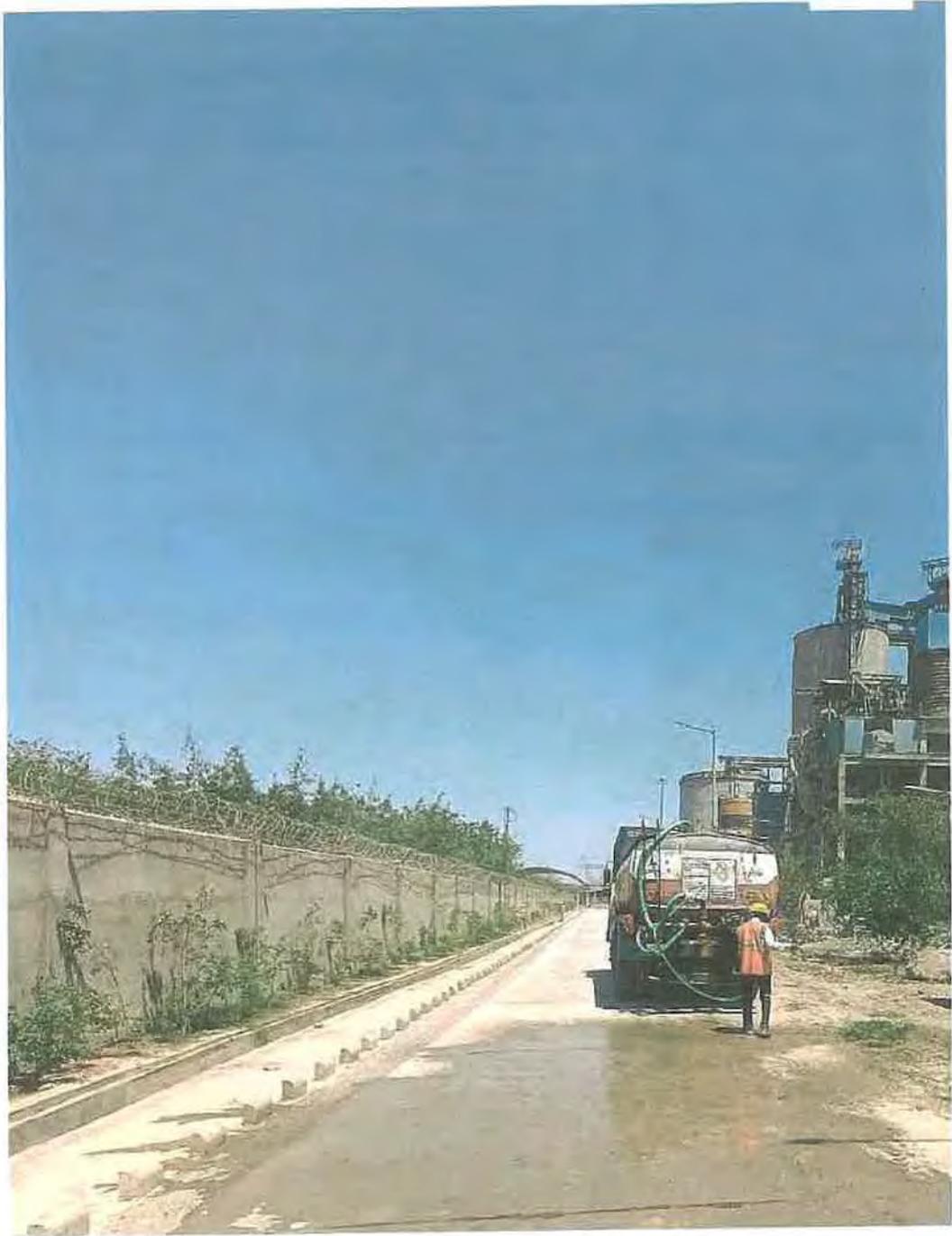
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Annexure R5/A/10





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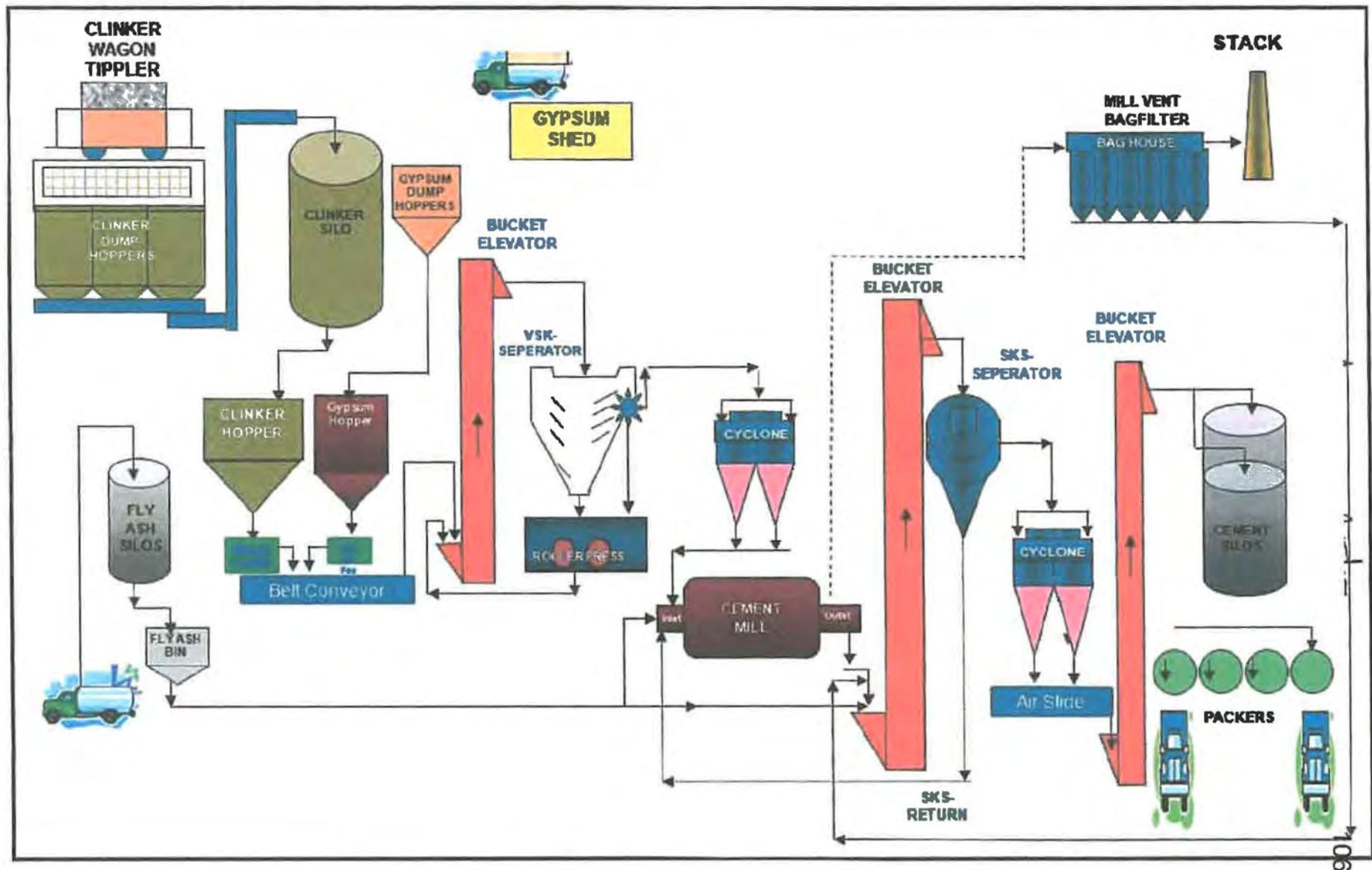


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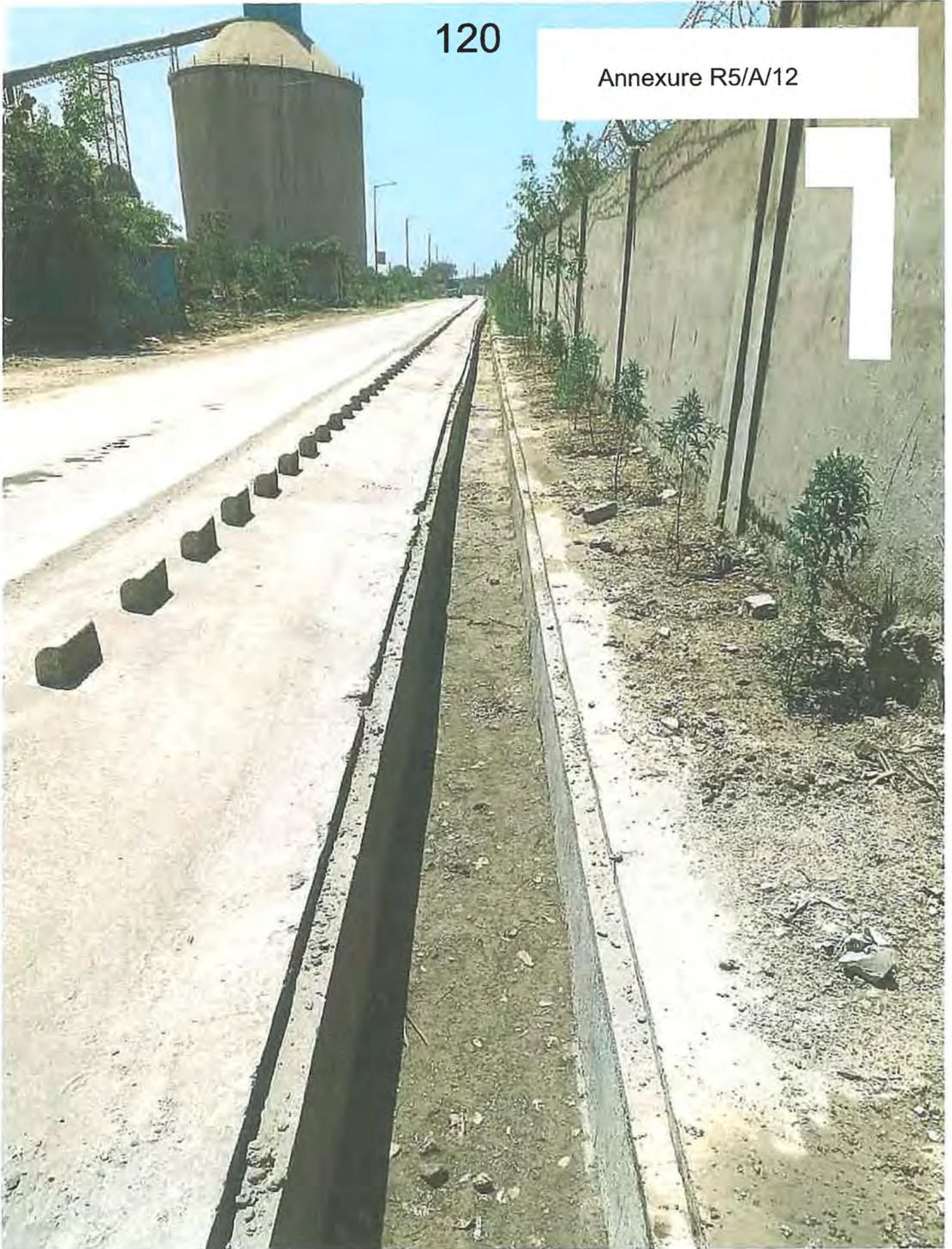
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Process flow chart of Cement grinding unit

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Annexure R5/A/12



(T.C.)

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Annexure R5/B Colly**Shantanu Chaturvedi**

Subject: FW: six month compliance report UltraTech Bara Cement Works
Attachments: Six Monthly Compliance Report EC_compressed.pdf

From: Gopi Kishan Tiwari

Sent: 20 May 2023 05:06

To: 'rocz.lko-mef@nic.in' <rocz.lko-mef@nic.in>

Cc: 'rdlucknow.cpcb@gov.in' <rdlucknow.cpcb@gov.in>; 'cpcb.lucknow@gmail.com' <cpcb.lucknow@gmail.com>; 'roallahabad@uppcb.in' <roallahabad@uppcb.in>; 'ms@uppcb.in' <ms@uppcb.in>; 'ceo2@uppcb.in' <ceo2@uppcb.in>

Subject: six month compliance report UltraTech Bara Cement Works

Dear Sir

please find the attached Six Monthly EC Compliance report of(Oct-22 to March-23). of UltraTech Cement Ltd. Unit:Bara Cement Works

Village:KhanSemra Post :Lohgara Tehsil Bara Prayagraj 212107 Uttarpradesh.

Thanks

regards:

Gopi Kishan Tiwari

Gopi Kishan Tiwari

(Environment Cell)

(Bara Cement Works)

UltraTech Cement Limited

UNIT-BARA CEMENT WORKS

At Bara Village –Khansemra, Post- Lohgara ,
Tehsil- Bara, Distt. Prayagraj (U.P)

Environmental Clearance Compliance Report



**SIX MONTHLY EC COMPLIANCE REPORT
OCTOBER 2022 TO MARCH-2023**





123

Ref: UTCL/BARA/EC/001/2023

Date: 19.05.2023

To,

The Deputy Director General of Forest (C),
Ministry of Environment, Forest & Climate Change, Regional Office,
(CZ), Kendriya Bhawan, 5th Floor, Sector "H", Aliganj
Lucknow (Uttar Pradesh)-226020.

Sub: Submission of Six monthly compliance status report of the Environmental Clearance granted for Cement Grinding unit located at Village- Khansemra, Post- Lohgara, Tehsil- Bara, Dist.- Prayagraj, Uttar Pradesh by M/S UltraTech Cement Ltd (Unit: Bara Cement Works).

Ref: 1. Environmental Clearance letter no. F. No. J-11011/135/2012-IA II(I), dated 28.11.2014.

2. Environmental Clearance transferred from PPGCL to Ultra Tech Cement Ltd. (Unit: Bara Cement Works), Via. Letter No.- F. No. J-11011/135/2012-IA II(I), dated 17.09.2019.

Dear Sir,

This has reference to the above mentioned subject half yearly EC compliance point wise report is submitted herewith (for the period Oct 2022 to March 2023) of the Environmental Clearance letter no. F No. J-11011/135/2012-IA II (I), dated 28.11.2014, granted for Cement Grinding unit located at Village Khansemra, Post Lohgara. Tehsil Bara Dist. Prayagraj. Uttar Pradesh by UltraTech Cement Ltd (Unit: Bara Cement Works).

As per MoEF&CC notification S.O. 5845 (E) dated 16/11/2018. submitting herewith the compliance report to your good office through E-mail: roc.lko-mef@nic.in

This is for your kind information please.

Thanking you.

Yours faithfully

For Ultratech Cement Ltd.

(Unit: Bara Cement Worrks)


Amitabh Kumar

(AVP &GUH)



UltraTech Cement Limited
(Unit : Bara Cement Works)

A/p : Lohgara, Tehsil : Bara, Distt. : Prayagraj (U.P.) 212107

Website : www.ultratechcement.com

Registered Office : 'B'Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400093

T.: + 91 22 66917800 | CIN : L26940MH2000PLC128420

124

CC to:

1. **The Member Secretary, Uttar Pradesh Pollution Control Board, Building No.TC 12 V, Vibuti Khand, Gomti Nagar, Lucknow – Uttar Pradesh-226010.**
2. **The Regional Officer, Regional Office, UPPCB, Prayagraj (UP).**
3. **The Regional Director, CPCB Regional Office, Zonal Office (North), PICUP Bhawan, Vibhuti Khand Gomati Nagar, Lucknow-226010**

M/s UltraTech Cement Ltd. Unit Bara Cement Works
Six Monthly EC Compliance Report for the period of
 Oct 2022 to March-2023

Name of the project	UltraTech Cement Ltd. (Unit-Bara Cement Works) At Bara Village –Khansemra, Post- Lohgara , Tehsil- Bara, Distt. Prayagraj
EC Letter no.	F No. J-11011/135/2012-IA II (I), dated 28.11.2014. EC Transferred from M/s Praygaraj Power Generation Co. Ltd. to M/s UltraTech Cement Ltd. vide letter no. F No. J-11011/135/2012-IA II (I), dated 17.09.2019
Reporting Period	01-Oct-2022 to 31-March- 2023

S. No.	SPECIFIC CONDITION	COMPLIANCE STATUS																					
i	The standards prescribed for cement plant vide the recent MOEF & CC Notification –GSR612(E) dated 25.08.2014 shall be implemented.	<p>The standards prescribed for cement plant vide the recent MOEF & CC Notification –GSR612(E) dated 25.08.2014 are being complied and emission level well below the 30 mg/Nm³. We have provided online continuous emission monitoring system for monitoring of particulate matter (PM) emission from the process stack of cement mill. The stack emission results of last six months are given below:-</p> <table border="1"> <thead> <tr> <th>Month</th> <th>Stack-1 PM(mg/nm³)</th> <th>Stack-2 PM(mg/nm³)</th> </tr> </thead> <tbody> <tr> <td>Oct-22</td> <td>13.37</td> <td>14.95</td> </tr> <tr> <td>Nov-22</td> <td>17.57</td> <td>13.44</td> </tr> <tr> <td>Dec-22</td> <td>14.34</td> <td>16.16</td> </tr> <tr> <td>Jan-23</td> <td>13.6</td> <td>17.78</td> </tr> <tr> <td>Feb-23</td> <td>11.59</td> <td>14.94</td> </tr> <tr> <td>March-23</td> <td>12.88</td> <td>16.26</td> </tr> </tbody> </table>	Month	Stack-1 PM(mg/nm ³)	Stack-2 PM(mg/nm ³)	Oct-22	13.37	14.95	Nov-22	17.57	13.44	Dec-22	14.34	16.16	Jan-23	13.6	17.78	Feb-23	11.59	14.94	March-23	12.88	16.26
Month	Stack-1 PM(mg/nm ³)	Stack-2 PM(mg/nm ³)																					
Oct-22	13.37	14.95																					
Nov-22	17.57	13.44																					
Dec-22	14.34	16.16																					
Jan-23	13.6	17.78																					
Feb-23	11.59	14.94																					
March-23	12.88	16.26																					
ii	The Project shall comply with the new MOEF standards for particulate emission of for cement sector by installing adequate air pollution control system viz. Bag filters and stacks of adequate height etc. Data of ambient air, fugitive and stack emissions shall be submitted to the Ministry Regional office, SPCB and CPCB regularly.	We have Installed 35 Nos. of Bag filters at various material transfer points to control of fugitive dust emission and provided 04 nos of high efficiency Baghouse attached with Cement mill with adequate height of stack to comply the same. Data on stack emission, AAQ and fugitive emissions are being monitored regularly and the same are being submitted to the Ministry Regional office, CPCB and SPCB regularly. Monitoring reports of the MOEF approved laboratory are attached as Annexure-1																					

Cement Mill Bag House with Adequate Stack Height

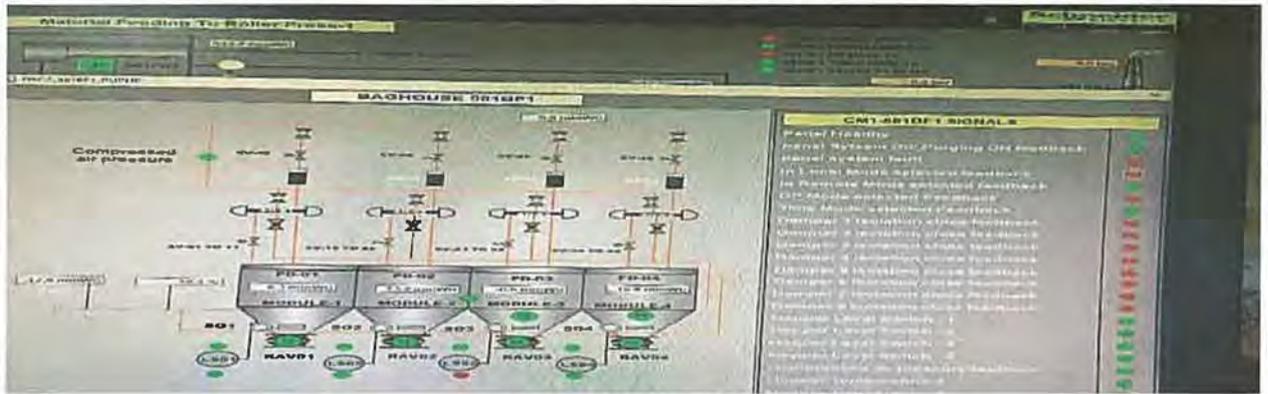


Bag filter at material transfer tower



S. No. **SPECIFIC CONDITION** **126** **COMPLIANCE STATUS**

iii	The proponent shall provide an interlocking system to ensure that whenever the ESP is not in operation, the raw material feeder will automatically stop & restart only With the restart of ESP.	We have provided interlocking in system that whenever the Bag House is not in operation, the raw material feeder will automatically stop & restart only with the restart of Bag House.
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Bag house interlocking System

iv	A green belt of 50 to 100meter width shall be provided all along the boundary of the plant. 3 to 4 layer of local trees shall be planted in the green belt.	UltraTech has taken over the said Cement Grinding unit from Jaiprakash Associate Limited in the year 2020, after that we have developed the Green belt of 50 to 100-meter width all along theplant boundary with 3-4 layers of local plant species trees.However, due to natural calamity of flood situation in the area in the 01-08-2021 the plantation was demolished. Till now we planted 15,775 numbers of plants local plant species within the plant premises. We are in process to restore it and try to complete it by coming monsoon season. Action plan is attached as Annexure-2 .
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Green Belt Plantation Photographs

S. No.	SPECIFIC CONDITION	127 COMPLIANCE STATUS
v	All internal roads shall be paved to prevent dust emission within the plant premises. Strengthening of 1km approach road shall be taken up and avenue plantation developed.	Complied, all internal roads are paved to prevent dust emission within the plant premises and avenue plantation along the 1 km approach road has been done.
		
Concrete Road within the Plant Premises		
vi	Closed conveyor belt be installed for transport of limestone to the plant. Dust collected in various pollution control equipment will be recycled.	It's standalone cement grinding unit, hence no limestone is used in process. The clinker sourced from our Integrated units through rail and automatically unloaded through the wagon tippler and stored in the closed storage Silo. The dust collected in various pollution control equipment is being recycled back in the process.
		
Closed Silo for Storage of Clinker		Covered Conveyor Belt
vii	Green belt (3-tier) of approximately 15-20m width shall be developed in vacant areas, transfer points covering a total area of 33% of total plant area. Tree plantation shall be in downwind based on the prevalent wind direction at site. The details of	UltraTech has taken over the said Cement Grinding unit from Jaiprakash Associate Limited in the year 2020, after that we have developed 3-tier Green Belt plantation in vacant areas, and along the roads and transfer points covering a total area of 6.6 hectare

S. No.	SPECIFIC CONDITION	128 COMPLIANCE STATUS	
	<p>these including photographs taken in time series consistent for the same season every year shall be submitted as part of six- monthly compliance report.</p>	<p>i.e.33% of the total plant area of 20 hect. However, due to natural calamity of flood situation in the area in the August-2021 the plantation was demolished. Till now we planted 15,775 numbers of plants local plant species within the plant premises. We are in process to restore it and try to complete it by coming monsoon season. Action plan is attached as Annexure-2</p> <p>The photographs of the same are given in condition no. iv above.</p>	
viii	<p>Details shall be submitted with six monthly compliance reports in addition conditions provided in CREP guidelines for cement sector shall be followed.</p>	<p>It's standalone Cement Grinding unit and all applicable CREP guidelines for grinding unit are complied with. The compliance status of the same is attached as Annexure-3</p>	
ix	<p>The plant shall operate on zero discharge basis. Rain water harvesting shall be adopted & the extent of requirement of water for the project from mines would be reduced. The detailed rain water harvesting plan including regular desilting operation carried out during pre-monsoon season shall be submitted as part of six monthly compliance reports.</p>	<p>No waste water is being generated from the cement manufacturing, as the cement manufacturing is based on dry process technology. We are maintaining zero discharge. Only very less quantity of domestic waste water generated from the office toilets, which is being disposed of in soak pit. No mine is associated with the project. Hence utilization of mines water is not applicable. Water is being used for cooling purpose which is recycled back through cooling tower.</p> <p>We have implemented the rain water harvesting plan within our plant premises and regular desilting operation are carried out during pre-monsoon season.</p>	
x	<p>Emergency preparedness and disaster management plan with focus of disaster prevention shall be prepared and implemented.</p>	<p>Emergency preparedness and disaster management plan has been prepared and implemented in consultation with the concerned authority and local administration.</p>	
xi	<p>Dry fog system shall be adopted to control fugitive emission in screening plant, transfer points. Wet system like water spray/sprinklers shall be provided for dust suppression at belt conveyor discharge & screen discharge locations. The raw material handling and processing area shall be provided with dust suppression system. Water sprinkling arrangement shall be provided at raw material heaps.</p>	<p>It's standalone cement grinding unit, there is no screening plant. We have provided 35 number of bag filters at various material transfer points for control of fugitive dust emission. Bag filter detail is attached in Annexure-4.</p> <p>All the Raw materials (Gypsum & Clinker) stored in covered Silos & shed with adequate de-dusting system. Water sprinkling system and water tanker has been provided dust suppression on haul roads and unpaved area.</p>	
			
<p>Water Sprinkler system</p>		<p>Water Spray Machine</p>	

S. No.	SPECIFIC CONDITION	129 COMPLIANCE STATUS
		
xii	<p>Work zone floor shall be made concreted/asphalted. Internal roads shall be black topped. Regular sweeping/cleaning of roads shall be carried out to avoid accumulation of fine dust. Ensuring that road ways and vehicle wheels are kept clean.</p>  <p style="text-align: center;">Concreted Cement Mill & Packing Plant Work Zone Area</p>  <p>Concreted Roads within the Plant Area</p>	<p>The work zone floors area and internal roads are concreted. Regular sweeping/cleaning of roads and internal area is being carried out by vacuum sweeping machine to avoid accumulation of fine dust. We ensured that road ways and vehicle wheels are kept clean. Attached in Annexure-5</p>  <p style="text-align: center;">Vacuum Road Sweeping Machine</p>
xiii	<p>The proponent shall monitor the ground water regime of the study area, by installing piezometers in and around the impact zone of the project site and collect data of groundwater (level as well characteristics) and the same shall be furnished as part of the compliance report to MOEF, RO, Lucknow. In case of declining levels, prior approval shall be obtained from the State Ground Water Board.</p>	<p>We have installed Piezometer with digital water level data recorder for monitoring groundwater (level as well characteristics) of the area. The monitoring data are being submitted to MoEF Regional office and State Ground water department. The Ground water level 1.3 meter and water quality reports are enclosed as Annexure-1</p>

S. No.	SPECIFIC CONDITION	130 COMPLIANCE STATUS
	 <p data-bbox="327 627 614 654">Piezometer With DWLR</p>	 <p data-bbox="925 622 1268 654">Digital Water Level Recorder</p>
xiv	Out of 2 million ton of ash, 1.36 shall be utilized and remaining ash shall be sent to the cement plant.	We are utilizing the fly ash generated from the Praygaraj Power Generation Co. Ltd. During the FY 2022-23 we have utilized 718596.78. MT Fly ash for manufacturing of PPC (2112937.11 MT).
xv	Accidental spillages of oil from construction equipment and storage sites shall be prevented.	<p data-bbox="837 817 1436 996">The unit is under operation stage, measures are being taken to avoid any accidental spillages of oil from the equipment and storage sites. We have provided separate facility for storage of used oil generated from the plant and machineries and sold to the CPCB authorized recyclers. Attached in Annexure-6</p>  <p data-bbox="1005 1451 1268 1482">Hazardous Waste Room</p>
xvi	Diesel powered vehicles and construction machinery are properly maintained to minimize the exhaust emission as well as noise generation. There shall be a separate area for their parking.	<p data-bbox="837 1505 1436 1662">The unit is in operation and all the diesel-powered vehicles and machinery are maintained properly in order to minimize exhaust emission as well as noise generated during vehicle movement. We provided separated parking areas for parking of heavy and light vehicles.</p> <p data-bbox="837 1668 1436 1751">Only PUC and fitness parameter certified vehicles are allowed in our plant premises as per attached Check list in Annexure-7</p>
xvii	Workers protective gears shall be provided. Spirometry, audiometry tests shall be conducted for workers.	All staff and workman working in the plant premises are provided with Personal Protective Equipment (PPEs) at all times 15 lacs spend in every year for the same. Spirometry and audiometry tests conducted for all workers (396) and employee (50) on regularly as per the factory Act. No abnormality is observed. Sample copy attached in Annexure-8

S. No.	SPECIFIC CONDITION	131	COMPLIANCE STATUS
xviii	<p>A CSR plan shall be prepared and implemented in consultation with the local villages and administration. Issues raised/covered during public hearing and incorporated in the EMP and CSR plan. During construction phase of the project, an expenditure of about minimum 5% of the capital expenditure shall be earmarked for CSR activity spread over 5 years/period of construction of project. During operation phase of the project, the CSR activity will be funded based on 2% of the profit during operation phase of the project. 70% of the employment shall be made from the local population. The annual capital and recurring expenditure on CSR village-wise and activity-wise shall be uploaded on the company website and also included in the annual report of the company.</p>		<p>The plant was constructed by Jaiprakash Associate Limited and UltraTech has taken over the plant in 2020. The CSR plan has been prepared in consultation with the local villages and administration based on their requirement.</p> <p>Following CSR activities have been done in FY22-23.</p> <ol style="list-style-type: none"> 1. RO plant installation in Shankargarh hospital . 2. Green belt and road construction near railway gate at Bemra station for protection of flood condition to nearby villagers/farmer. 3. Hand pump installation for villagers as due to rocky area water availability is very low. Ladies are going 2 to 3km for water 4. Health Camp for nearby villagers 5. Bags/books distribution for School children 6. Women help line cell. 7. More than 70% employment given to local community 280 out of 396. 8. Training for livelihood and skill enhancement given to local community. <p>CSR plan along with budget is attached in Anexure-9</p>
			
	<p>Hand Pump Installation in Village kapari</p>		<p>Eye Camp in Village.Jorwat</p>
			
	<p>Fire Safety Training Centre Women help line cell</p>		

S. No.	SPECIFIC CONDITION	132 COMPLIANCE STATUS
		
	School Bag Distribution in Khan Semara primary. School	Blanket Distribution at village Berui

S. No.	GENERAL CONDITIONS	COMPLIANCE STATUS
i	The project authorities must strictly adhere to the stipulations made by the Uttar Pradesh Pollution Control Board and the State Government.	All the statutory clearances like CTE, CTO and HWM, from UP Pollution Control Board & Ground water withdrawal permission from UPGWD etc.
ii	No further expansion or modifications in the plant shall be carried out without prior approval of Ministry of Environment, Forests and Climate Change (MOEF&CC).	Noted, No further expansion or modifications in the plant shall be carried out without prior approval of Ministry of Environment, Forests and Climate Change (MOEF&CC).
iii	At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of PM10, PM2.5, SO2, & NOx are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional office at Lucknow & the SPCB/CPCB once in six months.	Four ambient air quality monitoring stations has been established in the downward direction as well as considering where the maximum ground level concentration are anticipated in consultation with SPCB. Data on ambient air quality and stack emission regularly submitted to this Ministry including its Regional office at Lucknow & the SPCB/CPCB once in six months. Last six months ambient air quality and stack emission are attached as Annexure-1
iv	Industrial waste water shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th may, 1993 & 31st December, 1993 or as amended from time to time. The treated waste water shall be utilized for plantation purpose.	No industrial waste water is generated from the cement manufacturing, as the cement manufacturing is based on dry process technology. We are maintaining zero discharge. Only very less quantity of domestic waste water generated from the office toilets, which is being disposed of in soak pit.
v	The overall noise level in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	Ensured the overall noise level in plant work zone area conform to the standards below the 85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all high noise generating machineries like compressor house etc. The ambient noise levels are well below the standards prescribed under EPA rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time). The noise monitoring report is attached as Annexure-1
vi	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the factories Act.	Occupational health surveillance of the workers is being done on a regular basis and records maintained as per factories Act. No abnormality is observed. Sample copy attached as Annexure-8

S. No.	GENERAL CONDITIONS		133
vii	The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.	RWH pond and Roof harvesting has been done to harvest the rain water for utilization in the lean season.	
viii	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.	All the environmental protection measures and safeguards proposed in the EIA/EMP report has been implemented and socio-economic development activities are being undertaken under the CSR program in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.	
ix	Requisite funds shall be earmarked towards capital cost & recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forests and Climate Change (MoEF & CC) as well as the state Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the regional office of the Ministry Lucknow. The funds so provided shall not be diverted for any other purpose.	Funds earmarked towards capital cost & recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment, Forests and Climate Change (MoEF & CC) as well as the state Government. Total Capital cost of Rs. 54 crores earmarked for Environmental Pollution control Measures The recurring cost for EMP during the FY 2022-23 is.300 lacs.	
x	A copy of clearance letter shall be sent by the proponent to concerned panchayat, zilaparishad /municipal corporation, urban local body & the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.	EC copy was send to the concerned authority and the same has been uploaded on the website of UltraTech Cement Limited https://www.ultratechcement.com	
xi	The project proponent shall upload the status of compliance of the stipulated Environment Clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the regional office of the MOEF&CC at Lucknow. The respective zonal office of CPCB and the SPCB. The criteria pollutant levels namely; PM10, SO2, NOx (ambient levels as well as stack emission) or critical sectorial parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.	We uploaded the status of compliance of the stipulated Environment Clearance conditions along with the monitored data on our company website https://www.ultratechcement.com/ and the same are being submitted to the Regional office of the MOEF&CC at Lucknow. The respective zonal office of CPCB and the SPCB. The criteria pollutant levels namely; PM10, PM 2.5 (ambient levels as well as stack emission) are displayed at a convenient location near the main gate of the company in the public domain.	



S. No.	GENERAL CONDITIONS	134	COMPLIANCE STATUS
xii	The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the regional office of MOEF & CC, the respective Zonal office of CPCB and the SPCB. The regional office of this ministry at Lucknow/CPCB/SPCB shall monitor the stipulated conditions.		We are regularly submitting the six monthly compliance status of environment clearance report including results of monitored data to the regional office of MOEF & CC, the respective Zonal office of CPCB and the SPCB through E-mail as per the MoEF Notification.
xiii	The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (protection) rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective regional office of the MOEF&CC at Lucknow by e-mail.		The environmental statement for each financial year ending 31st March in Form-V is being submitted to the Regional office of the MOEF&CC at Lucknow by e-mail. We have submitted the last FY 2021-22 Environmental Statement vide our letter no UTCL/BARA/UPPCB/005/2022 Dated 23/09/2022.
xiv	The project proponent shall inform the public that the project has been accorded environmental clearance by the ministry and copies of the clearance letter are available with the SPCB and may also be seen at website of the Ministry of Environment, Forests and Climate Change (MOEF&CC) at http://envfor.nic.in . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional Office at Lucknow.		UltraTech Bara Cement Grinding Unit is acquired from M/s. JAY PEE ASSOCIATES Ltd., as per the information provided by M/s JAYPEE ASSOCIATES advertisement was Published in local newspaper named as Amar Ujala and Times of India within seven days & same information already been submitted to good office vide letter no PPGCL/Bara/MOEF/15/10/779 dtd.31.10.2015.
			
xv	Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.		We have informed the Regional Office as well as the Ministry on the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

ANNEXURE-1

**ENVIRONMENT MONITORING REPORTS
STACK, AMBIENT AIR QUALITY,
FUGITIVE EMISSION, NOISE AND
WATER QUALITY
MONITORING REPORTS**

Annexure-1**136****Envirotech East Pvt. Limited**

An ISO 9001:2015, ISO 14001:2015 & ISO 45001:2018 Certified Company

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Envirotech

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1513

03.12.2022

ANALYSIS REPORT OF FLUE GAS

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit) at - Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	15.11.2022
Time of Sampling	11:05 hrs.

A. General Information about stack		
1	Stack connected to	Cement Mill - No.1
2	Emission due to	Process Activity
3	Material of Construction of Stack	M.S
4	Shape of Stack	Circular
5	Whether Stack is provided with Permanent Platform & Ladders	Permanent
6	Capacity	-
B. Physical Characteristics of Stack		
1	Height of the stack	
	(a) from Ground Level (m)	55.0
	(b) from Roof Level (m)	21.0
2	Diameter of the stack	
	(a) at bottom (m)	-
	(b) at top (m)	-
3	Diameter of the stack at sampling point (m)	1.4
4	Height of the sampling point from GL (m)	42.0
C. Analysis/Characteristics of Stack		
1	Fuel used	-
2	Fuel consumption	-
D Results of sampling & Analysis of gaseous emission		Standard
1	Temperature of emission (°C)	69
2	Barometric Pressure (mmHg)	753
3	Velocity of gas in duct (M/sec)	6.22
4	Quantity of gas flow (Nm ³ /hr)	31876
5	Concentration of SO ₂ (mg/Nm ³)	-
6	Concentration of NO _x (mg/Nm ³)	-
7	Concentration of CO (% V/V)	-
8	Concentration of CO ₂ (% V/V)	1.0
9	Concentration of PM (mg/Nm ³)	13
		30 (as per CTO)
E Pollution Control Device		
	Details of pollution control device attached with the stack	None

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For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1514

03.12.2022

ANALYSIS REPORT OF FLUE GAS

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit) at - Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	15.11.2022
Time of Sampling	14:15 hrs;

A. General Information about stack			
1	Stack connected to	Cement Mill - No.2	
2	Emission due to	Process Activity	
3	Material of Construction of Stack	M.S	
4	Shape of Stack	Circular	
5	Whether Stack is provided with Permanent Platform & Ladders	Permanent	
6	Capacity	-	
B. Physical Characteristics of Stack			
1	Height of the stack		
	(a) from Ground Level (m)	50.0	
	(b) from Roof Level (m)	14.0	
2	Diameter of the stack		
	(a) at bottom (m)	-	
	(b) at top (m)	-	
3	Diameter of the stack at sampling point (m)	1.5	
4	Height of the sampling point from GL (m)	35.0	
C. Analysis/Characteristics of Stack			
1	Fuel used	-	
2	Fuel consumption	-	
D Results of sampling & Analysis of gaseous emission		Standard	
1	Temperature of emission (°C)	71	-
2	Barometric Pressure (mmHg)	753	-
3	Velocity of gas in duct (M/sec)	6.14	-
4	Quantity of gas flow (Nm ³ /hr)	33526	-
5	Concentration of SO ₂ (mg/Nm ³)	-	-
6	Concentration of NO _x (mg/Nm ³)	-	-
7	Concentration of CO (% V/V)	-	-
8	Concentration of CO ₂ (% V/V)	1.2	-
9	Concentration of PM (mg/Nm ³)	17	30 (as per CTO)
E Pollution Control Device			
	Details of pollution control device attached with the stack	None	

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For ENVIROTECH EAST (P) LTD.



[Signature]
(Authorized Signatory)

Envirotech East Pvt. Limited**138****Envirotech**

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1515

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
1.	Factory Main Gate (Near Weigh Bridge)	15.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	78	100
				PM _{2.5}	µg/m ³	24	60
				SO ₂	µg/m ³	10	80
				NO ₂	µg/m ³	39	80
				CO	mg/m ³	0.1	2

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1516

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
2.	Near Gypsum Yard	15.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	89	100
				PM _{2.5}	µg/m ³	31	60
				SO ₂	µg/m ³	7	80
				NO ₂	µg/m ³	44	80
				CO	mg/m ³	0.2	2

For ENVIROTECH EAST (P) LTD.



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Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1517

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
3.	Near Packing Plant	15.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	92	100
				PM _{2.5}	µg/m ³	36	60
				SO ₂	µg/m ³	12	80
				NO ₂	µg/m ³	39	80
				CO	mg/m ³	0.1	2

For ENVIROTECH EAST (P) LTD.



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Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1518

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
4.	Near Cement Plant	16.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	66	100
				PM _{2.5}	µg/m ³	19	60
				SO ₂	µg/m ³	10	80
				NO ₂	µg/m ³	36	80
				CO	mg/m ³	0.1	2

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1519

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
5.	Lohgara Village	16.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	52	100
				PM _{2.5}	µg/m ³	18	60
				SO ₂	µg/m ³	10	80
				NO ₂	µg/m ³	37	80
				CO	mg/m ³	BDL	2

BDL: Below Detectable Limit

For ENVIROTECH EAST (P) LTD.



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Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1520

03.12.2022

MONITORING REPORT

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

AMBIENT AIR QUALITY MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Protocol	Parameter	Unit	Result	Standard
6.	Bemara Village	16.11.2022	CPCB Guideline	PM ₁₀	µg/m ³	62	100
				PM _{2.5}	µg/m ³	22	60
				SO ₂	µg/m ³	12	80
				NO ₂	µg/m ³	36	80
				CO	mg/m ³	BDL	2

BDL: Below Detectable Limit

For ENVIROTECH EAST (P) LTD.



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Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No.2022-23/EEPL/MON/1521

03.12.2022

NOISE LEVEL MONITORING

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works, (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	15.11.2022

MONITORING REPORT

Sl. No.	Location	Noise Level Range dB (A) Industrial	
		Day	Night
1.	Factory Main Gate (Near Weigh Bridge)	70-71	41-42
2.	Near Gypsum Yard	68-73	40-45
3.	Near Packing Plant	67-72	43-50
4.	Near Cement Mill	70-73	41-46
	Standard	75	70

For ENVIROTECH EAST (P) LTD



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1522

03.12.2022

NOISE LEVEL MONITORING

Name of Industry	M/s. Ultra Tech Cement Ltd.
Address	Bara Cement Works, (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022

MONITORING REPORT

Sl. No.	Location	Noise Level Leq in dB (A) Industrial
1.	Cement Mill	70.2
2.	Packing Plant	72.3
3.	Clinker Tippler	71.6
4.	Gypsum Yard	69.5

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited ¹⁴⁶

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1523

03.12.2022

FUGITIVE EMISSION MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM ($\mu\text{g}/\text{m}^3$)
1.	Packing Plant	15.11.2022	1489

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1524

03.12.2022

FUGITIVE EMISSION MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM ($\mu\text{g}/\text{m}^3$)
2.	Cement Mill	15.11.2022	1653

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited

148

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1525

03.12.2022

FUGITIVE EMISSION MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM ($\mu\text{g}/\text{m}^3$)
3.	Gypsum Yard	16.11.2022	1653

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1526

03.12.2022

FUGITIVE EMISSION MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM ($\mu\text{g}/\text{m}^3$)
4.	Clinker Tippler	16.11.2022	1589

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1527

03.12.2022

FUGITIVE EMISSION MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	15

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM ($\mu\text{g}/\text{m}^3$)
5.	Packer Floor	16.11.2022	1059

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1528

03.12.222

WORK ZONE QUALITY MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM (mg/m ³)
1.	Weigh Bridge (Munesh Gautam)	15.11.2022	4.29

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1529

03.12.2022

WORK ZONE QUALITY MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	24

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM (mg/m ³)
2.	Packing Plant (Mukesh Gautam)	15.11.2022	5.63

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1530

03.12.2022

WORK ZONE QUALITY MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM (mg/m ³)
3.	Clinker Tippler (Adarsh Tiwari)	16.11.2022	7.29

Note : All above Meteorological conditions prevails at the time of monitoring

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1531

03.12.2022

WORK ZONE QUALITY MONITORING REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Average Temperature (°C)	25

MONITORING RESULT

Sl. No.	Location	Date of Monitoring	Pollutant Concentration
			SPM (mg/m ³)
4.	Gypsum Yard (Ganeshvar Dwivedi)	16.11.2022	2.88

Note : All above Meteorological conditions prevails at the time of monitoring

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1532

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Near Main Gate

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1.	pH	-	7.63	6.5 - 8.5
2.	Colour	Hazen unit	Colourless	5
3.	Turbidity	NTU	<1	1
4.	Odour	-	Unobjectionable	Agreeable
5.	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6.	Total Hardness (as CaCO ₃)	mg/l	157	200
7.	Calcium (as Ca)	mg/l	32	75
8.	Alkalinity (as CaCO ₃)	mg/l	209	200
9.	Chloride (as Cl)	mg/l	23	250
10.	Residual Free Chlorine	mg/l	BDL	0.2
11.	Cynide (as Cn)	mg/l	BDL	0.05
12.	Magnesium (as Mg)	mg/l	2	30
13.	Total Dissolved Solids	mg/l	346	500
14.	Sulphate (as PO ₄)	mg/l	32	200
15.	Flouride (as F)	mg/l	0.32	1
16.	Nitrate (as NO ₃)	mg/l	1.01	45
17.	Iron (as Fe)	mg/l	0.12	1
18.	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19.	Total Coliform	MPN/100ml	Absent	***
20.	Fecal Coliform	MPN/100ml	Absent	***
21.	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1533

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Near Packing Plant

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1	pH	-	7.2	6.5 - 8.5
2	Colour	Hazen unit	Colourless	5
3	Turbidity	NTU	<1	1
4	Odour	-	Unobjectionable	Agreeable
5	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6	Total Hardness (as CaCO ₃)	mg/l	144	200
7	Calcium (as Ca)	mg/l	33	75
8	Alkalinity (as CaCO ₃)	mg/l	124	200
9	Chloride (as Cl)	mg/l	31	250
10	Residual Free Chlorine	mg/l	BDL	0.2
11	Cynide (as Cn)	mg/l	BDL	0.05
12	Magnesium (as Mg)	mg/l	4.6	30
13	Total Dissolved Solids	mg/l	394	500
14	Sulphate (as PO ₄)	mg/l	29.5	200
15	Flouride (as F)	mg/l	0.36	1
16	Nitrate (as NO ₃)	mg/l	0.82	45
17	Iron (as Fe)	mg/l	0.16	1
18	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19	Total Coliform	MPN/100ml	Absent	***
20	Fecal Coliform	MPN/100ml	Absent	***
21	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.




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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1534

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Borewell No. 1

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1	pH	-	7.1	6.5 - 8.5
2	Colour	Hazen unit	Colourless	5
3	Turbidity	NTU	<1	1
4	Odour	-	Unobjectionable	Agreeable
5	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6	Total Hardness (as CaCO ₃)	mg/l	156	200
7	Calcium (as Ca)	mg/l	24	75
8	Alkalinity (as CaCO ₃)	mg/l	172	200
9	Chloride (as Cl)	mg/l	19	250
10	Residual Free Chlorine	mg/l	BDL	0.2
11	Cynide (as Cn)	mg/l	BDL	0.05
12	Magnesium (as Mg)	mg/l	5	30
13	Total Dissolved Solids	mg/l	207	500
14	Sulphate (as PO ₄)	mg/l	131	200
15	Flouride (as F)	mg/l	0.16	1
16	Nitrate (as NO ₃)	mg/l	1.2	45
17	Iron (as Fe)	mg/l	0.03	1
18	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19	Total Coliform	MPN/100ml	Absent	***
20	Fecal Coliform	MPN/100ml	Absent	***
21	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1535

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Borewell No. 2

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1.	pH	-	7.05	6.5 - 8.5
2.	Colour	Hazen unit	Colourless	5
3.	Turbidity	NTU	<1	1
4.	Odour	-	Unobjectionable	Agreeable
5.	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6.	Total Hardness (as CaCO ₃)	mg/l	124	200
7.	Calcium (as Ca)	mg/l	12	75
8.	Alkalinity (as CaCO ₃)	mg/l	217	200
9.	Chloride (as Cl)	mg/l	129	250
10.	Residual Free Chlorine	mg/l	BDL	0.2
11.	Cynide (as Cn)	mg/l	BDL	0.05
12.	Magnesium (as Mg)	mg/l	12	30
13.	Total Dissolved Solids	mg/l	423	500
14.	Sulphate (as PO ₄)	mg/l	21.9	200
15.	Flouride (as F)	mg/l	0.32	1
16.	Nitrate (as NO ₃)	mg/l	1.38	45
17.	Iron (as Fe)	mg/l	0.02	1
18.	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19.	Total Coliform	MPN/100ml	Absent	***
20.	Fecal Coliform	MPN/100ml	Absent	***
21.	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1536

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Canteen Tap Water

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1	pH	-	7.0	6.5 - 8.5
2	Colour	Hazen unit	Colourless	5
3	Turbidity	NTU	<1	1
4	Odour	-	Unobjectionable	Agreeable
5	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6	Total Hardness (as CaCO ₃)	mg/l	163	200
7	Calcium (as Ca)	mg/l	19	75
8	Alkalinity (as CaCO ₃)	mg/l	59	200
9	Chloride (as Cl)	mg/l	132	250
10	Residual Free Chlorine	mg/l	BDL	0.2
11	Cynide (as Cn)	mg/l	BDL	0.05
12	Magnesium (as Mg)	mg/l	16.8	30
13	Total Dissolved Solids	mg/l	237	500
14	Sulphate (as PO ₄)	mg/l	49.8	200
15	Flouride (as F)	mg/l	0.24	1
16	Nitrate (as NO ₃)	mg/l	1.16	45
17	Iron (as Fe)	mg/l	0.04	1
18	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19	Total Coliform	MPN/100ml	Absent	***
20	Fecal Coliform	MPN/100ml	Absent	***
21	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)

Envirotech East Pvt. Limited

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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1537

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Near CCR Kitchen

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1	pH	-	7.1	6.5 - 8.5
2	Colour	Hazen unit	Colourless	5
3	Turbidity	NTU	<1	1
4	Odour	-	Unobjectionable	Agreeable
5	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6	Total Hardness (as CaCO ₃)	mg/l	231	200
7	Calcium (as Ca)	mg/l	44	75
8	Alkalinity (as CaCO ₃)	mg/l	74	200
9	Chloride (as Cl)	mg/l	159	250
10	Residual Free Chlorine	mg/l	BDL	0.2
11	Cynide (as Cn)	mg/l	BDL	0.05
12	Magnesium (as Mg)	mg/l	14.3	30
13	Total Dissolved Solids	mg/l	273	500
14	Sulphate (as PO ₄)	mg/l	59.3	200
15	Flouride (as F)	mg/l	0.4	1
16	Nitrate (as NO ₃)	mg/l	0.06	45
17	Iron (as Fe)	mg/l	0.36	1
18	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
19	Total Coliform	MPN/100ml	Absent	***
20	Fecal Coliform	MPN/100ml	Absent	***
21	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



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CIN NO : U74210WB1989PTC047403

No. 2022-23/EEPL/MON/1538

03.12.2022

DRINKING WATER ANALYSIS REPORT

Name of Industry	M/s. ULTRA TECH CEMENT LTD.
Address :	Bara Cement Works (Grinding Unit), at Tehsil - Bara, Dist: Prayagraj, U.P
Date of Sampling	16.11.2022
Location	Near Canteen RO

MONITORING REPORT

Sl. No.	Parameter	Unit	Result	Standard IS:10500
Physical Parameter				
1	pH	-	7.4	6.5 - 8.5
2	Colour	Hazen unit	Colourless	5
3	Turbidity	NTU	<1	1
4	Odour	-	Unobjectionable	Agreeable
5	Taste	-	Agreeable	Agreeable
Chemical Parameter				
6.	Total Hardness (as CaCO ₃)	mg/l	124	200
7	Calcium (as Ca)	mg/l	18.6	75
8.	Alkalinity (as CaCO ₃)	mg/l	127	200
9.	Chloride (as Cl)	mg/l	139	250
10.	Residual Free Chlorine	mg/l	BDL	0.2
11.	Cynide (as Cn)	mg/l	BDL	0.05
12.	Magnesium (as Mg)	mg/l	18.6	30
13.	Total Dissolved Solids	mg/l	289	500
14.	Sulphate (as PO ₄)	mg/l	37.6	200
15.	Flouride (as F)	mg/l	0.16	1
16.	Nitrate (as NO ₃)	mg/l	1.04	45
17	Iron (as Fe)	mg/l	0.13	1
18.	Arsenic (as As)	mg/l	BDL	0.01
Bacteriological Parameter				
18.	Total Coliform	MPN/100ml	Absent	***
19	Fecal Coliform	MPN/100ml	Absent	***
20.	E-Coli	MPN/100ml	Absent	***

BDL: Below Detection Limit

*** N.B: Shall not be detectable in any 100 ml samples

For ENVIROTECH EAST (P) LTD.



(Authorized Signatory)



J.M. ENVIROLAB PVT. LTD.

CRN No. 00420610011PTC085731
5 Years of Excellence
Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

162

Sample Number	JME/BCW/A/01	Report No.	JME/A/230404015
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagra, Uttar Pradesh	Format No.	7 5 F-02
Sample Description	AMBIENT AIR QUALITY MONITORING	Party Reference No.	Nil
		Reporting Date	11/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopkisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Factory Main gate (Near Weigh Bridge)
Latitude	25°12'01.22" N
Longitude	81°38'44.35" E
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/44, JME/FPS/01/38
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	01/04/2023 To 02/04/2023
Time of Monitoring	09:18 to 09:10 Hrs
Actual duration of Monitoring. (minutes)	1425.0
Ambient Temperature (°C)	Max 29°C, Min 17°C
Surrounding activity	Truck Movement
Control measure if Any	..
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	27.24	µg/m ³	60
2	PM10	IS 5182 (P-23) 2017	71.46	µg/m ³	100
3	Nitrogen Dioxide	IS 5182 (P-6) 2018	23.74	µg/m ³	80
4	Sulphur Dioxide	IS 5182 (P-2) 2017	11.32	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.65	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards, Schedule VII, (Rule 3(3B)) Part II, section 3(1) 15/11/2009

End of Report

Kumari Aparna
Tested by

Sita Ram Yadav
Checked by

Raj Kumar Yadav
Authorized Signatory

Note:

- This test report has been prepared on the basis of test results pertaining to the listed samples received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results should be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the charges raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified explicitly.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproducible except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenviolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

163

Annexure R5/B/2

ANNEXURE-2

GREEN BELT PLANTATION ACTION PLAN

Annexure-2 164Details of Green Belt Development PlanUltraTech Cement LimitedUnit: Bara Cement Works

Date: 31.03.2023

Plantation Report & PLAN;

Details of Green Belt Development					
Si. No.	Month	Area Location	Plant Species		Total numbers
1	FY19-20	Plant Premises	Sapling	Nos.	14500
			Neem	1000	
			Sheesham	1000	
			Arjun	1000	
			Karanj	1000	
			Pakad	1000	
			Jamun	1000	
			Peepal	1000	
			Amrood	1000	
			Amala	1000	
			Aaam	500	
			Casia Semia	1000	
			Chitwan	1000	
			Amaltas	1000	
			Kadamb	1000	
Ashok	1000				
2	FY20-21	Plant Premises	Neem Tree	300	4000
			Sheesham	200	
			Arjun	200	
			Karanj	200	
			Pakad	200	
			Jamun	100	
			Sagaun TREE	1,700	
			Casia Samia	100	
			Amarood	100	
			Mango	100	
			Chitwan Tree	100	
			Amaltas Tree	100	
			Kadamb Tree	100	
			Ashok Tree	200	
			Mixed Fruit	200	
Maulshree	300				
3	FY 21-22	Plant Premises	Jamun	500	4000
			Amarood	500	
			Mango	500	
			Mixed Fruit	500	
			katahal	200	
			Amala	200	

4	FY22-23	Plant Premises	11775(mango ashok sheesham cornocorpurs, karanj ,kadamb ,nibu,bottle palm etc) sapling planted	165 11775	11775
5	FY23-24	Plant Premises	1500 sq meter area will be developed by using MIYAWAKI system. Remaining area will be developed as green belt by this year	Work is under process	1000
		Completion of 33% plantation in coming monsoon June-sep 2023	NEEM	500	4000
			KADAMB	500	
			AMALTAS	500	
			MANGO	1000	
			KARANJ, SHEESHAM	500	
			ARJUN MAULSHREE	500	
			LOCAL SPECIES	500	

Note: Because of Project work & flood & Water logging Survival rate was very Less up to 30% in FY22-23 plants survival is more than 80%.

ANNEXURE-3

CREP COMPLIANCE

167

UltraTech Cement Ltd. – Unit: Bara Cement Works (Cement Grinding Unit – 4 MTPA)

Annexure-3Compliance Status of Charter on CREP for Cement Industry

S. No.	Action Points of CREP	Status
1.	Cement plants which are not complying with the notified standards shall do the following to meet the standards * Augmentation of existing air pollution control devices - By July 2003 * Replacement of existing Air pollution control devices - By July 2004	We have Installed high efficiency baghouse at Cement Mill Stack to comply with the new emission standards for PM notified by MoEFCC as per G.S.R. 612 (E) dated 25.08.2014 and amended via G.S.R. 496 (E) dated 09.05.2016 and G.S.R. 497 (E) dated 10.05.2016
2.	Cement plants located in critically polluted or urban areas (including 5 Km distance outside urban boundary) will meet 100 mg/Nm ³ limit of particulate matter by December 2004 and continue working to reduce the emission of particulate matter to 50 mg/Nm ³	Our plant does not come under this category. However, we have provided high efficiency Bag house for controlling the emission below stipulated norms of PM < 30 mg/Nm ³ .
3.	The new cement kilns to be accorded NOC/ Environment Clearance w.e.f. 01.04.2003 will meet the limit of 50 mg/Nm ³ for particulate matter emission	It is not applicable to us. standalone Grinding Unit only & there is no kilns.
4.	CPCB will evolve load-based standards by December 2003	It is not applicable to us. standalone Grinding Unit.
5.	CPCB & NCBM will evolve SO ₂ and NO _x emission standards by June 2004	It is not applicable to us. standalone Grinding Unit therefore no gaseous (SO ₂ & NO _x) emissions from Stack.
6.	The cement industries will control fugitive emission from all the raw material and product storage and transfer point by Dec. 03. However, the feasibility for the control of fugitive emissions from limestone, coal storage areas will be decided by National Task Force (NTF) shall submit its recommendations within three months	CPCB Environmental Guidelines for Prevention and Control of Fugitive Emissions from Cement Plant are being followed - All transfer points & storage silos have dust collection & extraction system for effective control of Fugitive emission. - The dust collected from Pollution control equipment is being recycled into the process. - All Belt Conveyors provided for transportation of material are fully covered. - Shed Constructed for Storage of Raw Material
7.	CPCB, NCBM, BIS and Oil refineries will jointly prepare the policy on use of petroleum coke as fuel in cement kiln by July 03	It is not applicable to us. standalone Grinding Unit & there is no kiln at our site.
8.	After performance evaluation of various types of continuous monitoring equipment and feedback from the industries and equipment manufacturers NTF will decide feasible unit operations/sections for installation of continuous monitoring equipment. The industry will install the continuous monitoring system (CMS) by December 2003	Continuous Emission Monitoring System (CEMS) is already installed at Cement Mill & Online data is directly transmitted to CPCB's server.

9.	Tripping of kiln ESP to be minimised by July 2003 as per the recommendation of NTF	It is not applicable to us. standalone Grinding Unit & there is no kiln at our site.
10.	Industries will submit the target date to enhance the utilisation of waste material by April 2003	Continuously increasing the production of blended cement by utilizing fly ash.
11.	NCBM will carry out a study on hazardous waste utilisation in cement kiln by December 2003	It is not applicable to us. Ours is a standalone Grinding Unit & there is no kiln at our site.
12.	Cement industries will carry out feasibility study and submit target dates to CPCB for cogeneration of power by July 2003	It is not applicable. Ours is a standalone Grinding Unit & there is no kiln at our site.

169

Annexure R5/B/4

ANNEXURE-4

BAG FILTER DETAIL

Annexure-4170

Cement Mill Bag filter details- Bara Cement Works			
SN	TAG No.	Location	Capacity (M3/Hr)
1	491BF2	Truck Tippler-1	25000
2	491BF3	Truck Tippler-2	25000
3	491BF4	Clinker transport	9000
4	491BF7	Clinker Silo	18000
5	511BF1	Clinker Silo extraction belt discharge	18000
6	511 BF2	Clinker Hopper top	10000
7	512BF1	Clinker Hopper top	10000
8	K31 BF3	Gypsum Hopper	6500
9	K32BF1	Gypsum Hopper	6500
10	532BF1	Weigh Feeder discharge Bag Filter	18000
11	542BF1	RP Recirculation	14000
12	542BF2	Roller Press	35000
13	542BF3	Roller Press	25000
14	552BF1	Roller Press-2 Aux.	8500
15	582BF1	Seperator Bag Filter	76000
16	592BF1	Cement Transport to Silo-2	8500
17	592BF4	Cement Silo Top	8500
18	562BF1	Mill Vent Bag Filter	80000
19	572BF1	Mill Recirculation Bag Fiter	8500
20	K42BF1	Fly Ash Silo Top	20000

Annexure 171

SN	TAG No.	Location	Capacity (M3/Hr)
21	K72FB1	Fly Ash Bin	8500
22	K72BF2	Fly ash Feed	5000
23	611 BF1	Cement Silo Extraction Bin	15000
24	641 BF1	Packer-1	36000
25	641 BF2	Packer-1	15000
26	642 BF1	Packer-2	36000
27	642 BF2	Packer-2	15000
28	643 BF1	Packer-3	36000
29	643 BF2	Packer-3	15000
30	644 BF1	Packer-4	36000
31	644 BF2	Packer-4	15000
32	645 BF1	Packer-5	36000
33	645 BF2	Packer-5	15000
34	646 BF1	Packer-6	36000
35	646 BF2	Packer-6	15000



Ultratech Cement Limited
 (Unit: Bara Cement Works)
 Post-Lohgara, Tahsil-Bara
 Distt-Prayagraj, UP-21210



172

Annexure R5/B/5

ANNEXURE-5

SWEEPING MACHINE LOG BOOK

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(LOG BOOK)

Annexure-5 Sweeping Machine Logbook

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
2/8/22	CCR	काठनगर	0669	0674				
3/8/22	CCR	काठनगर	0674	0680	30 ली			
4/8/22	CCR	काठनगर	0680	0684				
5/8/22	CCR	काठनगर	0684	0685		मुह्य	बायरी	
6/8/22	CCR	काठनगर	0685	0692	30 ली			
7/8/22	CCR	काठनगर	0692	0695				
9/8/22	CCR	काठनगर	0695	0699	30 ली			
10/8/22	CCR	काठनगर	0699	0704				

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
16/8/22	पंजाब	जालंधर	काठारोड	0674	0704			
17/8/22	CCR	से	"	0704	0706			
23/8/22	पंजाब	"	काठारोड	0706	0708			
24/8/22	"	"	"	0708	0712			
25/8/22	CCR	से	"	0712	0713			
26/8/22	CCR	से	"	0713	0714			
29/8/22	पंजाब	जालंधर	"	0714	0717			
30/8/22	CCR	से	काठारोड	0717	0719	30	मी	डीएम
31/8/22	CCR	से	काठारोड	0719	0722			
1/9/22	CCR	से	काठारोड	0722	0725			
2/9/22	पंजाब	जालंधर	काठारोड	0725	0729			

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage मी.इलेज कि.मी. चले	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
9/9/22	T.P.S.	खरख	729		35 ली	✓		
10/9/22	राजपुरा	भरतपुर						
11/9/22	भरतपुर	द्वारा		731				
12/9/22	CCR कांठ	भरतपुर	731	737				
13/9/22	CC R कांठ	काठमान्डू	737	742	30 ली			
14/9/22	पैकियां	लीलापुर	742	745				
15/9/22	पैकियां	राजपुरा	745	748	30 ली			
16/9/22	पैकियां		748	752				
17/9/22	द्वारा		752	1111				
19/9/22	CC R कांठ	काठमान्डू	752	758	30 ली			
20/9/22	CC R कांठ	सीतापुर	758	762				
21/9/22	पैकियां	द्वारा	762	765	30 ली	✓		
22/9/22	T.P.S.	खरख	765					

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176

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	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
23/9/22	पुरे	प्रयाग	765	11				
24/9/22	"	"	765					
25/9/22	"	"	"					
26/9/22	CCR टैक्स	कांटा थ. टैक्स	765	771				
27/9/22	CCR टैक्स	कांटा थ. टैक्स	771	776	30 ली			
28/9/22	कांटा थ. टैक्स	कांटा थ. टैक्स	776	782				
29/9/22	CCR टैक्स	कांटा थ. टैक्स	782	786	30 ली			
30/9/22	CCR टैक्स	कांटा थ. टैक्स	786	790				
1/10/22	CCR टैक्स	कांटा थ. टैक्स	790	795	30 ली			
2/10/22	Ho	Ho	795	Ho				
3/10/22	मिड (सर्विस)	मिड (सर्विस)	795	796				
4/10/22	CCR टैक्स	कांटा थ. टैक्स	796	800				
5/10/22	Ho	Ho						

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Date दिनांक	From शुरू से		To खतम तक		Mileage/Km किलोमीटर कवरेज	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और डिजाइन
	दि. सं.	क. सं.	दि. सं.	क. सं.		Date तिथि	Qty तादाद	
6/10/22	800	805	30 Lit			
7/10/22	805	810				
8/10/22	810	815	30 Lit			
10/10/22	815	821				
11/10/22	821	822	30 Lit			
12/10/22	822	827				
13/10/22	827	833				
14/10/22	833	836	30 Lit			
15/10/22	836	842				
16/10/22	R	L				
17/10/22	842	845				
18/10/22	845	848	30 Lit			

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Place Visited जाने के स्थान का नाम	Purpose of journey जाने का कारण	Duty Period काम का समय	Signature हस्ताक्षर	Name of Driver चालक का नाम	Remarks टिप्पणी
					उप-डा. सिंह
					उप-डा. सिंह
					उप-डा. सिंह
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	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
19/10/22	CCR ल	डाक्टर	848	854		30/11/22		
20/10/22	CCR ल	नगराट	854	859				
21/10/22	CCR ल	सागर	859	864				
22/10/22	CCR ल	पुल	864	869		30/11/22		
23/10/22	R	R	R	R				
24/10/22	CCR ल	डाक्टर	869	873				
25/10/22	Ho		Ho					
26/10/22	कांठ	डाक्टर	873	877				
27/10/22	CCR ल	डाक्टर	877	880		30/11/22		
28/10/22	CCR ल	पुल	880	882				
29/10/22	पुल		882	887				
30/10/22	w/o							
31/10/22	पुल							

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- 179 m

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
1/11/22	CCR कांटा	कांटा	882	887				
2/11/22	ब्रह्मसिंहपुर	कांटा	887	892				
3/11/22	ब्रह्मसिंहपुर	कांटा	887	892				
4/11/22	CCR कांटा	कांटा	887	892	30 लीटर			
5/11/22	CCR कांटा	C.M.	892	897				
6/11/22	w/o							
7/11/22	CCR कांटा	कांटा	897	902	30 लीटर			
8/11/22	CCR कांटा	कांटा	902	906				
9/11/22	CCR कांटा	कांटा	906	911	30 लीटर			
10/11/22	CCR C.M.	कांटा	911	914				
11/11/22	CCR कांटा	कांटा	914	919				
12/11/22	CCR कांटा	C.M.	919	923	30 लीटर			
13/11/22	CCR कांटा	कांटा	923	928				

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(LOG BOOK)

Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
14/11/22	CCR	राज मार्ग	928	929				
15/11/22	CCR	राज मार्ग	929	930				
16/11/22	CCR	राज मार्ग	930	933	(30 ली)	30 ली		
17/11/22	CCR	राज मार्ग	933	939				
18/11/22	CCR	राज मार्ग	939	943	(30 ली)	30 ली		
19/11/22	CCR	राज मार्ग	943	949				
20/11/22	W/O		W/O					
21/11/22	CCR	राज मार्ग	949	954	(30 ली)	30 ली		
22/11/22	CCR	राज मार्ग	954					
23/11/22	CCR	राज मार्ग						
24/11/22								

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लाग बुक

Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
25/11/22	CCR कारा	प्रा.प्रा.रि.	955	958				
26/11/22	CCR कारा	c.m.p.p.	958	962	30 लि.			
27/11/22	w/o		w/o					
28/11/22	CCR कारा	इ.म.प्रा.रि.	962	966				93 km
29/11/22	CCR कारा	क.म.प.प.	966	971				210 km
30/11/22	CCR	क.म.प.प.	971	975				258 km
1/12/22	CCR कारा	क.म.प.प.	975	980	30 लि.			
2/12/22	CCR कारा	क.म.प.प.	980	985				
3/12/22	CCR कारा	क.म.प.प.	985	990	30 लि.			
4/12/22	w/o		w/o					
5/12/22	CCR कारा	क.म.प.प.	990	993				
6/12/22	CCR कारा	क.म.प.प.	993	997	30 लि.			
7/12/22	CCR कारा	क.म.प.प.	997	1003				

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चूकी	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
8/12/22	CCR कार्यालय	केलकटा	9003	1008	30 ली०			
9/12/22	CCR	P.P. राई	9008	1010				
10/12/22	आर.ए.	आर.ए.	1010	1016				
11/12/22	W/O		W/O					
12/12/22	CCR.C.M.P.P.	इ.डी.डी. केलकटा	1016	1021	30 ली०			
15/12/22	CCR.	C.M.	1021	1024				
16/12/22	CCR कार्यालय	प.प. राई	1024	1030				
17/12/22	आर.ए.	आर.ए.	1030	1034	30 ली०			
18/12/22	W/O		W/O					
19/12/22	आर.ए.	आर.ए.	1034	1040				
20/12/22	CCR.C.M.P.P.	प.प. राई	1040	1044				
21/12/22	CCR कार्यालय	इ.डी.डी. C.M.P.P.	1044	1049	30 ली०			
22/12/22	आर.ए.	आर.ए.	1049	1054				

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183
लाग बुक (LOG BOOK)

Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
23/12	आर.सी.ए.	आर.सी.ए.	1054	1059	30 लीटर			
24/12	कैम्प	CCRP.P.	1059	1064				
25/12	W/O		W/O					
26/12	CCRP.का.प.	इ.सी.ए.	1064	1069	30 लीटर			
27/12	आर.सी.ए.		1069	1074				
28/12	CCRP.का.प.	प.प.का.प.	1074	1079	30 लीटर			
29/12	आर.सी.ए.		1079	1085	25 लीटर	5 लीटर	इ.सी.ए. का.प. / प.प.का.प.	
30/12	CCRP.का.प.	कैम्प	1085	1088				
31/12	CCRP.का.प.	कैम्प	1088	1094				
1/1/23	W/O							
3/1/23	CCRP.का.प.	प.प.का.प.	1094	1099	30 लीटर			
4/1/23	कैम्प	आर.सी.ए.	1099	1100				

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लाग बुक

(LOG BOOK)

Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
5/1/23	T.P.S.	खरान	1100					
6/1/23	T.P.S.	खरान						
7/1/23	T.P.S.	...						
8/1/23	W/O							
9/1/23	T.P.S.	...						
10/1/23	नासोल सिस्टीम के कर्म							
11/1/23	L	L						
12/1/23	L	L						
13/1/23	L	L						
14/1/23	L	L						
15/1/23	W/O							
16/1/23	L	L						
17/1/23	L	L						

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लाग बुक

185

(LOG BOOK)

Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
18/1/23	CCR	CCM	1102	1125				
19/1/23	CCR	CCM-PP	1105	1108				
20/1/23	CCR	CCM-PP	1108	1113	30 लीटर	इंधन		
21/1/23	CCR	CCM-PP	1113	1116				
22/1/23	W/O							
23/1/23	W/O							
24/1/23	CCR	CCM-PP	1116	1121	30 लीटर	इंधन		
25/1/23	CCR	CCM-PP	1121	1126				
26/1/23	HO							
27/1/23			1126	1127				
28/1/23	CCR	CCM-PP	1127	1131				
29/1/23	W/O							
30/1/23	CCR	CCM-PP	1131	1136	30 लीटर	इंधन		

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Nam & Designatic आफिस नाम &
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
31/1/23	CCR का	CCR का	1136	1140				
1/2/23	CCR का	CCR का	1140	1144	30 ली	30-0		
2/2/23	CCR का	CCR का	1144	1149				
10/2/23	P.P.		1151	1153	30 ली	30-0		
14/2/23	CCR का	CCR का	1153	1158				
17/02/23	सी सी	सी सी	1158	1159				
21/2/23	CCR का	CCR का	1159	1164	30 ली			
22/2/23	CCR P.P.	CCR P.P.	1164	1168				
23/2/23	CCR	P.P.	1168	1170				
27/2/23	CCR	P.P.	1170	1172				
28/2/23			1172	1175	30 ली	30-0		

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
1/3/23	CCR.	C.M.	1175	1177				
2/3/23	CCR		1177	1178				
3/3/23	CCR	P.P.	1178	1179				
11/3/23	CCR	P.P.	1179	1182				
5/3/23	W/O							
6/3/23	A							
7/3/23	CCR.	C.M.	1182	1185			30 ली	
8/3/23	CH							
9/3/23	CCR		1185	1186				
10/3/23	CCR.	P.P. C.M. K.G.	1186	1189				
11/3/23	CCR	P.P.	1189	1191				
12/3/23	W/O							
13/3/23	CCR.	P.P.	1191	1193				

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
14/3/23	CCR. C.M.P.P.		1193	1196	304X	/		Plus
15/3/23	दीकरी	CCR. C.M.P.P.	1196	1197+1201				
16/3/23	आलू	CCR. C.M.P.P.	1201	1205				
17/3/23	CCR. C.M.P.P.		1205	1209	30 ली०			
18/3/23	आलू		1209	1213				
19/3/23	W/O							
20/3/23	P.P.		1213	1214				
21/3/23			1214					
22/3/23	CCR. C.M.P.P.	C.M.P.P.	1214	1216				
23/3/23	CCR	C.M.P.P.	1216	1218	30 ली०			
24/3/23	CCR. C.M.P.P.		1218	1223				
25/3/23	CCR. C.M.P.P.		1223	1221				
26/3/23	W/O							

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(LOG BOOK)

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Date तिथि	Time समय		Kilometer/Km./Reading किलोमीटर/कि.मी./रीडिंग		Milage/Km Coverage माइलेज कि.मी. चली	Petrol & Oil used पेट्रोल और तेल खर्च		Office Name & Designation आफिस नाम और पद
	From कहाँ से	To कहाँ तक	From कहाँ से	To कहाँ तक		Date तिथि	Qty. तादाद	
27/3/23	मै विंडी	लाहौर	1226	1228	30 ली०			इ.ए. 23/158
28/3/23	CCR. लाहौर	काहिलान	1228	1231				
29/3/23	काहिलान	काहिलान	1231	1235		पॉइंट	मशील	
30/3/23	CCR. C.M.P.P.		1235	1238	30 ली०			इ.ए. 23/158
31/3/23	CCR काहिलान	C.M.P.P.	1238	1243				
1/4/23	CCR काहिलान	P.P.	1243	1245				
2/4/23	W/O		11	20				
3/4/23	CCR. P.P. C.M.		1245	1249	30 ली०			इ.ए. 23/158
4/4/23	CCR. काहिलान	P.P. C.M.	1249	1252				
5/4/23	CCR P.P. C.M.		1252	1254				
6/4/23	CCR. P.P. C.M.		1254	1256				
7/4/23	CCR. P.P. C.M.		1256	1258				
8/4/23	CCR. P.P. C.M. काहिलान		1258	1262	30 ली०			इ.ए. 23/158

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ANNEXURE-6

OIL SPILLAGE RELEASE AND RESPONSE SOP

Annexure-6

OIL SPILLAGE RELEASE AND RESPONSE SOP

UltraTech Bara Cement Works

SCOPE:

This SOP complements the UNL Spill Prevention Control and Countermeasures Plans (SPCC Plans) which were developed and implemented pursuant to the Oil Pollution Prevention Regulations (40 CFR 112). It also complements UNL's Small Municipal Separate Storm Sewer System (SMS4) National Pollutant Discharge Elimination System (NPDES) Permit. The purpose of this SOP is to provide awareness of the hazards of various types of oils, guidance for minimizing the potential for oil spills/releases, and action to take in response to an oil spill or release to mitigate threats to the environment, property, and persons. In the context of the SPCC regulations, the definition of 'oil' includes gasoline, fuel oils, lubricating oils, bunker oils, transformer oils, and cooking oils and grease

PHYSICAL AND HEALTH HAZARDS OF VARIOUS OILS:

- Gasoline - Gasoline is very volatile and flammable. It can be ignited by sparks and flames, even at very cold outdoor temperatures. Gasoline vapors can travel to distant ignition sources and flash back. In confined and poorly ventilated areas, vapors can accumulate to explosive levels. Gasoline is toxic, and is particularly dangerous by the inhalation route of exposure. However, it has good warning properties (i.e., is easy to smell) and well defined exposure symptoms (nausea, dizziness, headaches).
- Fuel oil - Fuel oil, such as diesel fuel, is somewhat volatile and flammable. It can be easily ignited only when heated above 100°F (i.e., a hot day or exposure to other heat sources). Vapors can travel to ignition sources and flash back. In confined and poorly ventilated areas, vapors can accumulate to explosive levels. Fuel oil is much less toxic than gasoline. Warning properties and exposure symptoms are similar to gasoline
- Bunker oil - Bunker oil is less volatile than diesel fuel. It must be heated to over 140°F before it produces enough vapors to ignite in the presence of sparks or flames. Thus, with the possible exception of spills on summer, sun-baked asphalt, or other intense sources of heat, it cannot catch fire. Since it is not very volatile, it does not pose much of an inhalation hazard. Danger from other routes of exposure is small.
- Lubricating oil - Lubricating oil, such as motor oil, is not volatile but is combustible. Lubricating oil must be heated to over 400°F to burn. Thus, for lubricating oil to catch fire some other intense source of heat must be present (i.e., other materials on fire,

hot engine manifold, etc.). It poses essentially no inhalation hazard unless it is being misted. Danger from other routes of exposure is small.

- **Transformer oil** - Transformer oil is used to conduct heat away from and electrically insulate equipment used to convert electricity from high amperage to low amperage lines. With a flashpoint greater than 230°F, it is combustible. For it to catch fire, some other intense source of heat must be present (i.e., other materials on fire, electrical arcing, etc.). It poses essentially no inhalation hazard unless it is being misted. Danger from other routes of exposure is also small. However, if the oil contains PCBs, skin contact or inhalation of mists presents serious danger. PCBs are carcinogens. Few, if any, PCB-contaminated oils are present at UNL.
- **Cooking oil and Grease** - Cooking oil and grease are not volatile, but they are combustible. Both must be heated to over 400°F to burn. Thus, for cooking oil or grease to catch fire, some other intense source of heat must be present (i.e., other materials on fire, hot burners, pilot lights, etc.). It poses essentially no inhalation hazard unless it is being misted. Danger from other routes of exposure is small.

ENVIRONMENTAL HAZARDS

Oils that enter storm drains and waterways leading to lakes and streams are a serious environmental hazard. Oils can damage plants and animals in fresh water and marine systems. Birds, fish and other wildlife can be directly affected by contact and indirectly affected by loss of food sources and habitat. Economic hazards can be drastic as well, requiring extensive cleanup, habitat restoration, and legal costs.

PLANNING AND PREPARATION

Spill kits have been established at many sites around campus where significant volumes of oil are stored. The amount of spill materials kept at each location depends on the volume of oils stored there. Spill kit materials will assist in creating berms around and absorbing spilled oils. The absorbents are of two types: diatomaceous earth (Oil Sorb) and polypropylene. Oil Sorb is supplied in 25-pound paper bags. Polypropylene is supplied as socks, pillows, and pads. The use and limitations of each is described below.

Absorbent Type	Use	Limitation
Oil Sorb	Spread on the leading edge of an oil spill and work back to the source.	Can absorb its weight in oil. Will absorb both water and oil. Does not float on water.
Polypropylene	Spread on the leading edge of an oil spill and work back to the source.	Can absorb 25 times its weight in oil. Will only absorb oil. Will float on water even if oil saturated.

193

Blocking/diking materials are also of two types: sand bags and elastomer mats and berms. The use and limitation of each is described below.

Diking Material	Use	Limitation
Sand Bags	Place in path of flow and butt the ends of the bags tightly to each other to form a barrier.	Getting a good seal between adjacent bags and the ground can be difficult. Use absorbent to catch leakage. Each bag weighs about 70 pounds and thus is difficult for some to move.
Elastomer Mats	Place over storm or sanitary drains to seal them.	May not completely cover some larger drains. May not form a perfect seal on rough surfaces or along curbs.
Elastomer Berms	Place in the path of flow to form a barrier or lay around drain openings to form a barrier.	May not completely encircle some larger drains. May not form a perfect seal on rough surfaces or along curbs.

INCIDENTAL OIL SPILL RESPONSE PROCEDURES

An incidental spill is a manageable spill that poses low risk to safety and health and is not likely to adversely impact the environment. Incidental oil spill response procedures are as follows:

- ✓ Eliminate the source of the spill by up righting drums or other containers, closing valves, or other similar actions.
- ✓ Prevent the oil from leaving the building, spreading to adjacent areas, or entering drains by absorbing flowing oil, diking the area, and/or using drain plugs/barriers.
- ✓ Spread absorbents over the surface of the spill working from the perimeter of the spill to its center. Socks and pillows work best on pooled liquid while pads have an advantage on thin layers of oil.
- ✓ Contaminated absorbents of less than 5 gallons/30 pounds containing diesel fuel, motor oil, bunker oil and non-PCB containing transformer oil can be disposed as normal trash. Absorbents from all gasoline and PCB transformer oil spills and volumes of absorbents greater than 5 gallons/30 pounds must be sent to EHS for disposal. Containerize spill residues (i.e. contaminated socks, pads, Oil Sorb, etc.) and tag for collection by EHS.

EMERGENCY OIL SPILLS

The Incidental Oil Spill procedures must be modified for a spill that is an emergency. An emergency situation exists when:

- ✓ The quantity of spilled oil is 25 gallons or larger, or
- ✓ The spill has entered a sanitary or storm drain, or
- ✓ The spill has entered a ground or surface water, or
- ✓ The spill cannot be contained or stopped, or
- ✓ The spill poses a fire/explosion hazard, or
- ✓ Additional spill equipment is needed and is not immediately available

In the case of an emergency spill, the person discovering it should summon emergency responders by dialing '209' and remain in the vicinity but at a safe distance until released by emergency responders. If it is safe to do so:

- ✓ Take action to stop the spill if it is continuing (i.e. shutting off valves, up righting containers, etc.),
- ✓ Take action to prevent the spill from entering sewers or streams and to minimize the area affected. Such actions might consist of absorbing flowing oil or diking the area with sand bags, elastomer mats, or elastomer berms, etc.

195

Annexure R5/B/7

ANNEXURE-7

VEHICLE FITNESS CHECK LIST

Annexure-7

196

ANNEXURE : B - HEAVY VEHICLE INSPECTION CHECKLIST					
Checklist Serial No. :			Date : 23/3/23		
Name of Transporter :			Vehicle Reg No. UP26FT6161		
Driver Name / DL No : 11996-20170001164 रोहित			Mobile No. No		
Norms	S.N.	Description of Check Point	YES/NO	Comments	
Driver	1	Driver having Valid License	✓	19/11/24	
	2	Driver passed the Alcohol Test (Based on Breath Analyser result)	L		
	3	Driver having and using			
	a	Safety Helmet	L		
	b	Safety Shoes	L		
	c	Reflective Jacket	L		
VEHICLE CONDITI ON/ ROAD WORTHI NESS	4	Valid Documents			
	a	RC Book	L	30/3/17	
	b	Fitness certificate	L	29/3/23	
	c	Insurance	L	20/3/23	
	d	Permit	L	28/3/23	
	e	PUC		N/A	
	5	Lights & horn			
	a	Head Light Working	L		
	b	Rear Light Working	L		
	c	Horn working and Audible	L		
	d	Reverse Horn working and Audible	L		
	6	Brakes			
	a	Brakes in working order	L		
	b	Hand brakes in working order	L		
7	Mirror & wipers				
a	Rear view mirror available	L			
b	Windscreen wipers in working condition	L			
8	No hazardous good kept inside cabin (Stove, kerosene, Chemicals)				
RESULT	Vehicle Acceptable for Entry				
OTHER DEVIATION COMMENTS					
CHECKED BY & SIGNATURE					

ANNEXURE - B - HEAVY VEHICLE INSPECTION CHECKLIST				
List Serial No. :				Date :
Name of Transporter :				Vehicle Reg No. :
Driver Name / DL No. :				Mobile No. :
Sl. No.	Description of Check Point	वेच उपस्थिति लाइसेंस	YES/NO	Remarks
1	Driver having Valid License			
2	Driver passed the Alcohol Test (Based on Breath Analyser result)	क्या ड्राइवर ने एलकोहल टेस्ट पास कर लिया है।		
3	Driver having and using			
a	Safety Helmet	सुरक्षा हेलमेट		
b	Safety Shoes	सुरक्षा जूते		
c	Reflective Jacket	सुर से प्रतिक्रिया योग्य रिफ्लेक्टिव जैकेट		
4	Valid Documents			
a	RC Book	वाहन रजिस्ट्रेशन		
b	Fitness certificate	अनटीएम वॉल्व पात्रता/ निरदोषता प्रमाण पत्र		
c	Insurance	वाहन बीमा		
d	Permit	परमिट		
e	PUC	प्रदूषण नियंत्रण (पीयूसी)		
5	Lights & Horn			
a	Head Light Working	हेड लाइट कार्य योग्य		
b	Rear Light Working	रियर लाइट कार्य योग्य		
c	Horn working and Audible	हॉर्न होना चाहिए		
d	Reverse Horn working and Audible	रिवर्स हॉर्न होना चाहिए		
6	Brakes			
a	Brakes in working order	कार्य योग्य ब्रेक		
b	Hand brakes in working order	कार्य योग्य hand ब्रेक		
7	Mirror & wipers			
a	Rear view mirror available	राइट और लेफ्ट मिरर की उपलब्धता		
b	Windscreen wipers in working condition	विंडस्क्रीन वुइपर ठीक होना चाहिए		
8	No hazardous good kept inside cabin (Stove, kerosene, Chemicals)			
9	Vehicle Acceptable for Entry			
OBSERVATIONS				
REMARKS				
SIGNED BY & SIGNATURE				

198
Form 59

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of Uttar PradeshDate : 28/01/2023
Time : 10:50:11 AM
Validity upto : 27/07/2023Certificate SL. No. : UP07002020000316
Registration No. : UP64H0944
Date of Registration : 28/Feb/2007
Month & Year of Manufacturing : February-2007
Valid Mobile Number : *****7708
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : UP0700202
GSTIN :
Fees : Rs.105.00
(GST to be paid extra as applicable)
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.pairivahan.gov.in>Authorised Signature with stamp of PUC operator
60mm x 20 mm

वर्तमान प्रदूषण नियंत्रण केंद्र
हीरा फिल्ट्रेशन स्टेशन
कपारी मोड़, शाकरगढ़-प्रयागराज

199

Annexure R5/B/8

ANNEXURE-8

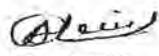
OCCUPATIONAL HEALTH CHECK-UP REPORT

Annexure-8 200

Patient Name	: Mr. MUKESH KUMAR SINGH	Patient ID	: DL22099000502
Age/Sex	: 35 Y 0 M 9 D / Male	Serial No	: 575
Referred by Dr.	: SELF	Register On	: 15-November-2022
Sample From	: ULTRATECH BARA.	Printed On	: 15-November-2022
Lab ID	: 307 VEERA-70307		

Investigation	Observed Value	Unit	Biological Ref Range
HEMATOLOGY			
COMPLETE BLOOD COUNT			
HAEMOGLOBIN (HB)	15.50	gm/dl	12.00 - 16.00
TOTAL LEUCOCYTE COUNT(TLC)	6400	/cumm	4,000.00 - 11,000.00
DLC (DIFFERENTIAL LEUCOCYTE COUNT)			
NEUTROPHILS	54	%	40.00 - 80.00
LYMPHOCYTES	39	%	25.00 - 40.00
MONOCYTES	04	%	1.00 - 5.00
EOSINOPHILS	03	%	1.00 - 6.00
BASOPHILS	00	%	0.00 - 1.00
ESR	06	mm/hr	0.00 - 20.00
OTHER PARAMETERS			
ERYTHEOCYTES(RBC)	5.68	mil/cu.mm	4.00 - 6.10
HCT(PCV)	46.7	%	35.00 - 55.00
MCV	95.0	femtoliter	76.00 - 100.00
MCH	30.5	picogram(s)	27.00 - 32.00
MCHC	34.0	g/dl	30.00 - 35.00
PLATELETS	2.76	Lakh/cmm	1.50 - 4.50
Specimen :	EDTA BLOOD		

Comment : A complete blood count (CBC) is used to evaluate overall health and detect wide range of disorders, including anemia, infection and leukemia. There have been some reports of WBC and platelet counts being lower in venous blood than in capillary blood samples, although still within these reference ranges.


Abid Deshmukh
M. Sc. (Microbiologist)


Dr O.P. Midha
M.B.B.S MD
CONSULTANT PATHOLOGIST



201

Patient Name	: Mr. MUKESH KUMAR SINGH	Patient ID	: DL22099000502
Age/Sex	: 35 Y 0 M 9 D / Male	Serial No	: 575
Referred by Dr.	: SELF	Register On	: 15-November-2022
Sample From	: ULTRATECH BARA.	Printed On	: 15-November-2022
Lab ID	: 307 VEERA-70307		

Investigation	Observed Value	Unit	Biological Ref Range
---------------	----------------	------	----------------------

BIOCHEMISTRY

BLOOD SUGAR RANDOM	91.0	mg/dl	70.00 - 150.00
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Specimen : BLOOD

Comment : <u>Interpretation</u> (In accordance with the American diabetes association guidelines) : 1). A fasting plasma glucose level below 110 mg/dl is considered normal. 2). A fasting plasma glucose level between 100-126 mg/dl is considered glucose intolerant or pre diabetic. 3). A fasting and post- prandial blood sugar test. 4). A fasting plasma glucose level of above 126 mg/dl is highly suggestive of a diabetic state.A repeat fastig test is strongly recommended for all such patients . A fasting plasma glucose level in excess of 128 mg/dl on both the occasions is confirmatory of a diabetic state.


Abid Deshmukh
M. Sc. (Microbiologist)


Dr O.P. Midha
M.B.B.S MD
CONSULTANT PATHOLOGIST

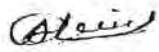


202

Patient Name	: Mr. MUKESH KUMAR SINGH	Patient ID	: DL22099000502
Age/Sex	: 35 Y 0 M 9 D / Male	Serial No	: 575
Referred by Dr.	: SELF	Register On	: 15-November-2022
Sample From	: ULTRATECH BARA.	Printed On	: 15-November-2022
Lab ID	: 307 VEERA-70307		

Investigation	Observed Value	Unit	Biological Ref Range
<u>URINE EXAMINATION TEST</u>			
<u>PHYSICAL EXAMINATION</u>			
Quantity	30		
Colour	Pale Yellow		Pale Yellow
Transparency	Clear		Clear
Specific Gravity	1.025		1.005-1.030
<u>URINE CHEMICAL EXAMINATION</u>			
pH	6.0		4.7-7.5
Urine Glucose	Negative		Negative
Urine Protein	Negative		Negative
Urobilinogen	Negative		Normal
Blood pigment	Negative		Negative
Nitrate	Negative		Negative
<u>URINE MICROSCOPIC EXAMINATION</u>			
Pus Cells.	3-4	/hpf	3-5
Epithelial Cells	2-3	/hpf	4-6
R.B.C.	NIL		Not Seen
Bacteria	Not Seen		Not Seen
Casts	Not Seen		Not Seen
Crystal	Not Seen		Not Seen

** END OF REPORT **


Abid Deshmukh
M. Sc. (Microbiologist)


Dr O.P. Midha
M.B.B.S MD
CONSULTANT PATHOLOGIST



203

Annexure R5/B/9

ANNEXURE-9

CSR DETAILS

1307

Year	Activity	Impact of Society (No.)	Remarks
2019-20	Eye Checkup Camp Organised at Vill-Jorwat	400	Many families are underprivileged. They were not capable to consult doctor for eye check up. Due to camp 400 people were benefited.
	Health and no single use plastic awareness program done at Prathmik Pathshala Kapari.	600	600 students benefited.
	Blanket distribution at nearby villages	700	In winter season many villagers were not having sufficient clothing, blanket is the warming cloths which prevents cold.
	250 Packets Dry Ration(10 KG Atta,05 Kg Potato, 03 KG Rice, 01 KG Pulse, 10 Pkg Biscuit, 02 Soap,250 ML Mustard Oil)	250	In Covid 19 pandemic many people were suffering with Covid and there was scarcity of the food materils. UltraTech, Bara Unit came forward to help needy people and patients.
	500 Packets Dry Ration(5 KG Atta, 02 KG Rice, 01 KG Pulse, 01 Pkt Salt)	500	
	Nose Mask to near by 02-03 villages during covid-19 wit	500	
2020-21	120 Packets Dry Ration(10 KG Atta,05 Kg Potato, 03 KG Rice, 01 KG Pulse, 10 Pkg Biscuit, 02 Soap,250 ML Mustard Oil)	120	In Covid 19 pandemic many people were suffering with Covid and there was scarcity of the food materils. UltraTech, Bara Unit came forward to help needy people and patients.
	250 Packets Dry Ration(5 KG Atta, 02 KG Rice, 01 KG Pulse, 01 Pkt Salt)	250	
	Nose Mask	500	
	Establish Women Help Desk at Shankargarh	Entire Area covering 8-10 villages	This has been established for upliftment women in nearby villages.
	Blanket distribution	300	
2021-22	Water Cooler installed in CHC Shankargarh Water cooler installed at Tehsil Bara	1000	Water Cooler is catering around 1000 people.
	School Bag Distribution in near by schools	500	
	Blanket Distribution	500	
	Fire safety training room constructed at fire station pray	300	Fire training room at Prayagraj is an important initaive by UTCL.
2022-23	Blanket distribution	500	
	Hand Pump installed at Berui Village	500	Based on the survey of drinking water scarcity in nearby villages, company installed Handpump at Berui village.
	Hand Pump installed at Kapari Village	1000	Based on the survey of drinking water scarcity in nearby villages, company installed Handpump at Kapari village.
	Hand Pump installed at Lahagara Village	1000	Based on the survey of drinking water scarcity in nearby villages, company installed Handpump at Lohagara village.
	Hand Pump installed Gadha Katara Village	500	Based on the survey of drinking water scarcity in nearby villages, company installed Handpump at Gadha Katara village.

CSR Budget | Bara Cement Works | FY - 2023 - 24

Sector	Project Activities	Project Planning	Budget (in lacks)
	1		
1. Education and Capability Enhancement	Education Material (Study materials, Uniform, Books etc)	Provide education materials to students	1.00
1. Education and Capability Enhancement	Buildings and Civil structures(renovation and maintainance)	Renovation of Government primary / middle schools	6.00
	Grand Total		7.00
	2		
2. Health Care	Eye camps	Eye check up camp and cataract Surgery camps in phased manner	2.00
2. Health Care	Buildings and Civil structures(renovation and maintainance of PHC/ CHC)	Support to Primary Health Centres & Community Health Centres	9.00
2. Health Care	Cotribution to Swach Bharat Kosh	Construction of a community toilet	6.00
2. Health Care	Drinking water new sources (Handpump/RO/Water Tank/well)	Regular water supply through tankers	5.00
2. Health Care	Drinking water existing sources (operation/maintainance)	Repairing of handpumps/ borewell - 10 nos.	4.00
	Grand Total		26.00
	3		
3. Sustainable Livelihood	Agriculture & Horticulture training programme/ Farmers group	Training to farmers on advanced agricultural skills for building FPOs in collaboration with Krishi Vikas Kendra	0.50
3. Sustainable Livelihood	Treatment and vaccination	Veterinary camp for enhancing farmers' income	1.00
3. Sustainable Livelihood	Support to SHGs for entrepreneurial activities	Facilitate Aachar/ Sauce/ Papd/ Badi making through SHG members	0.75
3. Sustainable Livelihood	Water conservation and harvesting(smallstructures/ bigger structures)	Construction of a water shed management in a nearby village and Rainwater harvesting/ Check-dam project/ Construction/ deepening of pond	5.00
3. Sustainable Livelihood	Plantation / Green Belt Development / Roadside Plantation		8.00
	Grand Total		15.25
	4		
4. Infrastructure Development	Repair Roads/Culverts/Bridges/Bus Stands	Repair of road and other civil structure in nearby villages	5.00
4. Infrastructure Development	Street Lights (conventional)	Solar street light installation at required points	5.00
	Grand Total		10.00
	5		
5. Social Empowerment	Support to old age/ Widow/ physically challenged person / poor	Support to old age home/ child care home	1.00
5. Social Empowerment	Community awareness program	Session on Water conservation with school students and Session on pollution- health (environment) awareness with school students	0.50
5. Social Empowerment	Support with basic necessities (Blankets..)	Distribution of Woollen Blankets	5.00
5. Social Empowerment	Training to promote rural sports, nationally recognised sports, Olympic Sports	Promotion of rural sports like Kabaddi, archery, kho kho, etc	2.50
	Grand Total		9.00
	6		
6. Others (including building up of CSR capacities)	Others (Please specify) -	Others - May include development of a model village	3.00
	Grand Total		3.00
(Grand Total Of 1 to 6)			70.25

CSR Budget | Bara Cement Works | FY - 2024 - 25

Sector	Project Activities	Project Planning	Budget (in lacks)
	1		
1. Education and Capability Enhancement	Scholarship (Merit and Need based assistance)	Provide Scholarship to meritorious students	1.00
1. Education and Capability Enhancement	Buildings, Civil structures & Furnitures (renovation and maintainance)	Renovation of Schools building & provide furnitures for Government middle & primary schools	8.00
	Grand Total		9.00
	2		
2. Health Care	General Health camps & Eye camps	Eye check up camp and cataract Surgery camps in phased manner	4.00
2. Health Care	Buildings and Civil structures(renovation and maintainance of PHC/ CHC)	Support to PHC/ CHC/ Sub-Centre (5 in a year)	10.00
2. Health Care	Drinking water new sources (Handpump/RO/Water Tank/well)	Regular water supply through tankers	6.00
2. Health Care	Drinking water existing sources (operation/maintainance)	Repairing of handpumps/ borewell - 10 nos.	2.00
	Grand Total		22.00
	3		
3. Sustainable Livelihood	Agriculture & Horticulture training programme/ Farmers group	Training to farmers on advanced agricultural skills for building FPOs in collaboration with Krishi Vikas Kendra	0.50
3. Sustainable Livelihood	Treatment and vaccination	Veterinary camp for enhancing farmers' income	0.55
3. Sustainable Livelihood	Water conservation and harvesting(smallstructures/ bigger structures)	Construction of a water shed management in a nearby village and Rainwater harvesting/ Check-dam project/ Construction/ deepening of pond	5.00
3. Sustainable Livelihood	Skill development	Train 200 youths on topics of Skill India (covering 50 youths in a batch) and conduct 1 batch every quarter	8.00
	Grand Total		14.05
	4		
4. Infrastructure Development	Repair Roads/Culverts/Bridges/Bus Stands	Repair of road and other civil structure in nearby villages	10.00
4. Infrastructure Development	Street Lights (conventional)	Solar street light installation at required points	3.00
	Grand Total		13.00
	5		
5. Social Empowerment	Support to old age/ Widow/ physically challenged person / poor	Support to old age home/ child care home	1.00
5. Social Empowerment	Community awareness program	Session on Water conservation with school students and Session on pollution- health (environment) awareness with school students	0.50
5. Social Empowerment	Support with basic necessities (Blankets..)	Distribution of Woollen Blankets	4.00
5. Social Empowerment	Training to promote rural sports, nationally recognised sports, Olympic Sports	Promotion of rural sports like Kabaddi, archery, kho kho, etc	3.00
	Grand Total		8.50
	6		
6. Protection of Heritage / Art / Culture	Support to Promotion of Traditional cultural program for protection of heritage / Art / Culture	Promotion of cultural heritage/ tourism in the District	3.00
	Grand Total		3.00
	7		
7. Others (Including building up of CSR capacities)	Others (Please specify) - Hiring of CSR vehicle	Others - Unplanned works - government institutional support	3.00
	Grand Total		3.00
(Grand Total Of 1 to 7)			72.55

207 Annexure R5/C (Colly)

2023

CTO COMPLIANCE REPORT



Ref. No.- UTCL/BARA/U PPCB/01/2023
June 9th , 2023

To,
The Regional Officer,
Uttar Pradesh Pollution Control Board,
Prayagraj (Uttar Pradesh).

Sub: CTO Compliance report of M/s Ultra Tech Cement Limited Unit: Bara Cement Works.

Dear Sir,

We are submitting the CTO compliance report for ref letter no.-
168342/U PPCB/Allahabad(U PPCBRO)/CTO/both/PRAYAGRAJ/2022 Date: 12/01/2023 of the
period April-June 2023

CCA is hereby granted to **ULTRATECH CEMENT LIMITED** located at Ultratech Cement Limited, Unit Bara Cement Works,P.O. Lohgara, Tehsil Bara, District Allahabad 212107 (Uttar Pradesh),ALLAHABAD,212107. Subject to the provisions of the Water Act, Air Act and the orders that may be made further and subject to following terms and conditions:-

1. This CCA ULTRATECH CEMENT LIMITED granted for the period from 01/01/2023 to 31/12/2027 and valid for manufacturing of following products.		Agreed & Complied aligned with aforesaid condition, Plant capacity is 4 MTPA ,production in FY22-23 is 2112937.11 which 50% of plant capacity.	
S No	Product	Quantity	Unit
1	Cement	4.0	Million Tonnes/Year
2. Conditions under Water (Prevention and Control of Pollution) Act -1974 as amended :-		Agreed & Complied aligned with aforesaid condition ,	
(i) The daily quantity of effluent discharge (KLD) :-			
Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	9.0 KLD	Septic Tank	Soak Pit
(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as per design with reference to influent quantity and quality. In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by		No Effluent is generated as Cement grinding is Dry Process & Zero Liquid discharge industry .Water is being used in cooling process which is recycled through Cooling tank in close loop system .	



UltraTech Cement Limited
(Unit : Bara Cement Works)

A/p : Lohgara, Tehsil : Bara, Distt. : Prayagraj (U.P.) 212107

Website : www.ultratechcement.com

Registered Office : 'B'Wing, Ahura Centre, 2nd Floor, Mahakali Caves Road, Andheri (East), Mumbai - 400093

T. : + 91 22 66917800 | CIN : L26940MH2000PLC128420

<p>fax/phone/email with a report in this regard to be dispatched immediately.</p>																															
<p>(ii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :- Industrial Effluent Quality Standard</p> <table border="1" data-bbox="438 728 861 761"> <thead> <tr> <th>S.No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> </table>	S.No.	Parameter	Standard	<p>Not applicable as no effluent is generated from our plant as Cement Grinding is dry process.</p>																											
S.No.	Parameter	Standard																													
<p>(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately</p>	<p>Soak Pits/Septic tanks are being used for domestic Effluent. Not applicable.</p>																														
<p>(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.</p> <table border="1" data-bbox="438 1176 861 1209"> <thead> <tr> <th>S.No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> </table>	S.No.	Parameter	Standard	<p>NA</p>																											
S.No.	Parameter	Standard																													
<p>3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :- i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.</p> <p style="text-align: center;">Air Pollution Source Details</p> <table border="1" data-bbox="335 1545 790 1713"> <thead> <tr> <th>S No.</th> <th>Air Pollution Source</th> <th>Type of fuel</th> <th>Stack no</th> <th>Control Device</th> <th>Height of Stack</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ball Mill</td> <td></td> <td>01</td> <td>Particulate Matter</td> <td>55 meter high stack from GL and bag house filter.</td> </tr> <tr> <td>2</td> <td>Ball Mill</td> <td></td> <td>02</td> <td>Particulate Matter</td> <td>46 meter high stack from GL and bag house filter.</td> </tr> </tbody> </table> <p style="text-align: center;">Emission Quality Standards</p> <table border="1" data-bbox="335 1769 790 1848"> <thead> <tr> <th>S No.</th> <th>Stack no</th> <th>Parameters</th> <th>Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>01</td> <td>Particulate Matter</td> <td>As per E(P) Act 1986</td> </tr> <tr> <td>2</td> <td>02</td> <td>Particulate Matter</td> <td>As per E(P) Act 1986</td> </tr> </tbody> </table> <p>In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by</p>	S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack	1	Ball Mill		01	Particulate Matter	55 meter high stack from GL and bag house filter.	2	Ball Mill		02	Particulate Matter	46 meter high stack from GL and bag house filter.	S No.	Stack no	Parameters	Standards	1	01	Particulate Matter	As per E(P) Act 1986	2	02	Particulate Matter	As per E(P) Act 1986	<p>Complied in line with aforesaid condition , No fuel is being used and 32 nos of bag filter 4 Nos of Bag house were installed for controlling and minimising the dust emission .list bag filters are attached annexure-4. Two stacks are installed as per E(P) Act 1986 which are connected through bag house and Emission data is being Monitored through CEMS(continuously) and manually by Isokinetic process on regular basis. Monitored data is attached in annexure-1</p>
S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack																										
1	Ball Mill		01	Particulate Matter	55 meter high stack from GL and bag house filter.																										
2	Ball Mill		02	Particulate Matter	46 meter high stack from GL and bag house filter.																										
S No.	Stack no	Parameters	Standards																												
1	01	Particulate Matter	As per E(P) Act 1986																												
2	02	Particulate Matter	As per E(P) Act 1986																												

fax/phone/email with a report in this regard to be dispatched immediately																											
(ii) The unit will not use any type of restricted fuel.	Agreed																										
<p>iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :- Day time : from 6.00 a.m. To 10.00 p.m., Night time: from 10.00 p.m. To 6.00 a.m.</p>	Complied report is attached annexure-1																										
<table border="1"> <thead> <tr> <th rowspan="2">Standards for Noise level in db(A) Leq</th> <th colspan="2">Industrial Area</th> <th colspan="2">Commercial Area</th> <th colspan="2">Residential Area</th> <th colspan="2">Silence Zone</th> </tr> <tr> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> </tr> </thead> <tbody> <tr> <td></td> <td>75</td> <td>70</td> <td>65</td> <td>55</td> <td>55</td> <td>45</td> <td>50</td> <td>40</td> </tr> </tbody> </table>	Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone		Day Time	Night Time		75	70	65	55	55	45	50	40							
Standards for Noise level in db(A) Leq		Industrial Area		Commercial Area		Residential Area		Silence Zone																			
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time																			
	75	70	65	55	55	45	50	40																			
<p>4. Essential documents to be submitted by the Industry/Unit as Applicable :- (i) Environment Statement in Form-V of Environment (Protection) Rules, 1986. (ii) Quarterly compliance report of the CCA, photograph of ETP/apcs/Waste Storage Area.</p>	Complying Submitted report on time to UPPCB regional office Jhunshi, Prayagraj and head office Lucknow.																										
5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA	Agreed																										
6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.	Agreed Complying all specific & general conditions. of CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 .																										
7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:- http://www.upecp.in/trainingsession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of noncompliance of this direction, your consent will be revoked by the Board	Agreed & Complying Miyawaki System is implementing in 1500 sq. Meter area in our plant in FY23-24																										

211



Plantation at Bara



Plantation and Green area

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked

Permission Granted By
UPGWD.
1 PIEZOMETER with DLWR &
5 Nos. of Borewell are installed
in the plant.



Piezometer with Digital water level Recorder



Water flow meter

General Conditions: -

Condition	Compliance status
1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.	Complying by NABL and MoEF recognized lab emission monitoring report is attached in annexure-1
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit	Agreed Without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit will be not done
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide	No Industrial waste water is generated . for domestic waste water septic tank is being

discharge measurement equipment at final disposal point	used. Drainage is made for storm water discharge.
 <p style="text-align: center;">Dry drainage System</p>	 <p style="text-align: center;">After rain</p>
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant	Complied All CCA condition were fulfilled and complying by our unit prior information is being provided to concern authority on time basis (UPPCB)
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. Must be leak-proof	Complied For maintaining proper house keeping Men power , Sweeping machine is being deployed in every shift round o'clock
 <p style="text-align: center;">Sweeping Machine</p>	 <p style="text-align: center;">Sweeping Machine</p>
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.	Soak pit for domestic effluent is being used For smooth sampling/monitoring of efficiency access & approach is available at stacks
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials	Agreed

	All records were maintained and compliance submitted to UPCB (Regional & Head office on time basis)
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.	Online monitoring system is available which is connected to UPPCB & CPCB .prior information is providing to concern authority
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.	Compiled all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. By the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.	Agreed No agriculture and human habitation at near by site of plant . All protective measurers are taken to control Environment pollution Like (APS system bag filter baghouse water sprinkling etc) covering of all transfer points .



Closed Conveyor Belt



Covered Cement & packing Plant

214

	
Closed Clinker Silo	Closed Transfer point With Bag filter
<p>11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. Or any change in effluent discharge point or emission point</p>	<p>Agreed Prior consent will be taken before expiry of the licence . Any deviation/change will be communicated to Authority well in advance manner after getting permission any alteration will be done .</p>
<p>12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.</p>	<p>Agreed</p>

Specific Conditions:-

Conditions	Compliance status
<p>1. This consent is valid for production of Cement-4.0 (2x2) Million Ton/Year (Cement Grinding Unit) using Clinker, Fly Ash, Gypsum, Slag as raw material.</p>	<p>Agreed Aligned with afore condition For cement grinding Clinker, Fly Ash, Gypsum, Slag as raw material is being used, any change apart from that will be notify to concern authority .</p>
<p>2. Industry shall comply with the conditions of Environmental Clearance issued by moef& CC vide letter J11011/135/2012-IA II(I) dated 28-11-2014.</p>	<p>Agreed Complying with the conditions of Environmental Clearance issued by moef& CC vide letter J11011/135/2012-IA II(I) dated 28-11-2014. Submitting reports to moef & CC on half yearly basis.</p>

215

3. Industry shall comply with the conditions of CTE issued by UPPCB vide letter no. F 59069/C-9/NOC244/2015 dated 16-04-2015.	Agreed CTE issued by UPPCB vide letter no. F 59069/C-9/NOC244/2015 dated 16-04-2015 complied.
4. Industry shall comply with the Ambient air quality standard 2009.	Agreed Ambient air quality standard 2009. Is being complied report is attached in annexure -1
5. The industry shall operate and maintain installed APCS in such a manner to achieve the emission standards as prescribed under Environment (Protection) Rules, 1986.	Complied 32 no. Bag filters 4 Nos of baghouse are installed .all the transfer point and conveyor belt is covered to avoid any emission . Regular maintenance of bag filters is being Done.
6. Industry shall operate and maintain water sprinkler to suppress dust inside the premises. Industry shall maintain proper housekeeping and proper dust control arrangement at loading and unloading areas.	Sweeping Machine Water tanker and Sprinkling system is being used for controlling the dust emission .
7. Industry has established Ambient Air Quality Monitoring Stations at 02 locations. Industry shall establish Ambient Air Quality Monitoring Stations at 01 more location at 120 degree apart from each other with connectivity to CPCB server within 06 months.	Continuous Ambient Air Quality Monitoring Stations at 02 locations installed. at 01 more location at 120 degree apart from each other with connectivity to CPCB server is started .
8. Industry shall install online continuous emission monitoring system and ensure its connectivity to CPCB server. Industry shall also calibrate installed OCEMS facility from recognized agency on six monthly basis	Installed online continuous emission monitoring system connected to CPCB server. Calibration of installed OCEMS facility is being done recognized agency on six monthly basis.
9. Fly Ash/Solid waste shall be disposed in such manner, so that no water, air and soil pollution takes place. Industry shall comply with provisions of Fly Ash notification no. S.O. 254(E) dated 25-01-2016 and submit the compliance report quarterly.	FLY ASH is being consumed for cement manufacturing .7 lacs MT fly ash utilised in this FY22-23 .We do not produce any flyash we consumed flyash from Prayagraj Power generation limited.
10. Industry and shall ensure the compliance of provisions of Noise Pollution (Regulation and Control) Rules 2000.	COMPLIED Noise pollution as per norms is being complied report is attached in annexure-1
11. Industry shall submit the Stack/Ambient Air monitoring report of NABL accredited laboratory with 01 Months and thereafter on quarterly basis to the Board.	COMPLIED Report is submitted

12. Industry shall comply with the provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.	COMPLIED Provisions of Hazardous and Other waste (Management & Trans boundary Movement) Rules 2016.- is being complied authorised vendor Bharat Oil is procuring waste oil and grease in category of 5.1 and 5.2
13. Industry shall install/maintain Electro Magnetic Flow meters at Water withdrawal source and logbook of its reading shall be maintained properly	COMPLIED Flow meters at Water withdrawal source and logbook of its reading shall maintained properly 1 piezometer with DWLD and 5 flowmeters with telemetry installed in the 5 borewell.log book is maintained.
14. Industry shall treat domestic effluent through Septic tank/soak pit.	COMPLIED For domestic effluent Soak Pit is being used
15. Industry shall not discharge treated sewage water outside the industry premises.	Not applicable to us as Cement grinding is a dry process.
16. Industry shall obtain necessary permission from UPGWA for withdrawal of ground water and shall install rain water harvesting system as per design of Ground Water Authority.	Permission granted by UPGWD Installed rain water harvesting system as per design of Ground Water Authority.
17. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com.	Total 15775 saplings were planted inside plant premises which covered 2 hectare area of the plant, Miyawaki system for plantation in 1500 square meter(45 meter length *36 meter width) is adopted by plant.
18. Industry shall abide by directions given by Hon'ble Courts, moef&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.	Agreed Abided by directions given by Hon'ble Courts, moef&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time
19. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.	Complied and submitted Environmental Statement vide our letter no UTCL/BARA/UPPCB/005/2022 Dated 23/09/2022.
20. Consent fees if revised, shall be payable by industry from the date of its applicability.	Agreed Consent fees if revised, shall be payable by Ultratech Bara Cement Works
21. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional	Agreed with aforesaid condition

217

conditions mentioned in the closure revocation order.	
22. Industry shall comply with the relevant provisions of Environmental Laws.	Complying

Hope, the above are in order and serves the purpose.

Thanking you,

Yours faithfully,

For **Ultra Tech Cement Ltd.**

Unit: Bara Cement Works

Amitabh Kumar
(AVP& Grinding Unit Head)

Gopi Kishan Tiwari
(Environment Officer)

CC:

1. The Chairman, Uttar Pradesh Pollution Control Board, Building No.TC 12 V, Vibuti Khand, Gomti Nagar, Lucknow – Uttar Pradesh-226010.
2. The Chairman, Central Pollution Control Board, Privesh Bhavan, CBD- cum-office Complex, East Arjun Nagar, New Delhi-110032.
3. Chief Environmental Officer, UPPCB, 12V, Vibhuti Khand, Gomati Nagar, Lucknow.

Annexure-1



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

219

Sample Number	JME/BCW/A/01	Report No	JME/A/230404015
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
Sample Description	AMBIENT AIR QUALITY MONITORING	Party Reference No	Nil
		Reporting Date	11/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Factory Main gate (Near Weigh Bridge)
Latitude	25°12'01.22" N
Longitude	81°38'44.35" E
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/44, JME/FPS/01/38
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	01/04/2023 To 02/04/2023
Time of Monitoring	09:18 to 09:10 Hrs.
Actual duration of Monitoring. (minutes)	1425.0
Ambient Temperature (°C)	Max 29°C, Min 17°C
Surrounding activity	Truck Movement
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	27.24	µg/m ³	60
2	PM10	IS.5182, (P-23): 2017	71.46	µg/m ³	100
3	Nitrogen Dioxide	IS 5182, (P-6) 2018	23.74	µg/m ³	80
4	Sulphur Dioxide	IS 5182, (P-2) 2017	11.32	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.65	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards Schedule-VII [Rule 3 (3B)] [Part-II sec -3(i)] 16 11 2009

End of Report

Aparna Kumari
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Raj Kumar Yadav
Authorized Signatory

Reg. Office & Lab.
424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenwronet.org

Corporate Office
Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

NOTE:
1. This test report has been prepared based on test results obtained from the related equipment used.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test result or any remarks requested the test results shall be provided to our knowledge within 7 days of the receipt of test report.
4. This report is only valid in case of disputes limited to the analytical aspect by the laboratory.
5. This report is not to be used as a reference for any other purpose specified hereafter.
6. Acknowledgment of the product tested by the laboratory is a must for issuing the report.
7. Report shall not be reproduced or used in full or our approval of the laboratory.
8. All disputes are subject to the exclusive jurisdiction of the court in Gurgaon.



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 220

Sample Number: JME/BCW/A/02
 Name & Address of Unit: M/s. UltraTech Cement Limited
 Bara Cement Works (Grinding Unit)
 at Tehsil- Bara, District- Prayagraj,
 Uttar Pradesh

Report No.: JME/A/230604016
 Format No: 7.5 F-02
 Party Reference No: Nil

Sample Description: AMBIENT AIR QUALITY MONITORING

Reporting Date: 11/04/2023
 Receipt Date: 06/04/2023

General Information

Client Representative (Name & Designation): Mr. Gopikisan Tiwari (Manager- Environment)

Sample collected by: JMEPL Team

Sampling Location: Near Gypsum Yard

Latitude: 25°11'29.78" N

Longitude: 81°38'47.17" E

Instrument used: RDS & FPS

Instrument code: JME/RDS/01/45, JME/FPS/01/39

Instrument calibration status: Calibrated

Meteorological condition during monitoring: Clear Sky

Date of Monitoring: 01/04/2023 To 02/04/2023

Time of Monitoring: 10:05 to 10:00 Hrs.

Actual duration of Monitoring, (minutes): 1430.0

Ambient Temperature (°C): Max 29°C, Min 17°C

Surrounding activity: Trucks movement & Gypsum Yard Loading-Unloading

Control measure if Any: --

Sampling & Analysis Protocol: IS-5182

Parameter Required: As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS:5182 (P-24) 2019	32.46	µg/m ³	60
2	PM10	IS:5182, (P-23) 2017	79.59	µg/m ³	100
3	Nitrogen Dioxide	IS 5182, (P-6) 2018	20.32	µg/m ³	80
4	Sulphur Dioxide	IS 5182, (P-2) 2017	9.88	µg/m ³	80
5	Carbon Mono oxide	IS 5182, (P-10) 2019	0.58	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards Schedule-VII [Rule 3 (3B)] [Part-II sec -3(ii)] 16 11 2009

End of Report

Kumari Aparna
Kumari Aparna
 Tested by

Sita Ram Yadav
Sita Ram Yadav
 Checked by

Rajkumar Yadav
Rajkumar Yadav
 Authorized Signatory

Note:

- The report is prepared only for the use of the client and is not to be used for any other purpose.
- The report is for your information only and not to be used for any other purpose.
- Any discrepancy in the test report or any other data regarding the test results shall be brought to the knowledge of the client immediately.
- Total liability of any error or omission of data is limited to the extent stated by the Laboratory.
- The sample will be destroyed after 15 days unless otherwise specified in writing.
- Employment of the product tested by the Laboratory is neither implied nor applied.
- Report shall not be reproduced, stored, or used for any other purpose without the consent of the Laboratory.
- All disputes are subject to the jurisdiction of the court of India.

Reg. Office & Lab.
 424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office
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 Golf Course Ext. Road, Sector-61,
 Gurugram-122011 (Haryana)



J.M. ENVIROLAB PVT. LTD.

CRM No. 174229H2019PT086170

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

221

Sample Number	JME/BCW/A/03	Report No	JME/A/230604017
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
		Party Reference No	Nil
		Reporting Date	11/04/2023
Sample Description	AMBIENT AIR QUALITY MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Near Packing Plant
Latitude	25°11'45.10" N
Longitude	81°38'45.20" E
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/44, JME/FPS/01/38
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	02/04/2023 To 03/04/2023
Time of Monitoring	11:02 to 11:04 Hrs.
Actual duration of Monitoring. (minutes)	1424.5
Ambient Temperature (°C)	Max 35°C, Min 18°C
Surrounding activity	Truck Loading & Packing process
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	34.18	µg/m ³	60
2	PM10	IS 5182 (P-23) 2017	88.67	µg/m ³	100
3	Nitrogen Dioxide	IS 5182 (P-6) 2018	23.64	µg/m ³	80
4	Sulphur Dioxide	IS 5182 (P-2) 2017	9.72	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.60	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards, Schedule-VII [Rule 3 (3B)] [Part-II sec -3(i)] 16 11 2009

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Reg. Office & Lab.
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Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.net

Corporate Office
Emaar Digital Greens, Tower-B, Unit No. 1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

1. The test report is a confidential document and should be kept by the tested party in a secure manner.
2. This report is for your information only and not to be used for any legal purpose.
3. Any alteration in the test report or any remarks regarding the test results shall be brought to our knowledge in the form of a request of the client.
4. Our liability is limited to the extent of the data provided to the client and is not to be held responsible for the accuracy of the data.
5. The sample will be destroyed after analysis unless a written request is made for its retention.
6. Employment of the product tested by the sampling agency is not intended for legal use.
7. Report shall not be reproduced except in full without approval of the laboratory.
8. All disputes shall be referred to the jurisdiction of the court in Gurugram.



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

222

Sample Number	JME/BCW/A/04	Report No	JME/A/230604018
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
		Party Reference No	Nil
		Reporting Date	11/04/2023
Sample Description	AMBIENT AIR QUALITY MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)

Mr. Gopikisan Tiwari (Manager- Environment)

Sample collected by

JMEPL Team

Sampling Location

Near Cement Plant

Latitude

25°11'40.75" N

Longitude

81°38'46.52" E

Instrument used

RDS & FPS

Instrument code

JME/RDS/01/45, JME/FPS/01/39

Instrument calibration status

Calibrated

Meteorological condition during monitoring

Clear Sky

Date of Monitoring

02/04/2023 To 03/04/2023

Time of Monitoring

11:34 to 11:30 Hrs.

Actual duration of Monitoring, (minutes)

1410.1

Ambient Temperature (°C)

Max 34°C, Min 18°C

Surrounding activity

Cement Mill Running and Nr. by Transportation Road

Control measure if Any

--

Sampling & Analysis Protocol

IS-5182

Parameter Required

As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	33.46	µg/m ³	60
2	PM10	IS 5182, (P-23) 2017	69.19	µg/m ³	100
3	Nitrogen Dioxide	IS 5182, (P-6) 2018	19.62	µg/m ³	80
4	Sulphur Dioxide	IS 5182 (P-2) 2017	9.18	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.57	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards Schedule-VII [Rule 3 (3B)] [Part-II sec -3(i)] 16.11.2009

End of Report

Kumari Aparna
Tested by

Sita Ram Yadav
Checked by

Rajkumar Yadav
Authorized Signatory

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
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Corporate Office

Embar Digital Greens, Tower-8, Unit No.1517,

Golf Course Ext. Road, Sector-61,

Gurugram-122011 (Haryana)

1. This laboratory has been approved by the Government of India for the testing of water samples.
2. This report is for your reference only and is not to be used for any legal purpose.
3. Any discrepancy or error in this report or any remarks regarding the test results shall be brought to the knowledge within 7 days of the receipt of this report.
4. The liability for the accuracy of the results is limited to the analysis carried out by the laboratory.
5. The samples will be destroyed after retention time unless otherwise specified separately.
6. Expiry date of the product tested by the laboratory is hereby notified as per the manufacturer's instructions.
7. Report shall not be valid unless it is signed by the authorized signatory of the laboratory.
8. All disputes are subject to the exclusive jurisdiction of the court at Gurugram.



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

223

Sample Number	JME/BCW/A/05	Report No	JME/A/230604019
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
		Party Reference No	Nil
Sample Description	AMBIENT AIR QUALITY MONITORING	Reporting Date	11/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Lohgara Village
Latitude	--
Longitude	--
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/44, JME/FPS/01/38
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	03/04/2023 To 04/04/2023
Time of Monitoring	12:05 to 12:10 Hrs.
Actual duration of Monitoring, (minutes)	1324.5
Ambient Temperature (°C)	Max 35°C, Min 18°C
Surrounding activity	--
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	30.32	µg/m ³	60
2	PM10	IS 5182 (P-23) 2017	63.46	µg/m ³	100
3	Nitrogen Dioxide	IS 5182 (P-6) 2018	17.19	µg/m ³	80
4	Sulphur Dioxide	IS 5182 (P-2) 2017	8.74	µg/m ³	80
5	Carbon Mono oxide	IS 5182 (P-10) 2019	0.58	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards, Schedule-VII, [Rule 3 (3B)] [Part-II sec -3(i)] 16 11 2009

End of Report

Kumari Anama
Kumari Anama
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Gurugram-122011(Haryana)

1. This report is valid only for the purpose for which it is issued.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test results or any anomalies regarding the test results, shall be brought to the knowledge of the laboratory immediately.
4. The laboratory is not responsible for the accuracy of the test results if the sample is not properly preserved or if the sample is not received within the specified time.
5. The samples will be destroyed after retention time unless otherwise specified.
6. Endorsement of the results issued by the laboratory is subject to the payment of the charges.
7. All disputes shall be referred to the jurisdiction of the laboratory.



J.M. ENVIROLAB PVT. LTD.

ISO 9001:2015

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TEST REPORT

224

Sample Number	JME/BCW/A/06	Report No	JME/A/230604020
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-02
		Party Reference No	Nil
		Reporting Date	11/04/2023
Sample Description	AMBIENT AIR QUALITY MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager- Environment)
Sample collected by	JMEPL Team
Sampling Location	Bemara Village
Latitude	--
Longitude	--
Instrument used	RDS & FPS
Instrument code	JME/RDS/01/45, JME/FPS/01/39
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	03/04/2023 To 04/04/2023
Time of Monitoring	13:19 to 12:55 Hrs.
Actual duration of Monitoring, (minutes)	1240.6
Ambient Temperature (°C)	Max 35°C, Min 18°C
Surrounding activity	--
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	NAAQS
1	PM2.5	IS 5182 (P-24) 2019	34.39	µg/m ³	60
2	PM10	IS 5182, (P-23) 2017	63.19	µg/m ³	100
3	Nitrogen Dioxide	IS 5182, (P-6) 2018	19.72	µg/m ³	80
4	Sulphur Dioxide	IS 5182, (P-2) 2017	8.86	µg/m ³	80
5	Carbon Mono oxide	IS 5182, (P-10) 2019	0.56	mg/m ³	4

*NAAQS-National Ambient Air Quality Standards Schedule-VII [Rule 3 (3B)] [Part-II sec 3(i)] 16.11.2009

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Pankumar Yadav
Pankumar Yadav
Authorized Signatory

Reg. Office & Lab,
424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.org

Corporate Office
Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

Note:
1. This test report has been prepared at your request and for the use of parties to the tested samples received.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any dispute arising in the test report or any services requires the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability of any class or kind of dispute is limited to the amount raised by the laboratory.
5. The samples will be destroyed after expiration time unless otherwise specified separately.
6. The responsibility of the product tested by the laboratory is reserved for the sender.
7. Report shall not be responsible for any error or omission of approval of the laboratory.
8. All disputes are subject to the court jurisdiction of Jaipur (Raj) only.



J.M. ENVIROLAB PVT. LTD.

CRN No. 174226HR2011DT0306755

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 225

Sample Number	JME/BCW/AN/01	Report No	JME/AN/230406015
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
		Party Ref No	Nil
		Reporting Date	10/04/2023
Sample Description	AMBIENT NOISE LEVEL MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Factory Main Gate (Near Weigh Bridge)
Latitude	25°12'01.22" N
Longitude	81° 38' 44.35" E
Date of Monitoring	01/04/2023 to 02/04/2023
Time of Monitoring	06:00 AM to 06:00 AM
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/13
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Ambient Temperature (°C)	Max 29°C, Min 17°C
Surrounding activity	Truck Movement
Scope of Monitoring	Regulatory Requirement
Control measure if any	--
Sampling & Analysis Protocol	IS-9989
Actual duration of Monitoring, (minutes)	24 Hrs
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1	Lmax	IS-9989 2014	72.2	71.6	dB(A)
2	Lmin	IS-9989 2014	63.5	57.2	dB(A)
3	Leq	IS-9989 2014	67.3	62.8	dB(A)
4	CPCB Limits in dB(A) Leq (Industrial area)	--	74	71	dB(A)
5	CPCB Limits in dB(A) Leq (Commercial area)	--	64	53	dB(A)
6	CPCB Limits in dB(A) Leq (Residential area)	--	54	44	dB(A)
7	CPCB Limits in dB(A) Leq (Silence area)	--	50	41	dB(A)

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

J.M. ENVIROLAB PVT. LTD.
Authorized Signatory
Raj Kumar Yadav
Authorized Signatory

Reg. Office & Lab,
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Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvirolab.org

Corporate Office
Emaar Digital Greens, Tower-B, Unit No 1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

1. This laboratory has been set up in compliance with the provisions of the Indian Standards.
2. Designing for the use of electronic and digital tools for any legal purpose.
3. Any discrepancy in the test report or any comment regarding the test results shall be brought to the attention of the Laboratory within 7 days of the receipt of the report.
4. Total liability of any instrument or equipment is limited to the value of the instrument as per the manufacturer's warranty.
5. The Laboratory will be responsible for the accuracy of the test results only if the instrument is used as intended.
6. Substances of the quality tested by this laboratory is neither inferior nor superior.
7. Report shall contain no comment or opinion without the approval of the Laboratory.
8. All disputes are subject to exclusive jurisdiction of Jaipur court only.



J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

226

Sample Number	JME/BCW/AN/02	Report No	JME/AN/230406016
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
		Party Ref No	Nil
		Reporting Date	10/04/2023
Sample Description	AMBIENT NOISE LEVEL MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Near Gypsum Yard
Latitude	25°11'29.78" N
Longitude	81°38'47.17" E
Date of Monitoring	01/04/2023 to 02/04/2023
Time of Monitoring	06:00 AM to 06:00 AM
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/14
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Cloudy Sky
Ambient Temperature (°C)	Max 29°C, Min 17°C
Surrounding activity	Trucks movement & Gypsum Yard Loading-Unloading
Scope of Monitoring	Regulatory Requirement
Control measure if any	---
Sampling & Analysis Protocol	IS-9989
Actual duration of Monitoring (minutes)	24 Hrs
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1	Lmax	IS-9989 2014	68.8	62.7	dB(A)
2	Lmin	IS-9989 2014	61.4	45.8	dB(A)
3	Leq	IS-9989 2014	66.5	47.3	dB(A)
4	CPCB Limits in dB(A) Leq (Industrial area)	---	74	70	dB(A)
5	CPCB Limits in dB(A) Leq (Commercial area)	---	64	54	dB(A)
6	CPCB Limits in dB(A) Leq (Residential area)	---	54	44	dB(A)
7	CPCB Limits in dB(A) Leq (Silence area)	---	52	41	dB(A)

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Note:
1. This test report has been prepared by J.M. ENVIROLAB PVT. LTD. based on the data provided by the client.
2. The client is responsible for the accuracy of the data provided for the test.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to the knowledge of the client within 7 days of the issue of this report.
4. Long validity or any other special condition is not to be considered unless agreed by the laboratory.
5. The client will be responsible for the maintenance of the equipment used in the laboratory.
6. Calibration of the equipment used by the laboratory is carried out as per the requirement of the client.
7. Responsibility for the accuracy of the test results is not to be accepted by the laboratory.
8. All disputes are subject to the jurisdiction of the court of law at Gurugram.



J.M. ENVIROLAB PVT. LTD.

SRN No. 17A720H001PT0005116

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

227

Sample Number	JME/BCW/AN/03	Report No	JME/AN/230406017
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
		Party Ref No	Nil
		Reporting Date	10/04/2023
Sample Description	AMBIENT NOISE LEVEL MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Near Packing Plant
Latitude	25°11'45.10" N
Longitude	81°38'45.20" E
Date of Monitoring	02/04/2023 to 03/04/2023
Time of Monitoring	06:00 AM to 06:00 AM
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/13
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Ambient Temperature (°C)	Max 32°C, Min 18°C
Surrounding activity	Truck Loading & Packing process
Scope of Monitoring	Regulatory Requirement
Control measure if any	--
Sampling & Analysis Protocol	IS-9989
Actual duration of Monitoring, (minutes)	24 Hrs
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1	Lmax	IS-9989 2014	73.8	62.6	dB(A)
2	Lmin	IS-9989 2014	68.8	50.9	dB(A)
3	Leq	IS-9989 2014	72.2	58.6	dB(A)
4	CPCB Limits in dB(A) Leq (Industrial area)	--	74	70	dB(A)
5	CPCB Limits in dB(A) Leq (Commercial area)	--	66	54	dB(A)
6	CPCB Limits in dB(A) Leq (Residential area)	--	54	45	dB(A)
7	CPCB Limits in dB(A) Leq (Silence area)	--	50	42	dB(A)

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Corporate Office
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Gurugram-122011(Haryana)

1. This report has been prepared based on the test results obtained by the instrument used as mentioned.
2. This report is valid for the purpose only for which it has been issued for any legal purpose.
3. Any discrepancy in the test report or any other data regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Validity of any claim is based on digital evidence limited to the extent stated by the laboratory.
5. The accuracy of the instrument after the retention time cannot be guaranteed beyond the validity.
6. Extension of the validity checked by the laboratory is subject to the test method.
7. Report shall be generated on computer full record approval of the laboratory.
8. All disputes are subject to the jurisdiction of the court of law only.



J.M. ENVIROLAB PVT. LTD.

CRM No. 0742208R2011PTE/095751

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

228

Sample Number	JME/BCW/AN/04	Report No	JME/AN/230406018
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
		Party Ref No	Nil
		Reporting Date	10/04/2023
Sample Description	AMBIENT NOISE LEVEL MONITORING	Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Near Cement Mill
Latitude	25°11'40.75" N
Longitude	81°38'46.52" E
Date of Monitoring	02/04/2023 to 03/04/2023
Time of Monitoring	06:00 AM to 06:00 AM
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/14
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Ambient Temperature (°C)	Max 32°C, Min 18°C
Surrounding activity	Cement Mill Running and Nr.by Transportation Road
Scope of Monitoring	Regulatory Requirement
Control measure if any	--
Sampling & Analysis Protocol	IS-9989
Actual duration of Monitoring. (minutes)	24 Hrs
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1	Lmax	IS-9989 2014	71.8	68.2	dB(A)
2	Lmin	IS-9989 2014	64.2	57.5	dB(A)
3	Leq	IS-9989 2014	67.9	61.2	dB(A)
4	CPCB Limits in dB(A) Leq (Industrial area)	--	74	70	dB(A)
5	CPCB Limits in dB(A) Leq (Commercial area)	--	65	53	dB(A)
6	CPCB Limits in dB(A) Leq (Residential area)	--	54	45	dB(A)
7	CPCB Limits in dB(A) Leq (Silence area)	--	52	40	dB(A)

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

- This report is valid only for the project and test results pertains to the tested sample specified.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any queries regarding the test results shall be raised in your knowledge within 7 days of the issue of this report.
- There may be any change in the scope of the project or the nature of the work as per the client's requirement.
- The report will be delivered after the completion of the project or the time specified separately.
- Endorsement of the report is valid only for the test results as mentioned in the report.
- Report shall not be reproduced in any form without approval of J.M. ENVIROLAB.
- All disputes are subject to exclusive jurisdiction of Delhi court only.

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Gurugram-122011 (Haryana)



J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

229

Sample Number:	JME/BCW/FD/01	Report No	JME/FD/230406001/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.50 F-02
		Party Reference No	Nil
Sample Description	FUGITIVE DUST EMISSION	Reporting Date	10/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Packing Plant
Latitude	25°11'45.10" N
Longitude	81°38'45.20" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	01/04/2023 To 01/04/2023
Time of Monitoring	8:05 to 16:04 Hrs.
Actual duration of Monitoring. (minutes)	479.0
Ambient Temperature (0C)	Max 29°C, Min 17°C
Surrounding activity	Nearby Truck loading and Cement Packing processing
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	1985.0	µg/m ³

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

- This report is prepared as per your request and test results pertain to the tested sample(s) only.
- This report is for your reference only and not to be used for any other purpose.
- Any discrepancy in the test report or any remarks reported thereon, shall be brought to our knowledge within 7 days of the date of the report.
- Testability of any sample in case of dispute is limited to the instrument used by the laboratory.
- The samples will be destroyed after retention time unless otherwise specified specially.
- Disposal of the product tested by the laboratory is neither responsibility nor liability.
- Responsibility for the sample preservation is not without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

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Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)



J.M. ENVIROLAB PVT. LTD.

Group of sister's

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

230

Sample Number:	JME/BCW/FD/02	Report No .	JME/FD/230406002/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.50 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	10/04/2023
		Receipt Date	06/04/2023

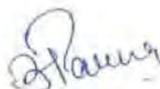
General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Cement Mill
Latitude	25°11'40.75" N
Longitude	81°38'46.52" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	02/04/2023 To 02/04/2023
Time of Monitoring	09:45 to 18:41 Hrs.
Actual duration of Monitoring, (minutes)	476.0
Ambient Temperature (OC)	Max 32°C, Min 18°C
Surrounding activity	Cement Mill Running & Nr. by Plant Transportation Road
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

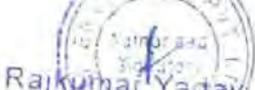
TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	819 0	µg/m ³

End of Report


Kumari Anam
Tested by


Sita Ram Yadav
Checked by


Rajkumar Yadav
Authorized Signatory

Note

1. This report is prepared only for the purpose and test results given by the client subject to the conditions.
2. This report is for your information only and not to be used for any legal purpose.
3. Any discrepancy in this report or any remarks regarding the test results, may be brought to our knowledge within 7 days of the date of the report.
4. Total density of any sample collected for analysis is limited to 100g unless stated by the laboratory.
5. This sample will be destroyed after 15 days unless otherwise stated in the report.
6. Ownership of the product tested by the laboratory is neither claimed nor implied.
7. Report should be made available only after approval of the laboratory.
8. Any queries will be taken care of by the laboratory.

Reg. Office & Lab.

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J.M. ENVIROLAB PVT. LTD.

CON No. 124220192011PCCSR376

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 231

Sample Number:	JME/BCW/FD/03	Report No.	JME/FD/230406003/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.50 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	10/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Gypsum Yard
Latitude	25°11'29.77" N
Longitude	81°38'47.17" E
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	03/04/2023 To 03/04/2023
Time of Monitoring	10:00 to 18:06 Hrs.
Actual duration of Monitoring, (minutes)	486.0
Ambient Temperature (0C)	Max 35°C, Min 18°C
Surrounding activity	Cement Mill Running & Nr. by Plant Transportation Road
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	786.0	µg/m ³

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Corporate Office
Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

1. This report is the property of J.M. ENVIROLAB PVT. LTD. and shall be valid only for the purpose mentioned in the report.
2. Any discrepancy in the test report or any remarks regarding the test results shall be brought to the knowledge of the client at the time of the report.
3. The laboratory is not liable for any loss or damage to the samples or the equipment used by the laboratory.
4. The samples shall be preserved after the test unless otherwise specified by the client.
5. The responsibility of the samples tested by the laboratory is limited to the test only.
6. Report shall not be reproduced or copied in full without approval of the laboratory.
7. All disputes shall be subject to exclusive jurisdiction of the court at Gurugram.



J.M. ENVIROLAB PVT. LTD.

CIN No. U7420HR2011PT0045754

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TEST REPORT

232

Sample Number	JME/BCW/FD/04	Report No :	JME/FD/230406004/N
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.50 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	10/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Clinker Tippler
Latitude	25°11'37.54" N
Longitude	81°38'51.85" E
Instrument used	RDS
Instrument code	JME/RDS/01/12
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	04/04/2023 To 04/04/2023
Time of Monitoring	11:00 to 18:05 Hrs.
Actual duration of Monitoring, (minutes)	480.0
Ambient Temperature (OC)	Max 35°C, Min 21°C
Surrounding activity	Nr. By Truck Unloading and Tippler Running
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	669 0	µg/m ³

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

Note:

- This report has been prepared and issued in relation to the stated sample received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any queries regarding the test results should be brought to our knowledge within 7 days of the issue of this report.
- Our liability is only on the stated sample to be tested under the same conditions as stated by the laboratory.
- The accuracy will be dependent upon the accuracy of the sample collection and analysis.
- Endorsement of the product issued by the laboratory is without any implied liability.
- Report of result will be provided as per the request of the client.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

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Corporate Office
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TEST REPORT

233

Sample Number	JME/BCW/FD/05	Report No	JME/FD/230406005/N
Name & Address of Unit:	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.50 F-02
Sample Description	FUGITIVE DUST EMISSION	Party Reference No	Nil
		Reporting Date	10/04/2023
		Receipt Date	06/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by	JMEPL Team
Sampling Location	Packer Floor
Latitude	--
Longitude	--
Instrument used	RDS
Instrument code	JME/RDS/01/08
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	05/04/2023 To 05/04/2023
Time of Monitoring	11:55 to 18:56 Hrs.
Actual duration of Monitoring, (minutes)	480.0
Ambient Temperature (OC)	Max 36°C, Min 18°C
Surrounding activity	Nr. By Truck Unloading and Tippler Running
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	Suspended Particulate Matter (SPM)

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit
1	SPM	IS 5182 (Part-4) 2019	2083.0	µg/m ³

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

- This test report may be used as per requirement and test results pertains to the tested sample received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in this test report or any remarks regarding the test results, must be brought to our knowledge within 7 days of the issuance of this report.
- The liability in any claim in case of dispute is limited to the fee charged by the laboratory.
- This sample will be destroyed after collection time unless otherwise specified by you.
- Consentment of the product tested by the laboratory is neither implied nor intended.
- Report shall not be reproduced, copied or put in public domain without approval of the laboratory.
- All disputes are subject to the exclusive jurisdiction of Uttar Pradesh only.

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TEST REPORT

234

Sample Number	JME/BCW/PS/01	Report No	JME/PS/230316058
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
Sample Description	POINT SOURCE NOISE MONITORING	Party Ref No	Nil
		Reporting Date	21/03/2023
		Receipt Date	16/03/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by (Name & Designation)	JMEPL Team
Sampling Location	Cement Mill
Latitude	25° 11' 40.75" N
Longitude	81° 38' 46.52" E
Date of Monitoring	14/03/2023
Time of Monitoring	10:15 to 11:45 Hrs
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/14
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Ambient Temperature (°C)	33°C
Surrounding activity	Mill operation and vehicular activities
Scope of Monitoring	Regulatory Requirement
Control measure if any	--
Sampling & Analysis Protocol	CPCB Guideline & IS-4758
Actual duration of Monitoring. (minutes)	30 Min.
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)	Unit
1	Lmax	IS 4758 1968	72.4	dB(A)
2	Lmin	IS 4758 1968	67.5	dB(A)
3	Leq	IS 4758: 1968	70.6	dB(A)
4	The Noise Pollution (Regulation & Control) Rules 2000	--	85.0	dB(A)

End of Report

Kumari Aparna
Tested by

Sita Ram Yadav
Checked by

Rajkumar Yadav
Authorized Signatory

Note:

- The report is valid only if you request and not otherwise as to the tested samples received.
- The report is for your information only and not to be used for any legal purpose.
- Any discrepancy in the test report or any queries regarding the test results shall be brought to our knowledge within 7 days of issuance of the report.
- The validity of any measurement taken in this report is limited by the accuracy of the instrument used.
- The samples will be destroyed after receiving your approval for the test results.
- Endorsement of the product tested by the laboratory is neither intended nor required.
- Report shall not be transmitted or used in any form without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

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TEST REPORT

235

Sample Number	JME/BCW/PS/02	Report No	JME/PS/230316059
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
Sample Description	POINT SOURCE NOISE MONITORING	Party Ref No	Nil
		Reporting Date	05/03/2023
		Receipt Date	02/04/2023

General Information

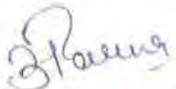
Client Representative (Name & Designation)
Sample collected by (Name & Designation)
Sampling Location
Latitude
Longitude
Date of Monitoring
Time of Monitoring
Instrument used
Instrument code
Instrument calibration status
Meteorological condition during monitoring
Ambient Temperature (°C)
Surrounding activity
Scope of Monitoring
Control measure if any
Sampling & Analysis Protocol
Actual duration of Monitoring. (minutes)
Parameter Required

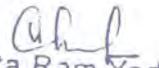
Mr. Gopikisan Tiwari (Environment Officer)
JMEPL Team
Packing Plant
25° 11' 45.10" N
81° 38' 45.20" E
01/04/2023
12:25 to 12:55 Hrs.
Sound Level Meter
JME/SLM/01/13
Calibrated
Clear Sky
33°C
Mill operation and vehicular activities
Regulatory Requirement
--
CPCB Guideline & IS-4758
30 Min.
As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)	Unit
1	Lmax	IS 4758: 1968	75.8	dB(A)
2	Lmin	IS 4758: 1968	71.8	dB(A)
3	Leq	IS 4758: 1968	73.5	dB(A)
4	The Noise Pollution (Regulation & Control) Rules 2000	--	85.0	dB(A)

End of Report


Kumari Aparna
Tested by


Sita Ram Yadav
Checked by


Rajkumar Yadav
Authorized Signatory

Reg. Office & Lab.

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Phase-IV, Gurugram-122015 (Haryana)
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Corporate Office

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Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

- The laboratory has been in your receipt and test results perfectly for tested sample(s) used.
- The report is for your information only and not to be used for any legal purpose.
- Any discrepancy in the test report or any queries regarding the test results shall be brought to the knowledge within 7 days of the receipt of the report.
- The liability or any claim arising out of dispute is limited to the extent stated by the laboratory.
- The Sample will be destroyed after retention time unless otherwise specified separately.
- Consentment of the report is limited by the laboratory to further extend our scope.
- Report shall not be provided in concept until with full approval of the laboratory.
- All disputes shall be referred to exclusive jurisdiction of Jaipur court only.



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CIN No. U14209HR2011PTC028136
3 years of success
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TEST REPORT

236

Sample Number	JME/BCW/PS/03	Report No	JME/PS/230316060
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
Sample Description	POINT SOURCE NOISE MONITORING	Party Ref No	Nil
		Reporting Date	05/04/2023
		Receipt Date	02/04/2023

General Information

Client Representative (Name & Designation)
Sample collected by (Name & Designation)
Sampling Location
Latitude
Longitude
Date of Monitoring
Time of Monitoring
Instrument used
Instrument code
Instrument calibration status
Meteorological condition during monitoring
Ambient Temperature (°C)
Surrounding activity
Scope of Monitoring
Control measure if any
Sampling & Analysis Protocol
Actual duration of Monitoring. (minutes)
Parameter Required

Mr. Gopikisan Tiwari (Environment Officer)
JMEPL Team
Clinker Tippler
25° 11' 37.54" N
81° 38' 51.85" E
01/04/2023
14:05 to 14:35 Hrs.
Sound Level Meter
JME/SLM/01/14
Calibrated
Clear Sky
33°C
Mill operation and vehicular activities
Regulatory Requirement
--
CPCB Guideline & IS-4758
30 Min.
As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)	Unit
1	Lmax	IS 4758 1968	64.7	dB(A)
2	Lmin	IS 4758 1968	61.3	dB(A)
3	Leq	IS 4758: 1968	64.0	dB(A)
4	The Noise Pollution (Regulation & Control) Rules 2000	--	85.0	dB(A)

End of Report

Kumar Swarna
Kumar Swarna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Reg. Office & Lab.

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Gurugram-122011(Haryana)

Notes

- The test report has been prepared and test results pertains to the request only.
- The report is valid for 3 months from the date of issue for the legal purpose.
- Any discrepancy in the test report, if any concerns regarding the test results shall be brought to the attention of the laboratory within 7 days of the date of issue.
- Test results are valid only in case of regular and regular monitoring by the laboratory.
- The validity of the test report is dependent on the accuracy of the instrument used for the test.
- Each sample of the product tested by the laboratory is marked with the test report.
- Report shall not be reproduced without the approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Delhi court only.



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TEST REPORT

237

Sample Number	JME/BCW/PS/04	Report No	JME/PS/230316061
Name & Address of Unit	M/s. UltraTech Cement Limited Bara Cement Works (Grinding Unit) at Tehsil- Bara, District- Prayagraj, Uttar Pradesh	Format No	7.5 F-04
Sample Description	POINT SOURCE NOISE MONITORING	Party Ref No	Nil
		Reporting Date	05/04/2023
		Receipt Date	02/04/2023

General Information

Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Environment Officer)
Sample collected by (Name & Designation)	JMEPL Team
Sampling Location	Gypsum Yard
Latitude	25° 11' 29.78" N
Longitude	81° 38' 47.17" E
Date of Monitoring	01/04/2023
Time of Monitoring	15:00 to 15:30Hrs
Instrument used	Sound Level Meter
Instrument code	JME/SLM/01/13
Instrument calibration status	Calibrated
Meteorological condition during monitoring	Clear Sky
Ambient Temperature (°C)	33°C
Surrounding activity	Mill operation and vehicular activities
Scope of Monitoring	Regulatory Requirement
Control measure if any	--
Sampling & Analysis Protocol	CPCB Guideline & IS-4758
Actual duration of Monitoring (minutes)	30 Min.
Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Test Results dB (A)	Unit
1	Lmax	IS 4758 1968	68.2	dB(A)
2	Lmin	IS 4758 1968	61.5	dB(A)
3	Leq	IS 4758: 1968	64.8	dB(A)
4	The Noise Pollution (Regulation & Control) Rules 2000	-	85.0	dB(A)

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Raj Kumar Madhav
Raj Kumar Madhav
Authorized Signatory

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Phase IV, Gurugram-122015 (Haryana)
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Corporate Office
Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011 (Haryana)

1. This report is prepared based on data received and test results obtained in accordance with the test procedure.
2. This report is for your information only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the date of this report.
4. Total liability is limited to the extent of the work order issued by the laboratory.
5. The responsibility of preservation of the retained time samples shall rest with the client.
6. Confirmation of the product is made by the laboratory is subject to the test procedure.
7. Report should be prepared as per the test procedure without approval of the laboratory.
8. All data are subject to exclusive jurisdiction of the laboratory.



J.M. ENVIROLAB PVT. LTD.

Lab No. 12742/2019/1PT/08/15/21
Environmental Success
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TEST REPORT

Name & Address of Unit: **M/s. UltraTech Cement Limited 238**
 (Unit: Bara Cement Works)
 Tehsil- Bara, District- Prayagraj (UP)- 212108

Report No: **JME/WE/230406001**

Reporting Date: **11/04/2023**

Sample Description: **Work Environment Monitoring**

Receipt Date: **06/04/2023**

General Information

Client Representative (Name & Designation): **Mr. Gopikisan Tiwari (Environment Officer)**

Sample collected by: **JMEPL Team**

Sampling Location: **Weigh Bridge**

Instrument Used: **Handy Sampler**

Date of Monitoring: **02/04/2023 to 02/04/2023**

Time of Monitoring: **12:00 to 19:00 Hrs.**

Actual duration of sampling (minute): **420.0**

Sampling Protocol: **IS-9679**

TEST RESULTS

S. No.	Parameter	Unit	Result	Testing Protocol	Limit as per Factory Act 1948 (TWA)
1	Total Dust	mg/m ³	1.32	Gravimetric- by using Handy Sampler Envirotech	10

Note- TWA Time-Weighted Average

****End of Report****

Kumari Aparna
Kumari Aparna
 Tested by

Sita Ram Yadav
Sita Ram Yadav
 Checked by

Rajkumar Yadav
Rajkumar Yadav
 Authorized Signatory

Reg. Office & Lab.
 424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
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Corporate Office
 Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-67,
 Gurugram, 122011 (Haryana)

NOTE:

- The test report is issued only on receipt of test results pertains to the tested sample received.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks (if present) the test results shall be brought to our knowledge within 7 days of the receipt of the report.
- Our liability is limited in case of dispute as limited to the analysis carried by the laboratory.
- The samples will be destroyed after the report is available unless otherwise specified specially.
- Contamination of the product tested by the laboratory is strictly prohibited and not allowed.
- Report shall not be reproduced in any form without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.



J.M. ENVIROLAB PVT. LTD.

CIN No. U74220HR2011PT206379

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Name & Address of Unit: **M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108** **239** Report No: **JME/WE/230406002**

Reporting Date: **11/04/2023**

Sample Description: **Work Environment Monitoring** Receipt Date: **06/04/2023**

General Information

Client Representative (Name & Designation): **Mr. Gopikisan Tiwari (Environment Officer)**

Sample collected by: **JMEPL Team**

Sampling Location: **Packing Plant**

Instrument Used: **Handy Sampler**

Date of Monitoring: **03/04/2023 to 03/04/2023**

Time of Monitoring: **11:45 to 18:40 Hrs.**

Actual duration of sampling (minute): **475.0**

Sampling Protocol: **IS-9679**

TEST RESULTS

S. No.	Parameter	Unit	Result	Testing Protocol	Limit as per Factory Act 1948 (TWA)
1	Total Dust	mg/m ³	1.57	Gravimetric- by using Handy Sampler Envirotech	10

Note- TWA Time-Weighted Average

End of Report

Kumari Aparna
Kumari Aparna
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:

1. This test report is for your use only and is not to be used for any legal purpose.
2. This report is for your reference only and is not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
4. Total liability of our company is limited to the amount of the fee charged by the laboratory.
5. This sample will be destroyed after reference time unless otherwise specified.
6. Endorsement of the product tested by the laboratory is neither implied nor intended.
7. Reproduction of this document is prohibited without the approval of the laboratory.
8. All disputes are subject to the jurisdiction of the court of law.

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CIN No. U74209HR2011PTC085750

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TEST REPORT

Name & Address of Unit: **M/s. UltraTech Cement Limited 240**
 (Unit: Bara Cement Works)
 Tehsil- Bara, District- Prayagraj (UP)- 212108

Report No: **JME/WE/230406002**

Reporting Date: **11/04/2023**

Sample Description: **Work Environment Monitoring**

Receipt Date: **06/04/2023**

General Information

Client Representative (Name & Designation): **Mr. Gopikisan Tiwari (Environment Officer)**

Sample collected by: **JMEPL Team**

Sampling Location: **Clinker Tippler**

Instrument Used: **Handy Sampler**

Date of Monitoring: **04/04/2023 to 04/04/2023**

Time of Monitoring: **12:15 to 20:15 Hrs.**

Actual duration of sampling. (minute): **480.0**

Sampling Protocol: **IS-9679**

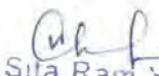
TEST RESULTS

S. No.	Parameter	Unit	Result	Testing Protocol	Limit as per Factory Act 1948 (TWA)
1	Total Dust	mg/m ³	0.58	Gravimetric- by using Handy Sampler Envirotech	10

Note- TWA Time-Weighted Average

End of Report


Kumari Aparna
 Tested by


Sita Ram Yadav
 Checked by


Raj Kumar Yadvav
 Authorized Signatory

Notes:

1. This test report will be given at your request and test results pertain to the tested sample only.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results, shall be brought to our knowledge within 7 days of the date of this report.
4. The J.M. Envirolab Pvt. Ltd. is not liable for any loss or damage caused to the client by the laboratory.
5. The samples will be destroyed after retention time unless otherwise specified separately.
6. Employees of the product tested by the laboratory is not to be held responsible.
7. Report shall not be reproduced or copied in full without approval of the laboratory.
8. All disputes are subject to a exclusive jurisdiction of Jaipur court only.

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J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

Name & Address of Unit: M/s. UltraTech Cement Limited **241** Report No: JME/WE/230406003
 (Unit: Bara Cement Works)
 Tehsil- Bara, District- Prayagraj (UP)- 212108
 Reporting Date: 11/04/2023
 Sample Description: Work Environment Monitoring Receipt Date: 06/04/2023

General Information

Client Representative (Name & Designation): Mr. Gopikisan Tiwari (Environment Officer)
 Sample collected by: JMEPL Team
 Sampling Location: Gypsum Yard
 Instrument Used: Handy Sampler
 Date of Monitoring: 05/04/2023 to 05/04/2023
 Time of Monitoring: 11:00 to 19:00 Hrs.
 Actual duration of sampling (minute): 480.0
 Sampling Protocol: IS-9679

TEST RESULTS

S. No.	Parameter	Unit	Result	Testing Protocol	Limit as per Factory Act 1948 (TWA)
1	Total Dust	mg/m ³	0.83	Gravimetric- by using Handy Sampler Envirotech	10

Note- TWA Time-Weighted Average

End of Report

Kumari Aparna
 Tested by

Sita Ram Yadav
 Checked by

Rajkumar Yadav
 Authorized Signatory

Reg. Office & Lab.
 424, Ground Floor, Udyog Vihar,
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 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)

Note:
 1. This test report has been prepared and test results pertain to the listed sample received.
 2. This report is for your reference only and not to be used for any legal purpose.
 3. Any discrepancy in the test report or any enquiries regarding the test results shall be brought to our knowledge within 7 days of the issue of the report.
 4. Great care is taken in our analytical process to ensure the highest quality of the test results.
 5. The sample will be destroyed after retention time unless otherwise specified specially.
 6. Compensation of the product tested by the laboratory is neither inferred nor implied.
 7. Report shall not be reproducible except in full without approval of the laboratory.
 8. All disputes are subject to exclusive jurisdiction of Jaipur court only.



J.M. ENVIROLAB PVT. LTD.

CRN No. U14229492011P1E005754

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TEST REPORT

242

Sample Number	JME/BCW/W/01	Report No	JME/W/230406007
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Drinking)	Party Reference	NIL
Sample Location	Near Canteen R.O	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS 3025 (Part-11), 2017	7.35	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS 3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS 3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS 3025 (Part-21), 2019	124.7	mg/l	200	600
7	Calcium as Ca	IS 3025 (Part-40), 2019	27.0	mg/l	75	200
8	Alkalinity as CaCO ₃	IS 3025 (Part-23), 2019	128.8	mg/l	200	600
9	Chloride as Cl	IS 3025 (Part-32), 2019	156.3	mg/l	250	1000
10	Residual free Chlorine	IS 3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS:3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-46), 2019	13.91	mg/l	30	100
13	Total Dissolved Solids	IS 3025 (Part-16), 2017	332.5	mg/l	500	2000
14	Sulphate as SO ₄	IS:3025 (Part-24), 2019	49.2	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition 4500 F- D 2017	0.16	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS 3025 (Part-34), 2019	1.24	mg/l	45	No Relaxation
17	Iron as Fe	IS 3025 (Part-53), 2019	BDL (DL 0.02)	mg/l	1	No Relaxation
18	Arsenic as As	IS 3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

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Phase-IV, Gurugram-122015 (Haryana)
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Golf Course Ext. Road, Sector-G1,
Gurugram-122011(Haryana)

1. This report is prepared from the analytical data and results obtained from the tested sample as stated.
2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the laboratory or any revised results of the test results or all the things stated
herein shall be the responsibility of the client.
4. The sample will be tested as per the method specified in the test report unless otherwise specified separately.
5. The Agreement of the project is valid only if the laboratory is notified in advance.
6. Report shall not be reprinted or reproduced in any form without the approval of the laboratory.
7. All the data are subject to the accuracy and precision of the test results.



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 243

Sample Number	JME/BCW/W/01	Report No	JME/W/230406007/N
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description:	Water (Drinking)	Party Reference	NIL
Sample Location	Near Canteen R.O	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS 1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Rifika Saini
Rifika Saini

Tested by

Sita Ram Yadav
Sita Ram Yadav

Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Notes:

- This report is prepared only for the use of the client and is not to be used for any other purpose.
- The report is a document and is not to be used for any legal purpose.
- Any discrepancy in the report should be reported to the laboratory immediately. The report results should be treated as final.
- Knowledge of the client is required for the interpretation of the report.
- Total liability in any case of error or omission is limited to the amount received by the laboratory.
- The laboratory will be held liable for the results only if the client has provided the correct information.
- Consentment of the client is required for the laboratory to publish information regarding the report.
- Report should not be reproduced or copied without the permission of the laboratory.
- All disputes are subject to the jurisdiction of the court of law.

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J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

244

Sample Number	JME/BCW/W/02	Report No	JME/W/230406008
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Tap)	Party Reference	NIL
Sample Location:	Near CCR Kitchen	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.40	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS 3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS:3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS:3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS 3025 (Part-21), 2019	255.4	mg/l	200	600
7	Calcium as Ca	IS 3025 (Part-40), 2019	49.6	mg/l	75	200
8	Alkalinity as CaCO ₃	IS 3025 (Part-23), 2019	83.0	mg/l	200	600
9	Chloride as Cl	IS:3025 (Part-32), 2019	176.7	mg/l	250	1000
10	Residual free Chlorine	IS:3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-46) 2019	32.03	mg/l	30	100
13	Total Dissolved Solids	IS 3025 (Part-16) 2017	392.7	mg/l	500	2000
14	Sulphate as SO ₄	IS 3025 (Part-24), 2019	65.8	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition 4500-F- D 2017	0.34	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS:3025 (Part-34) 2019	BDL (DL 0.05)	mg/l	45	No Relaxation
17	Iron as Fe	IS:3025 (Part-53), 2019	0.26	mg/l	1	No Relaxation
18	Arsenic as As	IS:3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Saini
Rajiv Saini

Tested by

Rajkumar Yadav
Rajkumar Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Note:
1. This report is for your reference only and not to be used for any other purpose.
2. Any discrepancy in the test report or any remarks regarding the test results shall be brought to the knowledge of the client at the time of the test report.
3. Responsibility of any changeable or irregular results will be upon the client.
4. This report will be destroyed after retention time unless otherwise specified.
5. Consultation of the report is limited to the laboratory, a written request is required.
6. Report is not to be reproduced or used for any other purpose without the written consent of the laboratory.
7. All quantities are subject to the known precision of the test method.

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J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

245

Sample Number	JME/BCW/W/02	Report No	JME/W/230406008/N
Name & Address of Unit:	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Tap)	Party Reference	NIL
Sample Location	Near CCR Kitchen	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used :	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS 1622-1981 (Reaff 2019)	Absent	MPN/100ml	---	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS.1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Gurugram-122011 (Haryana)

1. This test report has been prepared only for the specific results mentioned in the report and is not to be used for any other purpose.
2. Any discrepancy in this test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the date of this report.
3. Total liability is only upon accuracy of report and is limited to the service provided by the laboratory.
4. The laboratory is not responsible for any damage or loss of samples or other items stored in the laboratory.
5. Confirmation of the test results by the laboratory is not intended for any purpose.
6. Report shall be valid only for the period mentioned in the report.
7. All disputes are subject to the exclusive jurisdiction of JMEPL, Gurugram.



J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

246

Sample Number:	JME/BCW/W/03	Report No	JME/W/230406009
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description:	Water (Tap)	Party Reference	NIL
Sample Location:	Canteen Tap Water	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.33	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS:3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS:3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS:3025 (Part-21), 2019	186.0	mg/l	200	600
7	Calcium as Ca	IS:3025 (Part-40), 2019	45.5	mg/l	75	200
8	Alkalinity as CaCO ₃	IS:3025 (Part-23), 2019	74.7	mg/l	200	600
9	Chloride as Cl	IS:3025 (Part-32), 2019	152.6	mg/l	250	1000
10	Residual free Chlorine	IS:3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS:3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS:3025 (Part-46), 2019	17.61	mg/l	30	100
13	Total Dissolved Solids	IS:3025 (Part-16), 2017	338.6	mg/l	500	2000
14	Sulphate as SO ₄	IS:3025 (Part-24), 2019	55.7	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition, 4500-F- D 2017	0.35	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS:3025 (Part-34), 2019	1.24	mg/l	45	No Relaxation
17	Iron as Fe	IS:3025 (Part-53), 2019	0.09	mg/l	1	No Relaxation
18	Arsenic as As	IS:3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit. DL - Detection Limit

End of Report

Kritika Saini

Tested by

Sita Ram Yadav

Checked by

Rajkumar Yadav
Authorized Signatory

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J.M. ENVIROLAB PVT. LTD.

25 years of success

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

247

Sample Number	JME/BCW/W/03	Report No	JME/W/230406009/N
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Tap)	Party Reference	NIL
Sample Location	Canteen Tap Water	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

Note:

- This report is valid only for the purpose and results pertains to the tested sample only.
- This report is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test result or any remarks regarding the test results should be brought to our knowledge within 7 days of the issue of this report.
- Send laboratory any claim or notice of dispute based on the results raised by the laboratory.
- The sample will be destroyed after retention time, unless otherwise specified, immediately.
- Contamination of the product tested by the laboratory is neither intended nor implied.
- Report shall not be reproduced or copied in full without approval of the laboratory.
- All disputes are subject to the written jurisdiction of Jaipur court only.

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J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

248

Sample Number	JME/BCW/W/04	Report No	JME/W/230406010
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Ground)	Party Reference	NIL
Sample Location	Borewell No-2	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.63	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS:3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS:3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS 3025 (Part-21), 2019	166.9	mg/l	200	600
7	Calcium as Ca	IS 3025 (Part-40), 2019	39.4	mg/l	75	200
8	Alkalinity as CaCO ₃	IS 3025 (Part-23), 2019	241.8	mg/l	200	600
9	Chloride as Cl	IS:3025 (Part-32), 2019	159.1	mg/l	250	1000
10	Residual free Chlorine	IS:3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-46), 2019	16.46	mg/l	30	100
13	Total Dissolved Solids	IS:3025 (Part-16), 2017	419.00	mg/l	500	2000
14	Sulphate as SO ₄	IS 3025 (Part-24), 2019	25.73	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition, 4500-F- D 2017	0.41	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS:3025 (Part-34), 2019	1.66	mg/l	45	No Relaxation
17	Iron as Fe	IS:3025 (Part-53), 2019	0.07	mg/l	1	No Relaxation
18	Arsenic as As	IS:3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit. DL - Detection Limit

End of Report

Ritika Jain
Ritika Jain
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Golf Course Ext. Road, Sector-61,
Gurgaon-122011 (Haryana)

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2. This report is for your reference only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any remarks regarding the test results shall be brought to our attention at the time of the issuance of the report.
4. The liability of any discrepancy of results is limited to the system owned by the laboratory.
5. The responsibility of the sample(s) after collection from the client is solely on the client's part.
6. Submission of the sample(s) to the laboratory is under the client's responsibility.
7. Report(s) will not be reworked or reissued without approval of the laboratory.
8. All disputes shall be subject to the jurisdiction of the court of law.



J.M. ENVIROLAB PVT. LTD.

CIN No. U04220HR2011PTC045724

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 249

Sample Number	JME/BCW/W/04	Report No	JME/W/230406010/N
Name & Address of Unit:	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7 5 F-01
Sample Description	Water (Ground)	Party Reference	NIL
Sample Location:	Borewell No-2	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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Phase-IV, Gurugram-122015 (Haryana)
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Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-6),
Gurugram-122011(Haryana)



25 years of excellence

J.M. ENVIROLAB PVT. LTD.

CN No. 122420-90711071001710

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

250

Sample Number	JME/BCW/W/05	Report No	JME/W/230406011
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Ground)	Party Reference	NIL
Sample Location	Borewell No-1	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.47	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS:3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS:3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS:3025 (Part-21), 2019	157.0	mg/l	200	600
7	Calcium as Ca	IS:3025 (Part-40), 2019	43.9	mg/l	75	200
8	Alkalinity as CaCO ₃	IS:3025 (Part-23), 2019	178.3	mg/l	200	600
9	Chloride as Cl	IS:3025 (Part-32), 2019	18.0	mg/l	250	1000
10	Residual free Chlorine	IS:3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS:3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS:3025 (Part-46), 2019	11.47	mg/l	30	100
13	Total Dissolved Solids	IS:3025 (Part-16), 2017	286.81	mg/l	500	2000
14	Sulphate as SO ₄	IS:3025 (Part-24), 2019	88.41	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition, 4500-F- D 2017	0.24	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS:3025 (Part-34), 2019	1.33	mg/l	45	No Relaxation
17	Iron as Fe	IS:3025 (Part-53), 2019	0.06	mg/l	1	No Relaxation
18	Arsenic as As	IS:3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Hajkumar Yadav
Hajkumar Yadav
Authorized Signatory

Reg. Office & Lab.

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Phase-IV, Gurugram-122015 (Haryana)
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Corporate Office

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Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

1. This report has been prepared and issued on the basis of the test results reported to the laboratory.
2. The reports of the laboratory are not to be used for any legal purpose.
3. Any discrepancy in the test report or any comments regarding the test results shall be brought to the knowledge of the Client at the time of the report.
4. The validity of the test results of chemical analysis is limited to the specific test by the operator.
5. The sample will be destroyed after the test results unless otherwise instructed by you.
6. Customers will be provided with a copy of the test results and the report free of charge.
7. Report of test results is not to be used for any other purpose without the approval of the laboratory.
8. This report is subject to exclusive professional liability of the laboratory.



J.M. ENVIROLAB PVT. LTD.

CEI No. U74230HR2011PRJ-386754

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

251

Sample Number	JME/BCW/W/05	Report No	JME/W/230406011/N
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Ground)	Party Reference	NIL
Sample Location	Borewell No-1	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rakumir Yadav
Rakumir Yadav
Authorized Signatory

Note:
 1. This test report has been prepared for the client and the results pertain to the levels of samples received.
 2. This report is for your reference only and not to be used for any legal purpose.
 3. Any discrepancy in the report or the any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
 4. Taking liability in any instance where a dispute is raised is the sole prerogative of the laboratory.
 5. The sample will be destroyed when requested unless otherwise specified separately.
 6. The responsibility of the sample handled by the laboratory is restricted to what is mentioned in the report.
 7. Report shall not be reproduced in any form without approval of the laboratory.
 8. All disputes are subject to exclusive jurisdiction of Jaipur courts only.

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 Gurugram, 122011(Haryana)



J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

252

Sample Number	JME/BCW/W/06	Report No	JME/W/230406012
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Drinking)	Party Reference	NIL
Sample Location	Near Packing Plant	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.51	-	6.5 to 8.5	No Relaxation
2	Colour	IS:3025 (Part 4), 2017	BDL(DL 1 0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1 0)	NTU	1	5
4	Odour	IS:3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS:3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS 3025 (Part-21), 2019	161.2	mg/l	200	600
7	Calcium as Ca	IS 3025 (Part-40), 2019	38.2	mg/l	75	200
8	Alkalinity as CaCO ₃	IS 3025 (Part-23), 2019	147.1	mg/l	200	600
9	Chloride as Cl	IS 3025 (Part-32), 2019	27.4	mg/l	250	1000
10	Residual free Chlorine	IS 3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-46), 2019	15.97	mg/l	30	100
13	Total Dissolved Solids	IS 3025 (Part-16), 2017	305.15	mg/l	500	2000
14	Sulphate as SO ₄	IS 3025 (Part-24), 2019	27.75	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition, 4500-F D 2017	0.30	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS 3025 (Part-34), 2019	0.91	mg/l	45	No Relaxation
17	Iron as Fe	IS:3025 (Part-53), 2019	0.12	mg/l	1	No Relaxation
18	Arsenic as As	IS:3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

Reg. Office & Lab.

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Gurugram-122011(Haryana)

This test report has been prepared and issued only for the specific sample(s) mentioned.
This report is valid for the period of 3 months from the date of issue for any further purpose.
Any discrepancy in the test report or any queries regarding the test results shall be raised within 7 days of the issue of this report.
Responsibility of any change in value of sample is borne by the individual notified by the client only.
The sample and test report are not valid for use unless they are signed and sealed by the lab.
Endorsement of the report by the client is not valid unless the report is signed.
Report shall not be reworked or reissued for the approval of the laboratory.
All dependent on the number of the report is enclosed in page 2 of this report.



J.M. ENVIROLAB PVT. LTD.

CR No. 174229/2011/PT/046/14

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 253

Sample Number	JME/BCW/W/06	Report No	JME/W/230406012/N
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description	Water (Drinking)	Party Reference	NIL
Sample Location	Near Packing Plant	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS 1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS 1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sifa Ram Yadav
Sifa Ram Yadav
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

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Phase IV, Gurugram-122015 (Haryana)
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Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

Notes:
1. This test report is valid only for the test results reported in the tested sample received.
2. This report is for your information only and not to be used for any legal purpose.
3. Any discrepancy in the test report or any mistake regarding the test results shall be brought to our knowledge within 7 days of the receipt of this report.
4. Total liability of any claim in case of dispute is limited to the amount billed by the laboratory.
5. The nature of the destroyed sample is not to be returned unless otherwise specified explicitly.
6. Endorsement of the product/limited by the laboratory is neither implied nor intended.
7. Report shall not be a primary receipt as it is not a legal document of the laboratory.
8. All disputes are to be resolved under the jurisdiction of Jaipur court only.



J.M. ENVIROLAB PVT. LTD.

CIN No. U74200HR2011PTC085750

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number	JME/BCW/W/07	254	Report No	JME/W/230406013
Name & Address of Unit:	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108		Format No	7.5 F-01
Sample Description	Water (Drinking)		Party Reference	NIL
Sample Location	Near Main Gate		Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)		Receipt Date	06/04/2023
Sample collected by	JMEPL Team		Sampling Date	04/04/2023
Latitude	--		Preservation	Refrigerated
Longitude	--		Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017		Sample Quantity	2.0 liter
			Packing Status	Temporary Sealed
			Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	pH (at 25 °C)	IS:3025 (Part-11), 2017	7.50	-	6.5 to 8.5	No Relaxation
2	Colour	IS 3025 (Part 4), 2017	BDL(DL 1.0)	Hazen Unit	5	15
3	Turbidity	IS:3025 (Part-10), 2017	BDL(DL 1.0)	NTU	1	5
4	Odour	IS 3025 (Part-5), 2018	Agreeable	-	Agreeable	Agreeable
5	Taste	IS 3025 (Part-8), 2017	Agreeable	-	Agreeable	Agreeable
6	Total Hardness as CaCO ₃	IS:3025 (Part-21), 2019	184.7	mg/l	200	600
7	Calcium as Ca	IS:3025 (Part-40), 2019	41.8	mg/l	75	200
8	Alkalinity as CaCO ₃	IS:3025 (Part-23), 2019	224.3	mg/l	200	600
9	Chloride as Cl	IS 3025 (Part-32), 2019	20.7	mg/l	250	1000
10	Residual free Chlorine	IS 3025 (Part-26), 2019	BDL(DL 0.20)	mg/l	0.2	1.0
11	Cyanide as CN	IS 3025 (Part-27), 2019	BDL(DL 0.02)	mg/l	0.05	No Relaxation
12	Magnesium as Mg	IS 3025 (Part-46), 2019	19.41	mg/l	30	100
13	Total Dissolved Solids	IS 3025 (Part-16), 2017	284.09	mg/l	500	2000
14	Sulphate as SO ₄	IS 3025 (Part-24), 2019	30.47	mg/l	200	400
15	Fluoride as F	APHA 23rd Edition, 4500-F- D 2017	0.35	mg/l	1	1.5
16	Nitrate as NO ₃ -N	IS 3025 (Part-34), 2019	1.13	mg/l	45	No Relaxation
17	Iron as Fe	IS 3025 (Part-53), 2019	0.18	mg/l	1	No Relaxation
18	Arsenic as As	IS 3025 (Part-37), 2019	BDL (DL 0.002)	mg/l	0.01	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini

Tested by

Sita Ram Yadav
Sita Ram Yadav

Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

1. This test report is the property of your client and you agree not to use it for any other purpose without the prior written permission of the client.
2. This report is for informational purposes only and does not constitute any legal advice.
3. Any discrepancy in the test report or any comments regarding the test results should be forwarded to our knowledge within 7 days of the issue of this report.
4. This laboratory is not liable for any errors or omissions in the results reported by the laboratory.
5. The sample will be destroyed after the test is completed unless otherwise specified by the client.
6. The ownership of the sample remains with the laboratory as stated in the report.
7. Results shall not be considered as valid unless accompanied by the test report.
8. All disputes shall be subject to the exclusive jurisdiction of the court in Delhi.

Reg. Office & Lab.

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J.M. ENVIROLAB PVT. LTD.

Lab No. 1142294/2011/PT/005/13

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT 255

Sample Number:	JME/BCW/W/07	Report No	JME/W/230406013/N
Name & Address of Unit	M/s. UltraTech Cement Limited (Unit: Bara Cement Works) Tehsil- Bara, District- Prayagraj (UP)- 212108	Format No	7.5 F-01
Sample Description:	Water (Drinking)	Party Reference	NIL
Sample Location	Near Main Gate	Reporting Date	10/04/2023
Client Representative (Name & Designation)	Mr. Gopikisan Tiwari (Manager Env.)	Receipt Date	06/04/2023
Sample collected by	JMEPL Team	Sampling Date	04/04/2023
Latitude	--	Preservation	Refrigerated
Longitude	--	Sampling Type	Grab
Protocol Used	IS:3025 & APHA 23rd Edition 2017	Sample Quantity	2.0 liter
		Packing Status	Temporary Sealed
		Parameter Required	As per work order

TEST RESULTS

S. No	Parameters	Testing Protocol	Result	Unit	Specification as per IS 10500- 2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1	Fecal coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	--	--
2	Total coliform	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--
3	E coli	IS:1622-1981 (Reaff 2019)	Absent	MPN/100ml	Absent	--

Note BDL – Below Detection Limit, DL - Detection Limit

End of Report

Ritika Saini
Ritika Saini
Tested by

Sita Kam Yadav
Sita Kam Yadav
Checked by

Raj Kumar Yadav
Raj Kumar Yadav
Authorized Signatory

1. This test report has been prepared and test results given by the lab in the express words.
 2. This report is for your reference only and not to be used for any legal purpose.
 3. Any discrepancy in the test report or any queries regarding the test results shall be brought to our knowledge within 7 days of the date of this report.
 4. We do not accept any (Direct Cash) liability for the results issued by the laboratory.
 5. The samples will be destroyed after retention time unless otherwise specified separately.
 6. Employment of the product tested by the laboratory is neither intended nor implied.
 7. Report of test is for reference only and not for legal purpose.
 8. All disputes are subject to exclusive jurisdiction of Jaipur court only.

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256

Annexure R5/C/2

Annexure-2

257 Annexure-2Details of Green Belt Development PlanUltraTech Cement LimitedUnit: Bara Cement Works

Date: 31.03.2023

Plantation Report & PLAN:

Details of Green Belt Development					
Si. No.	Month	Area Location	Plant Species		Total numbers
1	FY19-20	Plant Premises	Sapling	Nos.	14500
			Neem	1000	
			Sheesham	1000	
			Arjun	1000	
			Karanj	1000	
			Pakad	1000	
			Jamun	1000	
			Peepal	1000	
			Amrood	1000	
			Amala	1000	
			Aaam	500	
			Casia Semia	1000	
			Chitwan	1000	
			Amaltas	1000	
			Kadamb	1000	
Ashok	1000				
2	FY20-21	Plant Premises	Neem Tree	300	4000
			Sheesham	200	
			Arjun	200	
			Karanj	200	
			Pakad	200	
			Jamun	100	
			Sagaun TREE	1,700	
			Casia Samia	100	
			Amarood	100	
			Mango	100	
			Chitwan Tree	100	
			Amaltas Tree	100	
			Kadamb Tree	100	
			Ashok Tree	200	
			Mixed Fruit	200	
Maulshree	300				
3	FY 21-22	Plant Premises	Jamun	500	4000
			Amarood	500	
			Mango	500	
			Mixed Fruit	500	
			katahal	200	
			Amala	200	

4	FY22-23	Plant Premises	11775 (mango ashok sheesham cornocorpurs, karanj ,kadamb ,nibu,bottle palm etc) sapling planted	11775	11775
5	FY23-24	Plant Premises	1500 sq meter area will be developed by using MIYAWAKI system. Remaining area will be developed as green belt by this year	Work is under process	1000
		Completion of 33% plantation in coming monsoon June-sep 2023	NEEM	500	4000
			KADAMB	500	
			AMALTAS	500	
			MANGO	1000	
			KARANJ, SHEESHAM	500	
			ARJUN MAULSHREE	500	
			LOCAL SPECIES	500	

Note: Because of Project work & flood & Water logging Survival rate was very Less up to 30% in FY22-23 plants survival is more than 80%.

259

Annexure R5/C/3

Annexure-3

Annexure-4
Annexure-3 260

Cement Mill Bag filter details- Bara Cement Works			
SN	TAG No.	Location	Capacity (M3/Hr)
1	491BF2	Truck Tippler-1	25000
2	491BF3	Truck Tippler-2	25000
3	491BF4	Clinker transport	9000
4	491BF7	Clinker Silo	18000
5	511BF1	Clinker Silo extraction belt discharge	18000
6	511 BF2	Clinker Hopper top	10000
7	512BF1	Clinker Hopper top	10000
8	K31 BF3	Gypsum Hopper	6500
9	K32BF1	Gypsum Hopper	6500
10	532BF1	Weigh Feeder discharge Bag Filter	18000
11	542BF1	RP Recirculation	14000
12	542BF2	Roller Press	35000
13	542BF3	Roller Press	25000
14	552BF1	Roller Press-2 Aux.	8500
15	582BF1	Seperator Bag Filter	76000
16	592BF1	Cement Transport to Silo-2	8500
17	592BF4	Cement Silo Top	8500
18	562BF1	Mill Vent Bag Filter	80000
19	572BF1	Mill Recirculation Bag Fiter	8500
20	K42BF1	Fly Ash Silo Top	20000

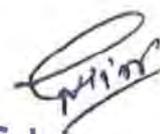
[Handwritten Signature]

Ultratech Cement Limited
(Unit: Bara Cement Works)
Post-Lohgara, Tahsil-Bara

[Handwritten Signature]

Annexure 2
261

SN	TAG No.	Location	Capacity (M3/Hr)
21	K72FB1	Fly Ash Bin	8500
22	K72BF2	Fly ash Feed	5000
23	611 BF1	Cement Silo Extraction Bin	15000
24	641 BF1	Packer-1	36000
25	641 BF2	Packer-1	15000
26	642 BF1	Packer-2	36000
27	642 BF2	Packer-2	15000
28	643 BF1	Packer-3	36000
29	643 BF2	Packer-3	15000
30	644 BF1	Packer-4	36000
31	644 BF2	Packer-4	15000
32	645 BF1	Packer-5	36000
33	645 BF2	Packer-5	15000
34	646 BF1	Packer-6	36000
35	646 BF2	Packer-6	15000



Ultratech Cement Limited
 (Unit: Bara Cement Works)
 Post-Lohgara, Tahsil-Bara
 Distt-Prayagraj, UP-21210



Devender Bisht

From: Sushil Dogra
Sent: 11 August 2023 18:30
To: Devender Bisht
Subject: FW: OA NO. 617 of 2022 | Pushpender versus State of Uttar Pradesh & Others
Attachments: PUSHPENDER AFFIDAVIT Part 2.pdf

From: Deepak Singh <deepak.singh@khaitanco.com>
Sent: Friday, August 11, 2023 6:26 PM
To: Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>; arvindkumar2003@gmail.com; jesalw@gmail.com; ms@uppcb.in; ccb.cpcb@nic.in; dmail@nic.in
Cc: Shantanu Chaturvedi <shantanu.chaturvedi@khaitanco.com>; Nikitha Shenoy <nikitha.shenoy@khaitanco.com>; Sushil Dogra <sushil.dogra@khaitanco.com>
Subject: RE: OA NO. 617 of 2022 | Pushpender versus State of Uttar Pradesh & Others

Dear Sir/Madam

Please find attached Compliance Affidavit is being filed on behalf of Respondent No. 5 (Ultratech Cement Limited) in OA 617 of 2022. **(PART 2)**

Please acknowledge the receipt.

Regards
Deepak Singh
Court Clerk
Advocate for Respondent No.5
9911180884

From: Deepak Singh
Sent: 11 August 2023 6:24 PM
To: Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>; arvindkumar2003@gmail.com; jesalw@gmail.com; ms@uppcb.in; ccb.cpcb@nic.in; dmail@nic.in
Cc: Shantanu Chaturvedi <shantanu.chaturvedi@khaitanco.com>; Nikitha Shenoy <nikitha.shenoy@khaitanco.com>; Sushil Dogra <sushil.dogra@khaitanco.com>
Subject: OA NO. 617 of 2022 | Pushpender versus State of Uttar Pradesh & Others

Dear Sir/Madam

Please find attached Compliance Affidavit is being filed on behalf of Respondent No. 5 (Ultratech Cement Limited) in OA 617 of 2022. **(PART 1)**

Please acknowledge the receipt.

Regards
Deepak Singh
Court Clerk
Advocate for Respondent No.5
9911180884